

Government of India
Ministry of Commerce and Industry
Directorate General of Foreign Trade
Maulana Azad Road, New Delhi 110011
Norms Committee-III
Para 4.7 Decision

Meeting No. 07/82/2017 of 2017-18 dated 22.11.2017 considered the cases/issues under Duty Exemption Scheme (Chapter-4) of Foreign Trade Policy, 2015-20 pertaining to Chemical and Allied products falling under Chapter 29 and 30, held on 22.11.2017 under the Chairmanship of Shri J.V. Patil, Addl. DGFT in Room No.04, Udyog Bhawan, New Delhi.

Following members were present:-

Shri Nirmal Kumar, Dy. Director General of Foreign Trade
Shri Arun Kumar, Consultant, Department of Pharmaceuticals.

The committee went through the minutes of earlier meeting No. 06/82 dated 08.11.2017 and approved the same.

Note:

In certain cases the decision of the Norms Committee refers to the Recommendations/ Observations / Deficiencies received from the concerned Technical authority in the same case or a different case of another firm with the same product. A scanned copy of such document is placed at the end of the Minutes. In some cases, the scanned copy uploaded may be unsigned. In both these instances, the scanned copy uploaded is to be accepted. The Committee does not approve SCOMET items and all applicants are understood.

MEETING NUMBER : 7/82-ALC4/2017 MEETING DATE : 22.11.2017

1	Case No.:419/4/82-ALC4/2017	Party Name:MEDICAMEN BIOTECH LTD.,	Meet No/Date:7/82-ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00427/AM18/	RLA File :05/24/040/00062/AM15/	Lic.No/Date:0510386899 20.05.2014	Defer Date:27.12.2017
Decision :Deferred.				

2	Case No.:231/4/82-ALC4/2017	Party Name:SCOTT-EDIL ADVANCE RESEARCH LAB. AND EDUCATION LTD	Meet No/Date:7/82-ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00239/AM18/	RLA File :22/24/040/00041/AM15/	Lic.No/Date:2210015070 27.08.2014	Defer Date:27.12.2017
Decision :Deferred.				

3	Case No.:491/4/82-	Party Name:STERLING	Meet No/Date:7/82-	Status:Deferred.
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ALC4/2017	AUXILIARIES PVT LTD	ALC4/2017 22.11.2017	
HQ File :01/82/050/00499/AM18/	RLA File :03/95/040/00847/AM15/	Lic.No/Date:0310792906 14.01.2015	Defer Date:10.01.2017
Decision :Deferred.			

4	Case No.:97/4/82-ALC4/2017	Party Name:SHASUN PHARMACEUTICALS LIMITED	Meet No/Date:7/82- ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00105/AM18/	RLA File :04/24/040/00073/AM16/	Lic.No/Date:0410160674 15.06.2015	Defer Date:27.12.2017
Decision :Deferred.				

5	Case No.:446/4/82- ALC4/2017	Party Name:CADILA PHARMACEUTICALS LTD.	Meet No/Date:7/82- ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00454/AM18/	RLA File :08/24/040/00467/AM16/	Lic.No/Date:0810137552 30.03.2016	Defer Date:27.12.2017
Decision :Deferred.				

6	Case No.:476/4/82- ALC4/2017	Party Name:NATURAL AND ESSENTIAL OILS PVT LTD	Meet No/Date:7/82- ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00484/AM18/	RLA File :07/24/040/00026/AM17/	Lic.No/Date:0710109705 25.04.2016	Defer Date:27.12.2017
Decision :Deferred.				

7	Case No.:477/4/82- ALC4/2017	Party Name:NATURAL AND ESSENTIAL OILS PVT LTD	Meet No/Date:7/82- ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00485/AM18/	RLA File :07/24/040/00120/AM17/	Lic.No/Date:0710110078 12.07.2016	Defer Date:27.12.2017
Decision :Deferred.				

8	Case No.:290/4/82- ALC4/2017	Party Name:SI GROUP INDIA LIMITED	Meet No/Date:7/82- ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00298/AM18/	RLA File :03/95/040/00343/AM17/	Lic.No/Date:0310806748 01.08.2016	Defer Date:10.01.2018
Decision : Deferred.				

9	Case No.:501/4/82- ALC4/2017	Party Name:ALEMBIC PHARMACEUTICALS LTD	Meet No/Date:7/82- ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00509/AM18/	RLA File :34/24/040/00217/AM17/	Lic.No/Date:3410042658 10.11.2016	Defer Date:27.12.2017
Decision : Deferred.				

10	Case No.:314/4/82-ALC4/2017	Party Name:GLOBAL CALCIUM PRIVATE LIMITED,	Meet No/Date:7/82-ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00322/AM18/	RLA File :07/24/040/00247/AM17/	Lic.No/Date:0710110658 17.11.2016	Defer Date:10.01.2018
Decision : Deferred.				

11	Case No.:315/4/82-ALC4/2017	Party Name:GLOBAL CALCIUM PRIVATE LIMITED,	Meet No/Date:7/82-ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00323/AM18/	RLA File :07/24/040/00248/AM17/	Lic.No/Date:0710110659 17.11.2016	Defer Date:10.01.2018
Decision : Deferred.				

12	Case No.:316/4/82-ALC4/2017	Party Name:GLOBAL CALCIUM PRIVATE LIMITED,	Meet No/Date:7/82-ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00324/AM18/	RLA File :07/24/040/00246/AM17/	Lic.No/Date:0710110661 17.11.2016	Defer Date:10.01.2018
Decision : Deferred.				

13	Case No.:224/4/82-ALC4/2017	Party Name:OPTIMUS DRUGS PRIVATE LIMITED	Meet No/Date:7/82-ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00232/AM18/	RLA File :09/24/040/00397/AM17/	Lic.No/Date:0910064446 07.12.2016	Defer Date:27.12.2017
Decision : The Committee decided to call for information based on the recommendation of D/o Pharmaceuticals forwarded O.M. No35011/221/2016-PI(Norms) dated 26.09.2017, uploaded at the end of these minutes and deferred the case.				

14	Case No.:225/4/82-ALC4/2017	Party Name:ORCH LABORATORIES INDIA PVT LTD	Meet No/Date:7/82-ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00233/AM18/	RLA File :09/24/040/00506/AM17/	Lic.No/Date:0910064459 08.12.2016	Defer Date:27.12.2017
Decision : Deferred.				

15	Case No.:200/4/82-ALC4/2017	Party Name:MYLAN LABORATORIES LIMITED	Meet No/Date:7/82-ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00208/AM18/	RLA File :09/24/040/00473/AM17/	Lic.No/Date:0910064484 14.12.2016	Defer Date:27.12.2017
Decision : Deferred.				

16	Case No.:199/4/82-ALC4/2017	Party Name:OPTIMUS DRUGS PRIVATE LIMITED	Meet No/Date:7/82-ALC4/2017 22.11.2017	Status:Deferred.
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HQ File :01/82/050/00207/AM18/	RLA File :09/24/040/00512/AM17/	Lic.No/Date:0910064489 20.12.2016	Defer Date:27.12.2017
Decision : Deferred.			

17	Case No.:163/4/82-ALC4/2017	Party Name:MYLAN LABORATORIES LIMITED	Meet No/Date:7/82- ALC4/2017 22.11.2017	Status: Approved
	HQ File :01/82/050/00171/AM18/	RLA File :09/24/040/00500/AM17/	Lic.No/Date:0910064532 26.12.2016	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded O.M. No35011/196/2017-PI(Norms) dated November 2017 , uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

18	Case No.:29/4/82-ALC4/2017	Party Name:ARVEE LABORATORIES INDIA PRIVATE LIMITED	Meet No/Date:7/82- ALC4/2017 22.11.2017	Status: Deferred.
	HQ File :01/82/050/00037/AM18/	RLA File :08/24/040/00118/AM17/	Lic.No/Date:0810139459 04.01.2017	Defer Date:27.12.2017
	Decision : Deferred.			

19	Case No.:312/4/82-ALC4/2017	Party Name:GLOBAL CALCIUM PRIVATE LIMITED,	Meet No/Date:7/82- ALC4/2017 22.11.2017	Status: Deferred.
	HQ File :01/82/050/00320/AM18/	RLA File :07/24/040/00330/AM17/	Lic.No/Date:0710110916 05.01.2017	Defer Date:10.01.2018
	Decision : Deferred.			

20	Case No.:313/4/82-ALC4/2017	Party Name:GLOBAL CALCIUM PRIVATE LIMITED,	Meet No/Date:7/82- ALC4/2017 22.11.2017	Status: Deferred.
	HQ File :01/82/050/00321/AM18/	RLA File :07/24/040/00281/AM17/	Lic.No/Date:0710110915 05.01.2017	Defer Date:10.01.2018
	Decision : Deferred.			

21	Case No.:173/4/82-ALC4/2017	Party Name:OGENE SYSTEMS INDIA LTD.	Meet No/Date:7/82- ALC4/2017 22.11.2017	Status: Deferred.
	HQ File :01/82/050/00181/AM18/	RLA File :09/24/040/00535/AM17/	Lic.No/Date:0910064554 05.01.2017	Defer Date:27.12.2017
	Decision :			

22	Case No.:289/4/82-ALC4/2017	Party Name:SI GROUP - INDIA PRIVATE LIMITED	Meet No/Date:7/82- ALC4/2017 22.11.2017	Status: Deferred.
	HQ File :01/82/050/00297/AM18/	RLA File :03/95/040/00777/AM17/	Lic.No/Date:0310810363 05.01.2017	Defer Date:10.01.2018

Decision : Deferred.

23	Case No.: 171/4/82-ALC4/2017	Party Name: VIRCHOW PETROCHEMICAL PVT LTD.	Meet No/Date: 7/82-ALC4/2017 22.11.2017	Status: Deferred.
	HQ File :01/82/050/00179/AM18/	RLA File :09/24/040/00317/AM17/	Lic.No/Date:0910064562 09.01.2017	Defer Date:27.12.2017
Decision : Deferred.				

24	Case No.: 230/4/82-ALC4/2017	Party Name: VIRCHOW PETROCHEMICAL PVT LTD.	Meet No/Date: 7/82-ALC4/2017 22.11.2017	Status: Deferred.
	HQ File :01/82/050/00238/AM18/	RLA File :09/24/040/00262/AM17/	Lic.No/Date:0910064564 09.01.2017	Defer Date:27.12.2017
Decision : Deferred.				

25	Case No.: 151/4/82-ALC4/2017	Party Name: SUVEN LIFE SCIENCES LIMITED	Meet No/Date: 7/82-ALC4/2017 22.11.2017	Status: Deferred.
	HQ File :01/82/050/00159/AM18/	RLA File :09/24/040/00537/AM17/	Lic.No/Date:0910064568 10.01.2017	Defer Date:27.12.2017
Decision : Deferred.				

26	Case No.: 166/4/82-ALC4/2017	Party Name: SUVEN LIFE SCIENCES LIMITED	Meet No/Date: 7/82-ALC4/2017 22.11.2017	Status: Deferred.
	HQ File :01/82/050/00174/AM18/	RLA File :09/24/040/00527/AM17/	Lic.No/Date:0910064569 10.01.2017	Defer Date:27.12.2017
Decision : Deferred.				

27	Case No.: 174/4/82-ALC4/2017	Party Name: SUVEN LIFE SCIENCES LIMITED	Meet No/Date: 7/82-ALC4/2017 22.11.2017	Status Approved
	HQ File :01/82/050/00182/AM18/	RLA File :09/24/040/00539/AM17/	Lic.No/Date:0910064570 10.01.2017	Defer Date:
Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded O.M. No35011/105/2017-PI(Norms) dated 23.10.2017, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.				

28	Case No.: 175/4/82-ALC4/2017	Party Name: SUVEN LIFE SCIENCES LIMITED	Meet No/Date: 7/82-ALC4/2017 22.11.2017	Status: Approved
	HQ File :01/82/050/00183/AM18/	RLA File :09/24/040/00538/AM17/	Lic.No/Date:0910064571 10.01.2017	Defer Date:
Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded O.M. No35011/85/2011-PI(Norms) dated 08.12.2011 ,				

uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.

29	Case No.:159/4/82-ALC4/2017	Party Name:GLAND PHARMA LIMITED	Meet No/Date:7/82-ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00167/AM18/	RLA File :09/24/040/00543/AM17/	Lic.No/Date:0910064579 12.01.2017	Defer Date:27.12.2017
	Decision : Deferred.			

30	Case No.:227/4/82-ALC4/2017	Party Name:SUVEN LIFE SCIENCES LIMITED	Meet No/Date:7/82-ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00235/AM18/	RLA File :09/24/040/00559/AM17/	Lic.No/Date:0910064575 12.01.2017	Defer Date:27.12.2017
	Decision : Deferred.			

31	Case No.:229/4/82-ALC4/2017	Party Name:AAP PHARMA TECHNOLOGIES INDIA PRIVATE LIMITED	Meet No/Date:7/82-ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00237/AM18/	RLA File :09/24/040/00513/AM17/	Lic.No/Date:0910064583 13.01.2017	Defer Date:27.12.2017
	Decision : Deferred.			

32	Case No.:311/4/82-ALC4/2017	Party Name:GLOBAL CALCIUM PRIVATE LIMITED,	Meet No/Date:7/82-ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00319/AM18/	RLA File :07/24/040/00332/AM17/	Lic.No/Date:0710110964 13.01.2017	Defer Date:10.01.2018
	Decision : Deferred.			

33	Case No.:228/4/82-ALC4/2017	Party Name:SALICYLATES & CHEMICALS PRIVATE LIMITED	Meet No/Date:7/82-ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00236/AM18/	RLA File :09/24/040/00526/AM17/	Lic.No/Date:0910064580 13.01.2017	Defer Date:10.01.2018
	Decision : Deferred.			

34	Case No.:160/4/82-ALC4/2017	Party Name:VIRCHOW PETROCHEMICAL PVT LTD.	Meet No/Date:7/82-ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00168/AM18/	RLA File :09/24/040/00542/AM17/	Lic.No/Date:0910064605 20.01.2017	Defer Date:27.12.2017
	Decision : Deferred.			

35	Case No.:72/4/82-ALC4/2017	Party Name:KOPRAN RESEARCH	Meet No/Date:7/82-ALC4/2017	Status:Deferred.
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	LABORATORIES LTD.	22.11.2017	
HQ File :01/82/050/00080/AM18/	RLA File :03/94/040/00969/AM17/	Lic.No/Date:0310810717 24.01.2017	Defer Date:27.12.2017
Decision : Deferred.			

36	Case No.:61/4/82- ALC4/2017	Party Name:CAMPBOR AND ALLIED PRODUCTS LIMITED	Meet No/Date:7/82- ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00069/AM18/	RLA File :03/94/040/00986/AM17/	Lic.No/Date:0310810776 25.01.2017	Defer Date:10.01.2018
Decision : Deferred.				

37	Case No.:185/4/82- ALC4/2017	Party Name:SUVEN LIFE SCIENCES LIMITED	Meet No/Date:7/82- ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00193/AM18/	RLA File :09/24/040/00577/AM17/	Lic.No/Date:0910064612 27.01.2017	Defer Date:27.12.2017
Decision : Deferred.				

38	Case No.:71/4/82- ALC4/2017	Party Name:FERMENTA BIOTECH LTD	Meet No/Date:7/82- ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00079/AM18/	RLA File :03/94/040/00970/AM17/	Lic.No/Date:0310810834 31.01.2017	Defer Date:27.12.2017
Decision : Deferred.				

39	Case No.:184/4/82- ALC4/2017	Party Name:M.R.LABORATOARIES PVT LTD.	Meet No/Date:7/82- ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00192/AM18/	RLA File :09/24/040/00544/AM17/	Lic.No/Date:0910064621 31.01.2017	Defer Date:27.12.2017
Decision : Deferred.				

40	Case No.:149/4/82- ALC4/2017	Party Name:MYLAN LABORATORIES LIMITED	Meet No/Date:7/82- ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00157/AM18/	RLA File :09/24/040/00574/AM17/	Lic.No/Date:0910064617 31.01.2017	Defer Date:27.12.2017
Decision : Deferred.				

41	Case No.:186/4/82-ALC4/2017	Party Name:ORCH LABORATORIES INDIA PVT LTD	Meet No/Date:7/82- ALC4/2017 22.11.2017	Status: approved
	HQ File :01/82/050/00194/AM18/	RLA File :09/24/040/00584/AM17/	Lic.No/Date:0910064642 02.02.2017	Defer Date:
Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded O.M. No35011/737/2017-PI(Norms) dated November 2017 ,				

uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.

42	Case No.: 152/4/82-ALC4/2017	Party Name: SALICYLATES & CHEMICALS PRIVATE LIMITED	Meet No/Date: 7/82-ALC4/2017 22.11.2017	Status: Deferred.
	HQ File :01/82/050/00160/AM18/	RLA File :09/24/040/00571/AM17/	Lic.No/Date:0910064629 02.02.2017	Defer Date:10.01.2018
	Decision : Deferred.			

43	Case No.: 188/4/82-ALC4/2017	Party Name: SHREE JAYA LABORATORIES PVT LTD.	Meet No/Date: 7/82-ALC4/2017 22.11.2017	Status: Deferred.
	HQ File :01/82/050/00196/AM18/	RLA File :09/24/040/00477/AM17/	Lic.No/Date:0910064627 02.02.2017	Defer Date:27.12.2017
	Decision : Deferred.			

44	Case No.: 73/4/82-ALC4/2017	Party Name: FDC LTD	Meet No/Date: 7/82-ALC4/2017 22.11.2017	Status: Deferred.
	HQ File :01/82/050/00081/AM18/	RLA File :03/94/040/00991/AM17/	Lic.No/Date:0310810972 06.02.2017	Defer Date:27.12.2017
	Decision : Deferred.			

45	Case No.: 194/4/82-ALC4/2017	Party Name: SALICYLATES & CHEMICALS PRIVATE LIMITED	Meet No/Date: 7/82-ALC4/2017 22.11.2017	Status: Deferred.
	HQ File :01/82/050/00202/AM18/	RLA File :09/24/040/00569/AM17/	Lic.No/Date:0910064646 06.02.2017	Defer Date:10.01.2018
	Decision : Deferred.			

46	Case No.: 197/4/82-ALC4/2017	Party Name: SALICYLATES & CHEMICALS PRIVATE LIMITED	Meet No/Date: 7/82-ALC4/2017 22.11.2017	Status: Deferred.
	HQ File :01/82/050/00205/AM18/	RLA File :09/24/040/00568/AM17/	Lic.No/Date:0910064645 06.02.2017	Defer Date:10.01.2018
	Decision : Deferred.			

47	Case No.: 187/4/82-ALC4/2017	Party Name: COVALENT LABORATORIES PRIVATE LIMITED	Meet No/Date: 7/82-ALC4/2017 22.11.2017	Status: Deferred.
	HQ File :01/82/050/00195/AM18/	RLA File :09/24/040/00536/AM17/	Lic.No/Date:0910064655 07.02.2017	Defer Date:27.12.2017
	Decision : Deferred.			

48	Case No.: 190/4/82-ALC4/2017	Party Name: DISCOVERY INTERMEDIATES PVT LTD.	Meet No/Date: 7/82-ALC4/2017	Status: Deferred.
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		22.11.2017	
HQ File :01/82/050/00198/AM18/	RLA File :09/24/040/00547/AM17/	Lic.No/Date:0910064659 07.02.2017	Defer Date:27.12.2017
Decision : Deferred.			

49	Case No.:449/4/82-ALC4/2017	Party Name:SARNA CHEMICALS PVT LTD	Meet No/Date:7/82- ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00457/AM18/	RLA File :52/24/040/00066/AM17/	Lic.No/Date:5210042169 07.02.2017	Defer Date:27.12.2017
Decision : Deferred.				

50	Case No.:59/4/82-ALC4/2017	Party Name:CAMPBOR & ALLIED PRODUCTS LIMITED,	Meet No/Date:7/82- ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00067/AM18/	RLA File :03/94/040/00873/AM17/	Lic.No/Date:0310811015 08.02.2017	Defer Date:10.01.2018
Decision : Deferred.				

51	Case No.:60/4/82-ALC4/2017	Party Name:CAMPBOR & ALLIED PRODUCTS LIMITED,	Meet No/Date:7/82- ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00068/AM18/	RLA File :03/94/040/00846/AM17/	Lic.No/Date:0310811016 08.02.2017	Defer Date:10.01.2018
Decision : Deferred.				

52	Case No.:69/4/82-ALC4/2017	Party Name:CAMPBOR & ALLIED PRODUCTS LIMITED,	Meet No/Date:7/82- ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00077/AM18/	RLA File :03/94/040/00871/AM17/	Lic.No/Date:0310811014 08.02.2017	Defer Date:10.01.2018
Decision : Deferred.				

53	Case No.:47/4/82-ALC4/2017	Party Name:MICRO ORGO- CHEM	Meet No/Date:7/82- ALC4/2017 22.11.2017	Status: Approved
	HQ File :01/82/050/00055/AM18/	RLA File :03/95/040/00866/AM17/	Lic.No/Date:0310811031 08.02.2017	Defer Date:
Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded O.M. No35011/864/2015-PI(Norms) dated 10 th April 2016 , uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.				

54	Case No.:9/4/82-ALC4/2017	Party Name:O C SPECIALITIES PVT.LTD.	Meet No/Date:7/82- ALC4/2017 22.11.2017	Status:Deferred.
	HQ File	RLA File	Lic.No/Date:0310811043	Defer Date:

:01/82/050/00017/AM18/	:03/95/040/00886/AM17/	08.02.2017	10.01.2018
Decision : Deferred.			

55	Case No.:49/4/82-ALC4/2017	Party Name:YASHO INDUSTRIES PVT.LTD.	Meet No/Date:7/82-ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00057/AM18/	RLA File :03/95/040/00885/AM17/	Lic.No/Date:0310811039 08.02.2017	Defer Date:10.01.2018
Decision : Deferred.				

56	Case No.:84/4/82-ALC4/2017	Party Name:YASHO INDUSTRIES PVT.LTD.	Meet No/Date:7/82-ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00092/AM18/	RLA File :03/95/040/00884/AM17/	Lic.No/Date:0310811041 08.02.2017	Defer Date:10.01.2018
Decision : Deferred.				

57	Case No.:94/4/82-ALC4/2017	Party Name:ZYTEX BIOTECH PVT. LTD.	Meet No/Date:7/82-ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00102/AM18/	RLA File :03/95/040/00855/AM17/	Lic.No/Date:0310811026 08.02.2017	Defer Date:27.12.2017
Decision : Deferred.				

58	Case No.:74/4/82-ALC4/2017	Party Name:AVA CHEMICALS PVT.LTD.,	Meet No/Date:7/82-ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00082/AM18/	RLA File :03/94/040/00999/AM17/	Lic.No/Date:0310811094 09.02.2017	Defer Date:10.01.2018
Decision : Deferred.				

59	Case No.:75/4/82-ALC4/2017	Party Name:AVA CHEMICALS PVT.LTD.,	Meet No/Date:7/82-ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00083/AM18/	RLA File :03/94/040/01003/AM17/	Lic.No/Date:0310811095 09.02.2017	Defer Date:10.01.2018
Decision : Deferred.				

60	Case No.:70/4/82-ALC4/2017	Party Name:AMINES & PLASTICIZERS LIMITED	Meet No/Date:7/82-ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00078/AM18/	RLA File :03/94/040/01018/AM17/	Lic.No/Date:0310811124 10.02.2017	Defer Date:10.01.2018
Decision : Deferred.				

61	Case No.:67/4/82-ALC4/2017	Party Name:J.B. CHEMICALS & PHARMACEUTICALS	Meet No/Date:7/82-ALC4/2017	Status:Deferred.
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	LIMITED	22.11.2017	
HQ File :01/82/050/00075/AM18/	RLA File :03/94/040/00960/AM17/	Lic.No/Date:0310811142 13.02.2017	Defer Date:27.12.2017
Decision : Deferred.			

62	Case No.:68/4/82- ALC4/2017	Party Name:J.B. CHEMICALS & PHARMACEUTICALS LIMITED	Meet No/Date:7/82- ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00076/AM18/	RLA File :03/94/040/01005/AM17/	Lic.No/Date:0310811143 13.02.2017	Defer Date:27.12.2017
Decision : Deferred.				

63	Case No.:48/4/82- ALC4/2017	Party Name:MEDISPRAY LABORATORIES PVT. LTD.	Meet No/Date:7/82- ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00056/AM18/	RLA File :03/95/040/00792/AM17/	Lic.No/Date:0310811198 14.02.2017	Defer Date:10.01.2018
Decision : Deferred.				

64	Case No.:95/4/82-ALC4/2017	Party Name:UNIMAX LABORATORIES PVT.LTD	Meet No/Date:7/82- ALC4/2017 22.11.2017	Status: Approved
	HQ File :01/82/050/00103/AM18/	RLA File :03/95/040/00889/AM17/	Lic.No/Date:0310811193 14.02.2017	Defer Date:
Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded O.M. No35011/236/2017-PI(Norms) dated November 2017 , uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.				

65	Case No.:180/4/82- ALC4/2017	Party Name:KEKULE PHARMA LTD	Meet No/Date:7/82- ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00188/AM18/	RLA File :09/24/040/00540/AM17/	Lic.No/Date:0910064685 15.02.2017	Defer Date:10.01.2018
Decision : Deferred.				

66	Case No.:58/4/82- ALC4/2017	Party Name:OMTECH CHEMICAL INDUSTRIES PVT.LTD.	Meet No/Date:7/82- ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00066/AM18/	RLA File :03/95/040/00361/AM17/	Lic.No/Date:0310811245 15.02.2017	Defer Date:27.12.2017
Decision : Deferred.				

67	Case No.:128/4/82- ALC4/2017	Party Name:ALEMBIC PHARMACEUTICALS LTD	Meet No/Date:7/82- ALC4/2017 22.11.2017	Status:Deferred.
	HQ File	RLA File	Lic.No/Date:3410042943	Defer

:01/82/050/00136/AM18/	:34/24/040/00337/AM17/	16.02.2017	Date:10.01.2018
Decision : Deferred.			

68	Case No.: 66/4/82-ALC4/2017	Party Name:IPCA LABORATORIES LIMITED	Meet No/Date:7/82- ALC4/2017 22.11.2017	Status: Approved
	HQ File :01/82/050/00074/AM18/	RLA File :03/94/040/01036/AM17/	Lic.No/Date:0310811264 16.02.2017	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded O.M. No35011/151/2012-PI(Norms) dated July 2012 , uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

69	Case No.: 148/4/82-ALC4/2017	Party Name:VINS BIOPRODUCTS LTD`	Meet No/Date:7/82- ALC4/2017 22.11.2017	Status: Deferred.
	HQ File :01/82/050/00156/AM18/	RLA File :09/24/040/00622/AM17/	Lic.No/Date:0910064689 16.02.2017	Defer Date:27.12.2017
	Decision : Deferred.			

70	Case No.: 33/4/82-ALC4/2017	Party Name:CADILA HEALTHCARE LTD	Meet No/Date:7/82- ALC4/2017 22.11.2017	Status: Approved
	HQ File :01/82/050/00041/AM18/	RLA File :08/24/040/00473/AM17/	Lic.No/Date:0810139743 17.02.2017	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded O.M. No35011/414/2016-PI(Norms) dated November 2017 , uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

71	Case No.: 50/4/82-ALC4/2017	Party Name:METROPOLITAN EXIMCHEM PRIVATE LTD.	Meet No/Date:7/82- ALC4/2017 22.11.2017	Status: Deferred.
	HQ File :01/82/050/00058/AM18/	RLA File :03/95/040/00894/AM17/	Lic.No/Date:0310811293 17.02.2017	Defer Date:10.01.2018
	Decision : Deferred.			

72	Case No.: 96/4/82-ALC4/2017	Party Name:YASHO INDUSTRIES PVT.LTD.	Meet No/Date:7/82- ALC4/2017 22.11.2017	Status: Deferred.
	HQ File :01/82/050/00104/AM18/	RLA File :03/95/040/00907/AM17/	Lic.No/Date:0310811294 17.02.2017	Defer Date:10.01.2018
	Decision : Deferred.			

73	Case No.: 10/4/82-ALC4/2017	Party Name:O C SPECIALITIES PVT.LTD.	Meet No/Date:7/82- ALC4/2017 22.11.2017	Status: Deferred.
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HQ File :01/82/050/00018/AM18/	RLA File :03/95/040/00916/AM17/	Lic.No/Date:0310811325 20.02.2017	Defer Date:10.01.2018
Decision : Deferred.			

74	Case No.:176/4/82-ALC4/2017	Party Name:BIOLOGICAL E LTD	Meet No/Date:7/82-ALC4/2017 22.11.2017	Status: Approved
	HQ File :01/82/050/00184/AM18/	RLA File :09/24/040/00408/AM17/	Lic.No/Date:0910064707 21.02.2017	
Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded O.M. No35011/436/2015-PI(Norms) dated Oct. 2015 , uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.				

75	Case No.:143/4/82-ALC4/2017	Party Name:MICRO LABS LTD	Meet No/Date:7/82-ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00151/AM18/	RLA File :07/24/040/00375/AM17/	Lic.No/Date:0710111158 21.02.2017	Defer Date:27.12.2017
Decision : Deferred.				

76	Case No.:98/4/82-ALC4/2017	Party Name:PANACEA BIOTEC LTD.,	Meet No/Date:7/82-ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00106/AM18/	RLA File :05/24/040/00551/AM17/	Lic.No/Date:0510401730 21.02.2017	Defer Date:27.12.2017
Decision : Deferred.				

77	Case No.:63/4/82-ALC4/2017	Party Name:ALTA LABORATORIES LTD.	Meet No/Date:7/82-ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00071/AM18/	RLA File :03/94/040/00998/AM17/	Lic.No/Date:0310811363 22.02.2017	Defer Date:27.12.2017
Decision : Deferred.				

78	Case No.:64/4/82-ALC4/2017	Party Name:ALTA LABORATORIES LTD.	Meet No/Date:7/82-ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00072/AM18/	RLA File :03/94/040/00997/AM17/	Lic.No/Date:0310811361 22.02.2017	Defer Date:27.12.2017
Decision : Deferred.				

79	Case No.:78/4/82-ALC4/2017	Party Name:AVA CHEMICALS PVT.LTD.,	Meet No/Date:7/82-ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00086/AM18/	RLA File :03/94/040/01035/AM17/	Lic.No/Date:0310811368 22.02.2017	Defer Date:10.01.2018

Decision : Deferred.

80	Case No.: 87/4/82- ALC4/2017	Party Name:BAYER VAPI PVT.LTD.	Meet No/Date:7/82- ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00095/AM18/	RLA File :03/94/040/01013/AM17/	Lic.No/Date:0310811379 22.02.2017	Defer Date:10.01.2018
Decision : Deferred.				

81	Case No.: 86/4/82- ALC4/2017	Party Name:KRISHNA ANTIOXIDANTS PVT. LTD.	Meet No/Date:7/82- ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00094/AM18/	RLA File :03/94/040/01011/AM17/	Lic.No/Date:0310811387 22.02.2017	Defer Date:10.01.2018
Decision : Deferred.				

82	Case No.: 22/4/82- ALC4/2017	Party Name:ALCHYMARS ICM SM PRIVATE LIMITED	Meet No/Date:7/82- ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00030/AM18/	RLA File :04/24/040/00167/AM17/	Lic.No/Date:0410162830 23.02.2017	Defer Date:10.01.2018
Decision : Deferred.				

83	Case No.: 182/4/82- ALC4/2017	Party Name:VIVIMED LABS LIMITED	Meet No/Date:7/82- ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00190/AM18/	RLA File :09/24/040/00623/AM17/	Lic.No/Date:0910064716 23.02.2017	Defer Date:10.01.2018
Decision : Deferred.				

84	Case No.: 181/4/82- ALC4/2017	Party Name:BRILLIANT BIO PHARMA PRIVATE LIMITED	Meet No/Date:7/82- ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00189/AM18/	RLA File :09/24/040/00561/AM17/	Lic.No/Date:0910064725 24.02.2017	Defer Date:27.12.2017
Decision : Deferred.				

85	Case No.: 183/4/82- ALC4/2017	Party Name:GRANULES INDIA LIMITED	Meet No/Date:7/82- ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00191/AM18/	RLA File :09/24/040/00612/AM17/	Lic.No/Date:0910064722 24.02.2017	Defer Date:27.12.2017
Decision : Deferred.				

86	Case No.: 126/4/82-ALC4/2017	Party Name:ALEMBIC PHARMACEUTICALS LTD	Meet No/Date:7/82- ALC4/2017 22.11.2017	Status: Approved
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HQ File :01/82/050/00134/AM18/	RLA File :34/24/040/00344/AM17/	Lic.No/Date:3410042970 27.02.2017	Defer Date:
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Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded O.M. No35011/36/2015-PI(Norms) dated 17th Oct. 2017 , uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.

Case No.:179/4/82-ALC4/2017	Party Name:DIVIS LABORATORIES LTD	Meet No/Date:7/82- ALC4/2017 22.11.2017	Status: Approved
HQ File :01/82/050/00187/AM18/	RLA File :09/24/040/00618/AM17/	Lic.No/Date:0910064728 27.02.2017	Defer Date:

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Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded O.M. No35011/217/2015-PI(Norms) dated November 2017 , uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.

Case No.:106/4/82-ALC4/2017	Party Name:SURVIVAL TECHNOLOGIES PVT.LTD.	Meet No/Date:7/82- ALC4/2017 22.11.2017	Status:Deferred.
HQ File :01/82/050/00114/AM18/	RLA File :03/95/040/00921/AM17/	Lic.No/Date:0310811465 27.02.2017	Defer Date:10.01.2018
Decision : Deferred.			

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Case No.:155/4/82-ALC4/2017	Party Name:OGENE SYSTEMS INDIA LTD.	Meet No/Date:7/82- ALC4/2017 22.11.2017	Status:Deferred.
HQ File :01/82/050/00163/AM18/	RLA File :09/24/040/00625/AM17/	Lic.No/Date:0910064733 28.02.2017	Defer Date:27.12.2017
Decision : Deferred.			

89

Case No.:76/4/82-ALC4/2017	Party Name:ATHENA DRUG DELIVERY SOLUTIONS PRIVATE LIMITED	Meet No/Date:7/82- ALC4/2017 22.11.2017	Status:Deferred.
HQ File :01/82/050/00084/AM18/	RLA File :03/94/040/01078/AM17/	Lic.No/Date:0310811511 01.03.2017	Defer Date:27.12.2017
Decision : Deferred.			

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Case No.:80/4/82-ALC4/2017	Party Name:ATHENA DRUG DELIVERY SOLUTIONS PRIVATE LIMITED	Meet No/Date:7/82- ALC4/2017 22.11.2017	Status:Deferred.
HQ File :01/82/050/00088/AM18/	RLA File :03/94/040/01072/AM17/	Lic.No/Date:0310811513 01.03.2017	Defer Date:27.12.2017
Decision : Deferred.			

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Case No.:77/4/82-ALC4/2017	Party Name:AVA CHEMICALS PVT.LTD.,	Meet No/Date:7/82- ALC4/2017	Status:Deferred.
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		22.11.2017	
HQ File :01/82/050/00085/AM18/	RLA File :03/94/040/01034/AM17/	Lic.No/Date:0310811504 01.03.2017	Defer Date:10.01.2018
Decision : Deferred.			

93	Case No.:16/4/82- ALC4/2017	Party Name:PARAMOUNT AROMACHEM PVT.LTD.,	Meet No/Date:7/82- ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00024/AM18/	RLA File :05/24/040/00604/AM17/	Lic.No/Date:0510401817 01.03.2017	Defer Date:10.01.2018
Decision : Deferred.				

94	Case No.:37/4/82- ALC4/2017	Party Name:SARNA CHEMICALS PVT LTD	Meet No/Date:7/82- ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00045/AM18/	RLA File :52/24/040/00048/AM17/	Lic.No/Date:5210042198 01.03.2017	Defer Date:27.12.2017
Decision : Deferred.				

95	Case No.:62/4/82- ALC4/2017	Party Name:ALTA LABORATORIES LTD.	Meet No/Date:7/82- ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00070/AM18/	RLA File :03/94/040/01052/AM17/	Lic.No/Date:0310811553 02.03.2017	Defer Date:27.12.2017
Decision : Deferred.				

96	Case No.:177/4/82- ALC4/2017	Party Name:AUROBINDO PHARMA LIMITED	Meet No/Date:7/82- ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00185/AM18/	RLA File :09/24/040/00640/AM17/	Lic.No/Date:0910064761 02.03.2017	Defer Date:27.12.2017
Decision : Deferred.				

97	Case No.:39/4/82- ALC4/2017	Party Name:CADILA HEALTHCARE LTD	Meet No/Date:7/82- ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00047/AM18/	RLA File :08/24/040/00496/AM17/	Lic.No/Date:0810139818 02.03.2017	Defer Date:27.12.2017
Decision : Deferred.				

98	Case No.:36/4/82- ALC4/2017	Party Name:KLJ PLASTICIZERS LIMITED	Meet No/Date:7/82- ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00044/AM18/	RLA File :05/23/040/00552/AM17/	Lic.No/Date:0510401831 02.03.2017	Defer Date:10.01.2018
Decision : Deferred.				

99	Case No.:443/4/82-ALC4/2017	Party Name:KLJ PLASTICIZERS LIMITED	Meet No/Date:7/82-ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00451/AM18/	RLA File :05/23/040/00554/AM17/	Lic.No/Date:0510401830 02.03.2017	Defer Date:10.01.2018
Decision : Deferred.				

100	Case No.:79/4/82-ALC4/2017	Party Name:CROPNOSYS (INDIA) PRIVATE LIMITED	Meet No/Date:7/82-ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00087/AM18/	RLA File :03/94/040/00466/AM16/	Lic.No/Date:0310811611 03.03.2017	Defer Date:10.01.2018
Decision : Deferred.				

101	Case No.:156/4/82-ALC4/2017	Party Name:SATYA DEEPHTA PHARMACEUTICALS LTD	Meet No/Date:7/82-ALC4/2017 22.11.2017	Status:Approved
	HQ File :01/82/050/00164/AM18/	RLA File :09/24/040/00647/AM17/	Lic.No/Date:0910064769 03.03.2017	Defer Date:
Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded O.M. No35011/264/2012-PI(Norms) dated July 2012 , uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.				

102	Case No.:169/4/82-ALC4/2017	Party Name:SUVEN LIFE SCIENCES LIMITED	Meet No/Date:7/82-ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00177/AM18/	RLA File :09/24/040/00634/AM17/	Lic.No/Date:0910064766 03.03.2017	Defer Date:27.12.2017
Decision : Deferred.				

103	Case No.:299/4/82-ALC4/2017	Party Name:SUVEN LIFE SCIENCES LIMITED	Meet No/Date:7/82-ALC4/2017 22.11.2017	Status:Approved
	HQ File :01/82/050/00307/AM18/	RLA File :09/24/040/00626/AM17/	Lic.No/Date:0910064765 03.03.2017	Defer Date:
Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded O.M. No35011/559/2014-PI(Norms) dated April 2015 , uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.				

104	Case No.:442/4/82-ALC4/2017	Party Name:INDO AMINES LIMITED	Meet No/Date:7/82-ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00450/AM18/	RLA File :03/94/040/01096/AM17/	Lic.No/Date:0310811634 06.03.2017	Defer Date:27.12.2017
Decision : Deferred.				

105	Case No.:15/4/82-ALC4/2017	Party Name:SHARP MINT LTD.	Meet No/Date:7/82-ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00023/AM18/	RLA File :05/24/040/00613/AM17/	Lic.No/Date:0510401872 06.03.2017	Defer Date:10.01.2018
	Decision : Deferred.			

106	Case No.:124/4/82-ALC4/2017	Party Name:ALEMBIC PHARMACEUTICALS LTD	Meet No/Date:7/82-ALC4/2017 22.11.2017	Status:Approved
	HQ File :01/82/050/00132/AM18/	RLA File :34/24/040/00356/AM17/	Lic.No/Date:3410042989 07.03.2017	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded O.M. No35011/36/2017-PI(Norms) dated 17 th Oct. 2017 , uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

107	Case No.:91/4/82-ALC4/2017	Party Name:K V AROCHEM PVT. LTD	Meet No/Date:7/82-ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00099/AM18/	RLA File :03/94/040/01099/AM17/	Lic.No/Date:0310811662 07.03.2017	Defer Date:10.01.2018
	Decision : Deferred.			

108	Case No.:448/4/82-ALC4/2017	Party Name:SARNA CHEMICALS PVT LTD	Meet No/Date:7/82-ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00456/AM18/	RLA File :52/24/040/00084/AM17/	Lic.No/Date:5210042208 07.03.2017	Defer Date:27.12.2017
	Decision : Deferred.			

109	Case No.:81/4/82-ALC4/2017	Party Name:SAVLA CHEMICALS LIMITED	Meet No/Date:7/82-ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00089/AM18/	RLA File :03/95/040/00939/AM17/	Lic.No/Date:0310811677 07.03.2017	Defer Date:10.01.2018
	Decision : Deferred.			

110	Case No.:90/4/82-ALC4/2017	Party Name:CAMPBOR & ALLIED PRODUCTS LIMITED,	Meet No/Date:7/82-ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00098/AM18/	RLA File :03/94/040/01108/AM17/	Lic.No/Date:0310811713 08.03.2017	Defer Date:10.01.2018
	Decision : Deferred.			

111	Case No.:14/4/82-ALC4/2017	Party Name:PCL OIL & SOLVENTS LTD.,	Meet No/Date:7/82-ALC4/2017	Status:Deferred.
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			22.11.2017	
	HQ File :01/82/050/00022/AM18/	RLA File :05/24/040/00622/AM17/	Lic.No/Date:0510401900 08.03.2017	Defer Date:10.01.2018
	Decision : Deferred.			

	Case No.:54/4/82-ALC4/2017	Party Name:SUNSHIELD CHEMICALS LTD.	Meet No/Date:7/82- ALC4/2017 22.11.2017	Status: Deferred
112	HQ File :01/82/050/00062/AM18/	RLA File :03/95/040/00964/AM17/	Lic.No/Date:0310811691 08.03.2017	Defer Date Date:10.01.2018
	Decision : Deferred.			

	Case No.:133/4/82-ALC4/2017	Party Name:GLOBAL MEDICINES LTD,	Meet No/Date:7/82- ALC4/2017 22.11.2017	Status:Deferred.
113	HQ File :01/82/050/00141/AM18/	RLA File :34/24/040/00322/AM17/	Lic.No/Date:3410043014 09.03.2017	Defer Date:27.12.2017
	Decision : Deferred.			

	Case No.:40/4/82-ALC4/2017	Party Name:JUBILANT LIFE SCIENCES LIMITED	Meet No/Date:7/82- ALC4/2017 22.11.2017	Status:Deferred.
114	HQ File :01/82/050/00048/AM18/	RLA File :05/23/040/00519/AM17/	Lic.No/Date:0510401909 09.03.2017	Defer Date:10.01.2018
	Decision : Deferred.			

	Case No.:41/4/82-ALC4/2017	Party Name:JUBILANT LIFE SCIENCES LIMITED	Meet No/Date:7/82- ALC4/2017 22.11.2017	Status:Deferred.
115	HQ File :01/82/050/00049/AM18/	RLA File :05/23/040/00557/AM17/	Lic.No/Date:0510401910 09.03.2017	Defer Date:10.01.2018
	Decision : Deferred.			

	Case No.:88/4/82-ALC4/2017	Party Name:KAIRAV CHEMOFARBE INDUSTRIES LTD.	Meet No/Date:7/82- ALC4/2017 22.11.2017	Status:Deferred.
116	HQ File :01/82/050/00096/AM18/	RLA File :03/94/040/01019/AM17/	Lic.No/Date:0310811740 09.03.2017	Defer Date:10.01.2018
	Decision : Deferred.			

	Case No.:129/4/82-ALC4/2017	Party Name:MAMTA POLYCOATS	Meet No/Date:7/82- ALC4/2017 22.11.2017	Status:Deferred.
117	HQ File :01/82/050/00137/AM18/	RLA File :34/24/040/00342/AM17/	Lic.No/Date:3410043011 09.03.2017	Defer Date:10.01.2018
	Decision : Deferred.			

118	Case No.:154/4/82-ALC4/2017	Party Name:STYRAX PHARMA PRIVATE LIMITED	Meet No/Date:7/82-ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00162/AM18/	RLA File :09/24/040/00651/AM17/	Lic.No/Date:0910064772 09.03.2017	Defer Date:27.12.2017
Decision : Deferred.				

119	Case No.:13/4/82-ALC4/2017	Party Name:SUN PHARMACEUTICAL INDUSTRIES LTD.	Meet No/Date:7/82-ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00021/AM18/	RLA File :05/24/040/00614/AM17/	Lic.No/Date:0510401908 09.03.2017	Defer Date:27.12.2017
Decision : Deferred.				

120	Case No.:134/4/82-ALC4/2017	Party Name:AMANTA HEALTHCARE LIMITED	Meet No/Date:7/82-ALC4/2017 22.11.2017	Status:Approved
	HQ File :01/82/050/00142/AM18/	RLA File :08/24/040/00505/AM17/	Lic.No/Date:0810139858 10.03.2017	Defer Date:
Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded O.M. No35011/138/2015-PI(Norms) dated 31.10.2017 , uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.				

121	Case No.:249/4/82-ALC4/2017	Party Name:ELPPE CHEMICALS PRIVATE LIMITED	Meet No/Date:7/82-ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00257/AM18/	RLA File :03/94/040/01106/AM17/	Lic.No/Date:0310811799 14.03.2017	Defer Date:10.01.2018
Decision : Deferred.				

122	Case No.:55/4/82-ALC4/2017	Party Name:PREGNA INTERNATIONAL LTD.	Meet No/Date:7/82-ALC4/2017 22.11.2017	Status:Approved
	HQ File :01/82/050/00063/AM18/	RLA File :03/95/040/00931/AM17/	Lic.No/Date:0310811811 14.03.2017	
Decision: The Committee decided to ratify norms based on the earlier decision taken by NC in its meeting No.1/82 dated 04.04.2013 , uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.				

123	Case No.:46/4/82-ALC4/2017	Party Name:BIO TECH OPHTHALMICS PVT LTD	Meet No/Date:7/82-ALC4/2017 22.11.2017	Status:Deferred.
	HQ File	RLA File	Lic.No/Date:0810139896	Defer

:01/82/050/00054/AM18/	:08/24/040/00508/AM17/	15.03.2017	Date:27.12.2017
Decision : Deferred.			

124	Case No.: 21/4/82-ALC4/2017	Party Name: BIOMIR VENTURE LLP	Meet No/Date: 7/82-ALC4/2017 22.11.2017	Status: Deferred.
	HQ File :01/82/050/00029/AM18/	RLA File :31/83/040/00174/AM17/	Lic.No/Date:3110066623 15.03.2017	Defer Date:27.22.2017
Decision : Deferred.				

125	Case No.: 42/4/82-ALC4/2017	Party Name: GOPINATH CHEM-TECH LTD.,	Meet No/Date: 7/82-ALC4/2017 22.11.2017	Status: Deferred.
	HQ File :01/82/050/00050/AM18/	RLA File :08/24/040/00487/AM17/	Lic.No/Date:0810139906 15.03.2017	Defer Date:10.01.2018
Decision : Deferred.				

126	Case No.: 43/4/82-ALC4/2017	Party Name: GOPINATH CHEM-TECH LTD.,	Meet No/Date: 7/82-ALC4/2017 22.11.2017	Status: Deferred.
	HQ File :01/82/050/00051/AM18/	RLA File :08/24/040/00474/AM17/	Lic.No/Date:0810139903 15.03.2017	Defer Date:10.01.2018
Decision : Deferred.				

127	Case No.: 146/4/82-ALC4/2017	Party Name: OPTRIX LABORATORIES PRIVATE LIMITED	Meet No/Date: 7/82-ALC4/2017 22.11.2017	Status: Deferred.
	HQ File :01/82/050/00154/AM18/	RLA File :09/24/040/00648/AM17/	Lic.No/Date:0910064796 16.03.2017	Defer Date:27.12.2017
Decision : Deferred.				

128	Case No.: 158/4/82-ALC4/2017	Party Name: STYRAX PHARMA PRIVATE LIMITED	Meet No/Date: 7/82-ALC4/2017 22.11.2017	Status: Deferred.
	HQ File :01/82/050/00166/AM18/	RLA File :09/24/040/00644/AM17/	Lic.No/Date:0910064801 16.03.2017	Defer Date:10.01.2018
Decision : Deferred.				

129	Case No.: 444/4/82-ALC4/2017	Party Name: SUN PHARMACEUTICAL INDUSTRIES LTD.	Meet No/Date: 7/82-ALC4/2017 22.11.2017	Status: Deferred.
	HQ File :01/82/050/00452/AM18/	RLA File :05/24/040/00628/AM17/	Lic.No/Date:0510401969 16.03.2017	Defer Date:27.12.2017
Decision : Deferred.				

130	Case No.: 125/4/82-ALC4/2017	Party Name: ALEMBIC PHARMACEUTICALS LTD	Meet No/Date: 7/82-ALC4/2017	Status: Approved
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		22.11.2017	
HQ File :01/82/050/00133/AM18/	RLA File :34/24/040/00376/AM17/	Lic.No/Date:3410043033 17.03.2017	Defer Date:
Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded O.M. No35011/101/2012-PI(Norms) dated July 2012 , uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

131	Case No.: 28/4/82- ALC4/2017	Party Name:FRESENIUS KABI ONCOLOGY LIMITED	Meet No/Date:7/82- ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00036/AM18/	RLA File :05/23/040/00572/AM17/	Lic.No/Date:0510401984 17.03.2017	Defer Date:27.12.2017
	Decision : Deferred.			

132	Case No.: 30/4/82- ALC4/2017	Party Name:INDIA GLYCOLS LTD.,	Meet No/Date:7/82- ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00038/AM18/	RLA File :05/23/040/00556/AM17/	Lic.No/Date:0510401982 17.03.2017	Defer Date:10.01.2018
	Decision : Deferred.			

133	Case No.: 233/4/82- ALC4/2017	Party Name:MAKSON INDUSTRIES PVT. LTD.	Meet No/Date:7/82- ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00241/AM18/	RLA File :11/24/040/00005/AM17/	Lic.No/Date:1110028271 17.03.2017	Defer Date:10.01.2018
	Decision : Deferred.			

134	Case No.: 93/4/82- ALC4/2017	Party Name:NAVIN FLUORINE INTERNATIONAL LIMITED	Meet No/Date:7/82- ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00101/AM18/	RLA File :03/95/040/00875/AM17/	Lic.No/Date:0310811896 17.03.2017	Defer Date:10.01.2018
	Decision : Deferred.			

135	Case No.: 51/4/82- ALC4/2017	Party Name:NOCIL LIMITED	Meet No/Date:7/82- ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00059/AM18/	RLA File :03/95/040/00861/AM17/	Lic.No/Date:0310811898 17.03.2017	Defer Date:27.12.2017
	Decision : Deferred.			

136	Case No.: 52/4/82- ALC4/2017	Party Name:NOCIL LIMITED	Meet No/Date:7/82- ALC4/2017 22.11.2017	Status:Deferred.
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HQ File :01/82/050/00060/AM18/	RLA File :03/95/040/00942/AM17/	Lic.No/Date:0310811900 17.03.2017	Defer Date:27.12.2017
Decision : Deferred.			

137	Case No.:145/4/82- ALC4/2017	Party Name:VIVIMED LABS LIMITED	Meet No/Date:7/82- ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00153/AM18/	RLA File :09/24/040/00632/AM17/	Lic.No/Date:0910064804 17.03.2017	Defer Date:10.01.2018
Decision : Deferred.				

138	Case No.:244/4/82- ALC4/2017	Party Name:AARTI INDUSTRIES LIMITED	Meet No/Date:7/82- ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00252/AM18/	RLA File :03/94/040/01115/AM17/	Lic.No/Date:0310811950 20.03.2017	Defer Date:27.12.2017
Decision : Deferred.				

139	Case No.:137/4/82- ALC4/2017	Party Name:BEST VALUE CHEM PVT. LTD.	Meet No/Date:7/82- ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00145/AM18/	RLA File :34/24/040/00373/AM17/	Lic.No/Date:3410043041 20.03.2017	Defer Date:10.01.2018
Decision : Deferred.				

140	Case No.:245/4/82- ALC4/2017	Party Name:GLENMARK PHARMACEUTICALS LTD.,	Meet No/Date:7/82- ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00253/AM18/	RLA File :03/94/040/01131/AM17/	Lic.No/Date:0310811953 20.03.2017	Defer Date:27.12.2017
Decision : Deferred.				

141	Case No.:242/4/82- ALC4/2017	Party Name:INDO AMINES LIMITED	Meet No/Date:7/82- ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00250/AM18/	RLA File :03/94/040/01041/AM17/	Lic.No/Date:0310811954 20.03.2017	Defer Date:10.01.2018
Decision : Deferred.				

142	Case No.:243/4/82- ALC4/2017	Party Name:INDO AMINES LIMITED	Meet No/Date:7/82- ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00251/AM18/	RLA File :03/94/040/01133/AM17/	Lic.No/Date:0310811949 20.03.2017	Defer Date:10.01.2018
Decision : Deferred.				

143	Case No.:135/4/82-	Party Name:RIDDHI	Meet No/Date:7/82-	Status:Deferred.
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ALC4/2017	PHARMA	ALC4/2017 22.11.2017	
HQ File :01/82/050/00143/AM18/	RLA File :34/24/040/00355/AM17/	Lic.No/Date:3410043042 20.03.2017	Defer Date:27.12.2017
Decision : Deferred.			

144	Case No.:100/4/82- ALC4/2017	Party Name:CLEAN SCIENCE AND TECHNOLOGY PVT.LTD.	Meet No/Date:7/82- ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00108/AM18/	RLA File :31/83/040/00172/AM17/	Lic.No/Date:3110066630 21.03.2017	Defer Date:10.01.2018
Decision : Deferred.				

145	Case No.:31/4/82- ALC4/2017	Party Name:GOPINATH CHEM-TECH LTD.,	Meet No/Date:7/82- ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00039/AM18/	RLA File :08/24/040/00512/AM17/	Lic.No/Date:0810139923 21.03.2017	Defer Date:10.01.2018
Decision : Deferred.				

146	Case No.:24/4/82-ALC4/2017	Party Name:JUBILANT GENERICS LTD	Meet No/Date:7/82- ALC4/2017 22.11.2017	Status: Approved
	HQ File :01/82/050/00032/AM18/	RLA File :05/23/040/00604/AM17/	Lic.No/Date:0510402027 21.03.2017	Defer Date:
Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded O.M. No35011/86/2013-PI(Norms) dated 29.04.2013 , uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.				

147	Case No.:44/4/82- ALC4/2017	Party Name:PAYAL POLYPLAST PRIVATE LIMITED	Meet No/Date:7/82- ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00052/AM18/	RLA File :05/24/040/00598/AM17/	Lic.No/Date:0510402019 21.03.2017	Defer Date:10.01.2018
Decision : Deferred.				

148	Case No.:45/4/82-ALC4/2017	Party Name:SUN PHARMACEUTICAL INDUSTRIES LTD.	Meet No/Date:7/82- ALC4/2017 22.11.2017	Status: Approved
	HQ File :01/82/050/00053/AM18/	RLA File :05/24/040/00633/AM17/	Lic.No/Date:0510402011 21.03.2017	Defer Date:
Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded O.M. No35011/318/2013-PI(Norms) dated 11th Sept. 2013 , uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.				

149	Case No.:358/4/82-ALC4/2017	Party Name:MALWA OXYGEN & INDUSTRIAL GASES PVT.LTD.,	Meet No/Date:7/82-ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00366/AM18/	RLA File :56/24/040/00045/AM17/	Lic.No/Date:5610005103 22.03.2017	Defer Date:10.01.2018
	Decision : Deferred.			

150	Case No.:337/4/82-ALC4/2017	Party Name:VIVIMED LABS LIMITED	Meet No/Date:7/82-ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00345/AM18/	RLA File :09/24/040/00560/AM17/	Lic.No/Date:0910064834 22.03.2017	Defer Date:10.01.2018
	Decision : Deferred.			

151	Case No.:348/4/82-ALC4/2017	Party Name:VIVIMED LABS LIMITED	Meet No/Date:7/82-ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00356/AM18/	RLA File :09/24/040/00645/AM17/	Lic.No/Date:0910064833 22.03.2017	Defer Date:10.01.2018
	Decision : Deferred.			

152	Case No.:130/4/82-ALC4/2017	Party Name:ASTRAL STERITECH PVT. LTD.	Meet No/Date:7/82-ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00138/AM18/	RLA File :34/24/040/00365/AM17/	Lic.No/Date:3410043052 23.03.2017	Defer Date:27.12.2017
	Decision : Deferred.			

153	Case No.:102/4/82-ALC4/2017	Party Name:CLEAN SCIENCE AND TECHNOLOGY PVT.LTD.	Meet No/Date:7/82-ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00110/AM18/	RLA File :31/83/040/00180/AM17/	Lic.No/Date:3110066637 23.03.2017	Defer Date:10.01.2018
	Decision : Deferred.			

154	Case No.:26/4/82-ALC4/2017	Party Name:FRESENIUS KABI ONCOLOGY LIMITED	Meet No/Date:7/82-ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00034/AM18/	RLA File :05/23/040/00602/AM17/	Lic.No/Date:0510402049 23.03.2017	Defer Date:27.12.2017
	Decision : Deferred.			

155	Case No.:232/4/82-ALC4/2017	Party Name:MAKSON INDUSTRIES PVT. LTD.	Meet No/Date:7/82-ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00240/AM18/	RLA File :11/24/040/00006/AM17/	Lic.No/Date:1110028273 23.03.2017	Defer Date:10.01.2018

Decision : Deferred.

156	Case No.: 57/4/82- ALC4/2017	Party Name: NAVIN FLUORINE INTERNATIONAL LIMITED	Meet No/Date: 7/82- ALC4/2017 22.11.2017	Status: Deferred.
	HQ File :01/82/050/00065/AM18/	RLA File :03/95/040/00874/AM17/	Lic.No/Date:0310812039 23.03.2017	Defer Date:10.01.2018
Decision : Deferred.				

157	Case No.: 83/4/82- ALC4/2017	Party Name: ORBIT LIFE SCIENCE PVT. LTD.	Meet No/Date: 7/82- ALC4/2017 22.11.2017	Status: Deferred.
	HQ File :01/82/050/00091/AM18/	RLA File :03/95/040/00996/AM17/	Lic.No/Date:0310812042 23.03.2017	Defer Date:27.12.2017
Decision : Deferred.				

158	Case No.: 92/4/82- ALC4/2017	Party Name: ORBIT LIFE SCIENCE PVT. LTD.	Meet No/Date: 7/82- ALC4/2017 22.11.2017	Status: Deferred.
	HQ File :01/82/050/00100/AM18/	RLA File :03/95/040/00995/AM17/	Lic.No/Date:0310812040 23.03.2017	Defer Date:27.12.2017
Decision : Deferred.				

159	Case No.: 82/4/82- ALC4/2017	Party Name: UPL LTD.	Meet No/Date: 7/82- ALC4/2017 22.11.2017	Status: Deferred.
	HQ File :01/82/050/00090/AM18/	RLA File :03/95/040/00975/AM17/	Lic.No/Date:0310812036 23.03.2017	Defer Date:10.01.2018
Decision : Deferred.				

160	Case No.: 32/4/82- ALC4/2017	Party Name: GOPINATH CHEM-TECH LTD.,	Meet No/Date: 7/82- ALC4/2017 22.11.2017	Status: Deferred.
	HQ File :01/82/050/00040/AM18/	RLA File :08/24/040/00513/AM17/	Lic.No/Date:0810139940 24.03.2017	Defer Date:10.01.2018
Decision : Deferred.				

161	Case No.: 198/4/82- ALC4/2017	Party Name: OPTRIX LABORATORIES PRIVATE LIMITED	Meet No/Date: 7/82- ALC4/2017 22.11.2017	Status: Deferred.
	HQ File :01/82/050/00206/AM18/	RLA File :09/24/040/00673/AM17/	Lic.No/Date:0910064838 24.03.2017	Defer Date:27.12.2017
Decision : Deferred.				

162	Case No.: 116/4/82- ALC4/2017	Party Name: PAYAL POLYPLAST PRIVATE LIMITED	Meet No/Date: 7/82- ALC4/2017 22.11.2017	Status: Deferred.
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HQ File :01/82/050/00124/AM18/	RLA File :05/24/040/00626/AM17/	Lic.No/Date:0510402056 24.03.2017	Defer Date:10.01.2018
Decision : Deferred.			

163	Case No.:193/4/82- ALC4/2017	Party Name:SUVEN LIFE SCIENCES LIMITED	Meet No/Date:7/82- ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00201/AM18/	RLA File :09/24/040/00659/AM17/	Lic.No/Date:0910064836 24.03.2017	Defer Date:27.12.2017
Decision : Deferred.				

164	Case No.:274/4/82- ALC4/2017	Party Name:GUJARAT ORGANICS LIMITED	Meet No/Date:7/82- ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00282/AM18/	RLA File :03/94/040/01147/AM17/	Lic.No/Date:0310812082 25.03.2017	Defer Date:27.12.2017
Decision : Deferred.				

165	Case No.:278/4/82- ALC4/2017	Party Name:ETERNIS FINE CHEMICALS LIMITED,	Meet No/Date:7/82- ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00286/AM18/	RLA File :03/94/040/01151/AM17/	Lic.No/Date:0310812128 27.03.2017	Defer Date:10.01.2018
Decision : Deferred.				

166	Case No.:429/4/82- ALC4/2017	Party Name:YASHO INDUSTRIES PVT.LTD.	Meet No/Date:7/82- ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00437/AM18/	RLA File :03/95/040/01017/AM17/	Lic.No/Date:0310812137 27.03.2017	Defer Date:10.01.2018
Decision : Deferred.				

167	Case No.:400/4/82- ALC4/2017	Party Name:GLAND PHARMA LIMITED	Meet No/Date:7/82- ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00408/AM18/	RLA File :09/24/040/00669/AM17/	Lic.No/Date:0910064844 28.03.2017	Defer Date:10.01.2018
Decision : Deferred.				

168	Case No.:189/4/82- ALC4/2017	Party Name:MAITHRI DRUGS PVT LTD	Meet No/Date:7/82- ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00197/AM18/	RLA File :09/24/040/00656/AM17/	Lic.No/Date:0910064843 28.03.2017	Defer Date:10.01.2018
Decision : Deferred.				

169	Case No.:127/4/82-	Party Name:SARNA	Meet No/Date:7/82-	Status:Deferred.
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	ALC4/2017	CHEMICALS PVT LTD	ALC4/2017 22.11.2017	
	HQ File :01/82/050/00135/AM18/	RLA File :52/24/040/00087/AM17/	Lic.No/Date:5210042224 29.03.2017	Defer Date:27.12.2017
	Decision : Deferred.			

170	Case No.:119/4/82- ALC4/2017	Party Name:DSM SINOCHEM PHARMACEUTICALS INDIA PVT.LTD.	Meet No/Date:7/82- ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00127/AM18/	RLA File :22/24/040/00114/AM17/	Lic.No/Date:2210015679 30.03.2017	Defer Date:27.12.2017
	Decision : Deferred.			

171	Case No.:114/4/82- ALC4/2017	Party Name:MAHIMA LIFE SCIENCES PVT.LTD.	Meet No/Date:7/82- ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00122/AM18/	RLA File :05/24/040/00636/AM17/	Lic.No/Date:0510402098 30.03.2017	Defer Date:27.12.2017
	Decision : Deferred.			

172	Case No.:99/4/82- ALC4/2017	Party Name:BALAJI AMINES LIMITED	Meet No/Date:7/82- ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00107/AM18/	RLA File :31/83/040/00184/AM17/	Lic.No/Date:3110066647 31.03.2017	Defer Date:10.01.2018
	Decision : Deferred.			

173	Case No.:276/4/82- ALC4/2017	Party Name:CAMPBOR & ALLIED PRODUCTS LIMITED,	Meet No/Date:7/82- ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00284/AM18/	RLA File :03/94/040/01177/AM17/	Lic.No/Date:0310812315 31.03.2017	Defer Date:10.01.2018
	Decision : Deferred.			

174	Case No.:101/4/82- ALC4/2017	Party Name:DEEPAK NOVOCHEM TECHNOLOGIES LTD	Meet No/Date:7/82- ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00109/AM18/	RLA File :31/83/040/00187/AM17/	Lic.No/Date:3110066649 31.03.2017	Defer Date:10.01.2018
	Decision : Deferred.			

175	Case No.:111/4/82- ALC4/2017	Party Name:ELIXIR PHARMA	Meet No/Date:7/82- ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00119/AM18/	RLA File :08/24/040/00519/AM17/	Lic.No/Date:0810139981 31.03.2017	Defer Date:27.12.2017
	Decision : Deferred.			

176	Case No.: 322/4/82-ALC4/2017	Party Name: GRANULES INDIA LIMITED	Meet No/Date: 7/82-ALC4/2017 22.11.2017	Status: Approved
	HQ File :01/82/050/00330/AM18/	RLA File :09/24/040/00683/AM17/	Lic.No/Date: 0910064855 31.03.2017	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded O.M. No35011/550/2013-PI(Norms) dated 21.11.2013 , uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

177	Case No.: 118/4/82-ALC4/2017	Party Name: IND-SWIFT LABORATORIES LTD.,	Meet No/Date: 7/82-ALC4/2017 22.11.2017	Status: Deferred.
	HQ File :01/82/050/00126/AM18/	RLA File :22/24/040/00121/AM17/	Lic.No/Date: 2210015682 31.03.2017	Defer Date: 27.12.2017
	Decision : Deferred.			

178	Case No.: 195/4/82-ALC4/2017	Party Name: OGENE SYSTEMS INDIA LTD.	Meet No/Date: 7/82-ALC4/2017 22.11.2017	Status: Deferred.
	HQ File :01/82/050/00203/AM18/	RLA File :09/24/040/00692/AM17/	Lic.No/Date: 0910064849 31.03.2017	Defer Date: 27.12.2017
	Decision : Deferred.			

179	Case No.: 202/4/82-ALC4/2017	Party Name: VETBIOCHEM INDIA PVT. LTD.	Meet No/Date: 7/82-ALC4/2017 22.11.2017	Status: Deferred.
	HQ File :01/82/050/00210/AM18/	RLA File :31/83/040/00177/AM17/	Lic.No/Date: 3110066645 31.03.2017	Defer Date: 27.12.2017
	Decision : Deferred.			

180	Case No.: 288/4/82-ALC4/2017	Party Name: AARTI DRUGS LIMITED	Meet No/Date: 7/82-ALC4/2017 22.11.2017	Status: Deferred.
	HQ File :01/82/050/00296/AM18/	RLA File :03/94/040/00979/AM17/	Lic.No/Date: 0310812327 03.04.2017	Defer Date: 10.01.2018
	Decision : Deferred.			

181	Case No.: 272/4/82-ALC4/2017	Party Name: AARTI INDUSTRIES LIMITED	Meet No/Date: 7/82-ALC4/2017 22.11.2017	Status: Deferred.
	HQ File :01/82/050/00280/AM18/	RLA File :03/94/040/01145/AM17/	Lic.No/Date: 0310812337 03.04.2017	Defer Date: 27.12.2017
	Decision : Deferred.			

182	Case No.: 109/4/82-ALC4/2017	Party Name: ASCENT FINECHEM PVT. LTD.,	Meet No/Date: 7/82-ALC4/2017	Status: Deferred.
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			22.11.2017	
	HQ File :01/82/050/00117/AM18/	RLA File :08/24/040/00475/AM17/	Lic.No/Date:0810140009 03.04.2017	Defer Date:27.12.2017
	Decision : Deferred.			
183	Case No.:277/4/82- ALC4/2017	Party Name:CIPLA LIMITED.	Meet No/Date:7/82- ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00285/AM18/	RLA File :03/94/040/01181/AM17/	Lic.No/Date:0310812323 03.04.2017	Defer Date:27.12.2017
	Decision : Deferred.			
184	Case No.:112/4/82- ALC4/2017	Party Name:HELLO PAINTS (P) LTD	Meet No/Date:7/82- ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00120/AM18/	RLA File :05/23/040/00629/AM17/	Lic.No/Date:0510402146 03.04.2017	Defer Date:27.12.2017
	Decision : Deferred.			
185	Case No.:275/4/82- ALC4/2017	Party Name:KRISHNA ANTIOXIDANTS PVT. LTD.	Meet No/Date:7/82- ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00283/AM18/	RLA File :03/94/040/01168/AM17/	Lic.No/Date:0310812342 03.04.2017	Defer Date:10.01.2018
	Decision : Deferred.			
186	Case No.:131/4/82- ALC4/2017	Party Name:PANOLI INTERMEDIATES (INDIA) PVT LTD	Meet No/Date:7/82- ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00139/AM18/	RLA File :34/24/040/00281/AM17/	Lic.No/Date:3410043093 03.04.2017	Defer Date:27.12.2017
	Decision : Deferred.			
187	Case No.:204/4/82- ALC4/2017	Party Name:SUN PHARMACEUTICAL INDUSTRIES LTD.	Meet No/Date:7/82- ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00212/AM18/	RLA File :05/24/040/00655/AM17/	Lic.No/Date:0510402142 03.04.2017	Defer Date:27.12.2017
	Decision : Deferred.			
188	Case No.:201/4/82- ALC4/2017	Party Name:UMA ENTERPRISE	Meet No/Date:7/82- ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00209/AM18/	RLA File :08/24/040/00504/AM17/	Lic.No/Date:0810139999 03.04.2017	Defer Date:10.01.2018
	Decision : Deferred.			

189	Case No.: 294/4/82-ALC4/2017	Party Name: ARJUN CHEMICALS PVT LTD	Meet No/Date: 7/82-ALC4/2017 22.11.2017	Status: Deferred.
	HQ File :01/82/050/00302/AM18/	RLA File :04/24/040/00202/AM17/	Lic.No/Date:0410162954 04.04.2017	Defer Date:10.01.2018
	Decision : Deferred.			

190	Case No.: 267/4/82-ALC4/2017	Party Name: CENTAUR PHARMACEUTICALS PVT. LTD.,	Meet No/Date: 7/82-ALC4/2017 22.11.2017	Status: Deferred.
	HQ File :01/82/050/00275/AM18/	RLA File :03/94/040/01134/AM17/	Lic.No/Date:0310812359 04.04.2017	Defer Date:27.12.2017
	Decision : Deferred.			

191	Case No.: 338/4/82-ALC4/2017	Party Name: SAPTAGIR CAMPHOR LIMITED	Meet No/Date: 7/82-ALC4/2017 22.11.2017	Status: Deferred.
	HQ File :01/82/050/00346/AM18/	RLA File :09/24/040/00668/AM17/	Lic.No/Date:0910064866 04.04.2017	Defer Date:10.01.2018
	Decision : Deferred.			

192	Case No.: 266/4/82-ALC4/2017	Party Name: APEX PHARMA,	Meet No/Date: 7/82-ALC4/2017 22.11.2017	Status: Deferred.
	HQ File :01/82/050/00274/AM18/	RLA File :03/94/040/00003/AM18/	Lic.No/Date:0310812377 05.04.2017	Defer Date:27.12.2017
	Decision : Deferred.			

193	Case No.: 203/4/82-ALC4/2017	Party Name: NAARI PHARMA PRIVATE LIMITED	Meet No/Date: 7/82-ALC4/2017 22.11.2017	Status: Deferred.
	HQ File :01/82/050/00211/AM18/	RLA File :05/24/040/00668/AM17/	Lic.No/Date:0510402151 05.04.2017	Defer Date:27.12.2017
	Decision : Deferred.			

194	Case No.: 252/4/82-ALC4/2017	Party Name: WAXSEN LIFESCIENCE PVT. LTD.,	Meet No/Date: 7/82-ALC4/2017 22.11.2017	Status: Deferred.
	HQ File :01/82/050/00260/AM18/	RLA File :03/95/040/01042/AM17/	Lic.No/Date:0310812370 05.04.2017	Defer Date:27.12.2017
	Decision : Deferred.			

195	Case No.: 320/4/82-ALC4/2017	Party Name: ALPHAMED FORMULATIONS P LTD.	Meet No/Date: 7/82-ALC4/2017 22.11.2017	Status: Deferred.
	HQ File :01/82/050/00328/AM18/	RLA File :09/24/040/00670/AM17/	Lic.No/Date:0910064868 06.04.2017	Defer Date:27.12.2017
	Decision : Deferred.			

196	Case No.:121/4/82-ALC4/2017	Party Name:JODAS EXPOIM PVT.LTD.,	Meet No/Date:7/82-ALC4/2017 22.11.2017	Status: Approved
	HQ File :01/82/050/00129/AM18/	RLA File :05/23/040/00617/AM17/	Lic.No/Date:0510402177 06.04.2017	Defer Date:
Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded O.M. No35011/789/2015-PI(Norms) dated Sept. 25 th 2017 , uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.				

197	Case No.:132/4/82-ALC4/2017	Party Name:NAARI PHARMA PRIVATE LIMITED	Meet No/Date:7/82-ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00140/AM18/	RLA File :05/24/040/00003/AM18/	Lic.No/Date:0510402176 06.04.2017	Defer Date:27.12.2017
Decision : Deferred.				

198	Case No.:113/4/82-ALC4/2017	Party Name:PANERA BIOTEC PVT.LTD.	Meet No/Date:7/82-ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00121/AM18/	RLA File :05/24/040/00664/AM17/	Lic.No/Date:0510402174 06.04.2017	Defer Date:27.12.2017
Decision : Deferred.				

199	Case No.:222/4/82-ALC4/2017	Party Name:DR. REDDYS LABORATORIES LIMITED	Meet No/Date:7/82-ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00230/AM18/	RLA File :09/24/040/00667/AM17/	Lic.No/Date:0910064882 07.04.2017	Defer Date:27.12.2017
Decision : Deferred.				

200	Case No.:335/4/82-ALC4/2017	Party Name:EYTAN LABS LIMITED	Meet No/Date:7/82-ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00343/AM18/	RLA File :09/24/040/00661/AM17/	Lic.No/Date:0910064876 07.04.2017	Defer Date:27.12.2017
Decision : Deferred.				

201	Case No.:344/4/82-ALC4/2017	Party Name:GRANULES INDIA LIMITED	Meet No/Date:7/82-ALC4/2017 22.11.2017	Status: Approved
	HQ File :01/82/050/00352/AM18/	RLA File :09/24/040/00001/AM18/	Lic.No/Date:0910064877 07.04.2017	Defer Date:
Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded O.M. No35011/204/2017-PI(Norms) dated November				

2017 , uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.

202	Case No.:336/4/82-ALC4/2017	Party Name:MYLAN LABORATORIES LIMITED	Meet No/Date:7/82-ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00344/AM18/	RLA File :09/24/040/00004/AM18/	Lic.No/Date:0910064872 07.04.2017	Defer Date:27.12.2017
	Decision : Deferred.			

203	Case No.:323/4/82-ALC4/2017	Party Name:SPANSULES FORMULATIONS	Meet No/Date:7/82-ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00331/AM18/	RLA File :09/24/040/00690/AM17/	Lic.No/Date:0910064884 07.04.2017	Defer Date:27.12.2017
	Decision : Deferred.			

204	Case No.:107/4/82-ALC4/2017	Party Name:DEEPAK NOVOCHEM TECHNOLOGIES LTD	Meet No/Date:7/82-ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00115/AM18/	RLA File :31/83/040/00161/AM17/	Lic.No/Date:3110066691 10.04.2017	Defer Date:10.01.2018
	Decision : Deferred.			

205	Case No.:273/4/82-ALC4/2017	Party Name:GUJARAT ORGANICS LIMITED	Meet No/Date:7/82-ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00281/AM18/	RLA File :03/94/040/00009/AM18/	Lic.No/Date:0310812404 10.04.2017	Defer Date:27.12.2017
	Decision : Deferred.			

206	Case No.:251/4/82-ALC4/2017	Party Name:MAC CHEM PRODUCTS (INDIA) PRIVATE LIMITED	Meet No/Date:7/82-ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00259/AM18/	RLA File :03/95/040/00007/AM18/	Lic.No/Date:0310812417 10.04.2017	Defer Date:10.01.2018
	Decision : Deferred.			

207	Case No.:103/4/82-ALC4/2017	Party Name:RELIANCE INDUSTRIES LTD.	Meet No/Date:7/82-ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00111/AM18/	RLA File :03/95/040/01013/AM17/	Lic.No/Date:0310812389 10.04.2017	Defer Date:10.01.2018
	Decision : Deferred.			

208	Case No.:104/4/82-	Party Name:RELIANCE	Meet No/Date:7/82-	Status:Deferred.
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	ALC4/2017	INDUSTRIES LTD.	ALC4/2017 22.11.2017	
	HQ File :01/82/050/00112/AM18/	RLA File :03/95/040/00947/AM17/	Lic.No/Date:0310812391 10.04.2017	Defer Date:10.01.2018
	Decision : Deferred.			

209	Case No.:105/4/82- ALC4/2017	Party Name:RELIANCE INDUSTRIES LTD.	Meet No/Date:7/82- ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00113/AM18/	RLA File :03/95/040/01012/AM17/	Lic.No/Date:0310812393 10.04.2017	Defer Date:10.01.2018
	Decision : Deferred.			

	Case No.:281/4/82- ALC4/2017	Party Name:SARNA CHEMICALS PVT LTD	Meet No/Date:7/82- ALC4/2017 22.11.2017	Status: Approved
	HQ File :01/82/050/00289/AM18/	RLA File :52/24/040/00001/AM18/	Lic.No/Date:5210042230 10.04.2017	
210	Decision: The Committee decided to ratify norms based on the earlier decision taken by NC in its meeting No.2/82 dated 18.04.2013 , uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

	Case No.:210/4/82-ALC4/2017	Party Name:AMI LIFE SCIENCES PRIVATE LIMITED	Meet No/Date:7/82- ALC4/2017 22.11.2017	Status: Approved
	HQ File :01/82/050/00218/AM18/	RLA File :34/24/040/00393/AM17/	Lic.No/Date:3410043104 11.04.2017	Defer Date:
211	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded O.M. No35011/825/2015-PI(Norms) dated 01.06.2016 , uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

	Case No.:333/4/82- ALC4/2017	Party Name:AUROBINDO PHARMA LIMITED	Meet No/Date:7/82- ALC4/2017 22.11.2017	Status:Deferred.
212	HQ File :01/82/050/00341/AM18/	RLA File :09/24/040/00665/AM17/	Lic.No/Date:0910064902 11.04.2017	Defer Date:27.12.2017
	Decision : Deferred.			

	Case No.:215/4/82- ALC4/2017	Party Name:CADILA HEALTHCARE LTD	Meet No/Date:7/82- ALC4/2017 22.11.2017	Status:Deferred.
213	HQ File :01/82/050/00223/AM18/	RLA File :08/24/040/00002/AM18/	Lic.No/Date:0810140061 11.04.2017	Defer Date:27.12.2017
	Decision : Deferred.			

214	Case No.: 257/4/82-ALC4/2017	Party Name: MATRIX FINE SCIENCES PVT.LTD.,	Meet No/Date: 7/82-ALC4/2017 22.11.2017	Status: Deferred.
	HQ File :01/82/050/00265/AM18/	RLA File :03/95/040/00999/AM17/	Lic.No/Date:0310812435 11.04.2017	Defer Date:27.12.2017
	Decision : Deferred.			

215	Case No.: 122/4/82-ALC4/2017	Party Name: ASTRAL STERITECH PVT. LTD.	Meet No/Date: 7/82-ALC4/2017 22.11.2017	Status: Deferred.
	HQ File :01/82/050/00130/AM18/	RLA File :34/24/040/00007/AM18/	Lic.No/Date:3410043113 12.04.2017	Defer Date:27.12.2017
	Decision : Deferred.			

216	Case No.: 282/4/82-ALC4/2017	Party Name: STERMONE CHEMICALS PVT LTD	Meet No/Date: 7/82-ALC4/2017 22.11.2017	Status: Deferred.
	HQ File :01/82/050/00290/AM18/	RLA File :34/24/040/00383/AM17/	Lic.No/Date:3410043111 12.04.2017	Defer Date:10.01.2018
	Decision : Deferred.			

217	Case No.: 283/4/82-ALC4/2017	Party Name: STERMONE CHEMICALS PVT LTD	Meet No/Date: 7/82-ALC4/2017 22.11.2017	Status: Deferred.
	HQ File :01/82/050/00291/AM18/	RLA File :34/24/040/00384/AM17/	Lic.No/Date:3410043109 12.04.2017	Defer Date:10.01.2018
	Decision : Deferred.			

218	Case No.: 327/4/82-ALC4/2017	Party Name: BIOLOGICAL E LTD	Meet No/Date: 7/82-ALC4/2017 22.11.2017	Status: Deferred.
	HQ File :01/82/050/00335/AM18/	RLA File :09/24/040/00676/AM17/	Lic.No/Date:0910064919 13.04.2017	Defer Date:27.12.2017
	Decision : Deferred.			

219	Case No.: 144/4/82-ALC4/2017	Party Name: CAPLIN POINT LABORATORIES LTD.,	Meet No/Date: 7/82-ALC4/2017 22.11.2017	Status: Deferred.
	HQ File :01/82/050/00152/AM18/	RLA File :04/24/040/00004/AM18/	Lic.No/Date:0410162984 13.04.2017	Defer Date:27.12.2017
	Decision : Deferred.			

220	Case No.: 271/4/82-ALC4/2017	Party Name: FINE ORGANIC INDUSTRIES PVT. LTD.	Meet No/Date: 7/82-ALC4/2017 22.11.2017	Status: Deferred.
	HQ File :01/82/050/00279/AM18/	RLA File :03/94/040/00014/AM18/	Lic.No/Date:0310812506 13.04.2017	Defer Date:10.01.2018

	Decision : Deferred.
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221	Case No.:340/4/82-ALC4/2017	Party Name:GODAVARI DRUGS LTD	Meet No/Date:7/82-ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00348/AM18/	RLA File :09/24/040/00694/AM17/	Lic.No/Date:0910064920 13.04.2017	Defer Date:27.12.2017
	Decision : Deferred.			

222	Case No.:325/4/82-ALC4/2017	Party Name:GRANULES INDIA LIMITED	Meet No/Date:7/82-ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00333/AM18/	RLA File :09/24/040/00017/AM18/	Lic.No/Date:0910064911 13.04.2017	Defer Date:27.12.2017
	Decision : Deferred.			

223	Case No.:254/4/82-ALC4/2017	Party Name:PIDILITE INDUSTRIES LIMITED	Meet No/Date:7/82-ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00262/AM18/	RLA File :03/95/040/00125/AM16/	Lic.No/Date:0310812476 13.04.2017	Defer Date:10.01.2018
	Decision : Deferred.			

224	Case No.:259/4/82-ALC4/2017	Party Name:RHODIA SPECIALTY CHEMICALS INDIA LTD.	Meet No/Date:7/82-ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00267/AM18/	RLA File :03/95/040/00023/AM18/	Lic.No/Date:0310812492 13.04.2017	Defer Date:27.12.2017
	Decision : Deferred.			

225	Case No.:280/4/82-ALC4/2017	Party Name:CLEAN SCIENCE AND TECHNOLOGY PVT.LTD.	Meet No/Date:7/82-ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00288/AM18/	RLA File :31/83/040/00001/AM18/	Lic.No/Date:3110066698 17.04.2017	Defer Date:10.01.2018
	Decision : Deferred.			

226	Case No.:220/4/82-ALC4/2017	Party Name:HONEST BIO-VET PVT. LTD	Meet No/Date:7/82-ALC4/2017 22.11.2017	Status:Approved
	HQ File :01/82/050/00228/AM18/	RLA File :08/24/040/00005/AM18/	Lic.No/Date:0810140093 17.04.2017	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded O.M. No35011/122/2014-PI(Norms) dated Oct. 2014, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

227	Case No.:253/4/82-ALC4/2017	Party Name:METROPOLITAN EXIMCHEM PRIVATE LTD.	Meet No/Date:7/82-ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00261/AM18/	RLA File :03/95/040/01045/AM17/	Lic.No/Date:0310812522 18.04.2017	Defer Date:10.01.2018
	Decision : Deferred.			

228	Case No.:298/4/82-ALC4/2017	Party Name:MOREPEN LABORATORIES LTD.,	Meet No/Date:7/82-ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00306/AM18/	RLA File :05/24/040/00004/AM18/	Lic.No/Date:0510402238 18.04.2017	Defer Date:27.12.2017
	Decision : Deferred.			

229	Case No.:255/4/82-ALC4/2017	Party Name:OM INTERCONTINENTAL	Meet No/Date:7/82-ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00263/AM18/	RLA File :03/95/040/00025/AM18/	Lic.No/Date:0310812544 18.04.2017	Defer Date:27.12.2017
	Decision : Deferred.			

230	Case No.:306/4/82-ALC4/2017	Party Name:PARAMOUNT AROMACHEM PVT.LTD.,	Meet No/Date:7/82-ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00314/AM18/	RLA File :05/24/040/00008/AM18/	Lic.No/Date:0510402246 18.04.2017	Defer Date:10.01.2018
	Decision : Deferred.			

231	Case No.:211/4/82-ALC4/2017	Party Name:RECKITT BENCKISER HEALTHCARE INDIA PRIVATE LIMITED	Meet No/Date:7/82-ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00219/AM18/	RLA File :05/24/040/00017/AM18/	Lic.No/Date:0510402237 18.04.2017	Defer Date:27.12.2017
	Decision : Deferred.			

232	Case No.:256/4/82-ALC4/2017	Party Name:RESONANCE SPECIALTIES LTD	Meet No/Date:7/82-ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00264/AM18/	RLA File :03/95/040/00925/AM17/	Lic.No/Date:0310812525 18.04.2017	Defer Date:27.12.2017
	Decision : Deferred.			

233	Case No.:293/4/82-ALC4/2017	Party Name:YASHO INDUSTRIES PVT.LTD.	Meet No/Date:7/82-ALC4/2017 22.11.2017	Status:Deferred.
	HQ File	RLA File	Lic.No/Date:0310812521	Defer

:01/82/050/00301/AM18/	:03/95/040/00029/AM18/	18.04.2017	Date:10.01.2018
Decision : Deferred.			

234	Case No.:218/4/82-ALC4/2017	Party Name:DHANUKA LABORATORIES LTD	Meet No/Date:7/82-ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00226/AM18/	RLA File :05/23/040/00638/AM17/	Lic.No/Date:0510402259 19.04.2017	Defer Date:27.12.2017
Decision : Deferred.				

235	Case No.:318/4/82-ALC4/2017	Party Name:ORCH LABORATORIES INDIA PVT LTD	Meet No/Date:7/82-ALC4/2017 22.11.2017	Status:Approved
	HQ File :01/82/050/00326/AM18/	RLA File :09/24/040/00012/AM18/	Lic.No/Date:0910064930 19.04.2017	Defer Date:
Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded O.M. No35011/737/2017-PI(Norms) dated November 2017 , uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.				

236	Case No.:139/4/82-ALC4/2017	Party Name:RELIANCE INDUSTRIES LTD.	Meet No/Date:7/82-ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00147/AM18/	RLA File :03/95/040/01048/AM17/	Lic.No/Date:0310812568 19.04.2017	Defer Date:10.01.2018
Decision : Deferred.				

237	Case No.:140/4/82-ALC4/2017	Party Name:RELIANCE INDUSTRIES LTD.	Meet No/Date:7/82-ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00148/AM18/	RLA File :03/95/040/01047/AM17/	Lic.No/Date:0310812609 19.04.2017	Defer Date:10.01.2018
Decision : Deferred.				

238	Case No.:108/4/82-ALC4/2017	Party Name:PI INDUSTRIES LTD	Meet No/Date:7/82-ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00116/AM18/	RLA File :13/24/040/00002/AM18/	Lic.No/Date:1310048604 20.04.2017	Defer Date:10.01.2018
Decision : Deferred.				

239	Case No.:265/4/82-ALC4/2017	Party Name:DELTA FINOCHEM PVT.LTD.	Meet No/Date:7/82-ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00273/AM18/	RLA File :03/94/040/01081/AM17/	Lic.No/Date:0310812657 21.04.2017	Defer Date:27.12.2017

Decision : Deferred.			
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240	Case No.:392/4/82-ALC4/2017	Party Name:HIKAL LIMITED	Meet No/Date:7/82-ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00400/AM18/	RLA File :03/94/040/00034/AM18/	Lic.No/Date:0310812669 21.04.2017	Defer Date:10.01.2018
	Decision : Deferred.			

241	Case No.:339/4/82-ALC4/2017	Party Name:NIFTY LABS PVT LTD.,	Meet No/Date:7/82-ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00347/AM18/	RLA File :09/24/040/00695/AM17/	Lic.No/Date:0910064935 21.04.2017	Defer Date:27.12.2017
	Decision : Deferred.			

242	Case No.:237/4/82-ALC4/2017	Party Name:PRIVI ORGANICS INDIA LIMITED	Meet No/Date:7/82-ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00245/AM18/	RLA File :03/95/040/00043/AM18/	Lic.No/Date:0310812667 21.04.2017	Defer Date:10.01.2018
	Decision : Deferred.			

243	Case No.:258/4/82-ALC4/2017	Party Name:PRIVI ORGANICS INDIA LIMITED	Meet No/Date:7/82-ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00266/AM18/	RLA File :03/95/040/00040/AM18/	Lic.No/Date:0310812666 21.04.2017	Defer Date:10.01.2018
	Decision : Deferred.			

244	Case No.:217/4/82-ALC4/2017	Party Name:V.D.H. ORGANICS PVT. LTD	Meet No/Date:7/82-ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00225/AM18/	RLA File :05/24/040/00026/AM18/	Lic.No/Date:0510402310 21.04.2017	Defer Date:10.01.2018
	Decision : Deferred.			

245	Case No.:394/4/82-ALC4/2017	Party Name:BRUNDAVAN LABORATORIES PRIVATE LTD.,	Meet No/Date:7/82-ALC4/2017 22.11.2017	Status: Approved
	HQ File :01/82/050/00402/AM18/	RLA File :09/24/040/00015/AM18/	Lic.No/Date:0910064943 24.04.2017	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No35011/72/2014-PI(Norms) dated 21.04.2014 , uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

246	Case No.:263/4/82-ALC4/2017	Party Name:DELTA FINOCHEM PVT.LTD.	Meet No/Date:7/82-ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00271/AM18/	RLA File :03/94/040/01080/AM17/	Lic.No/Date:0310812697 24.04.2017	Defer Date:27.12.2017
	Decision : Deferred.			

247	Case No.:264/4/82-ALC4/2017	Party Name:DELTA FINOCHEM PVT.LTD.	Meet No/Date:7/82-ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00272/AM18/	RLA File :03/94/040/01082/AM17/	Lic.No/Date:0310812699 24.04.2017	Defer Date:27.12.2017
	Decision : Deferred.			

248	Case No.:382/4/82-ALC4/2017	Party Name:ELPPE CHEMICALS PRIVATE LIMITED	Meet No/Date:7/82-ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00390/AM18/	RLA File :03/94/040/00036/AM18/	Lic.No/Date:0310812684 24.04.2017	Defer Date:10.01.2018
	Decision : Deferred.			

249	Case No.:384/4/82-ALC4/2017	Party Name:ELPPE CHEMICALS PRIVATE LIMITED	Meet No/Date:7/82-ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00392/AM18/	RLA File :03/94/040/00024/AM18/	Lic.No/Date:0310812683 24.04.2017	Defer Date:10.01.2018
	Decision : Deferred.			

250	Case No.:342/4/82-ALC4/2017	Party Name:HETERO LABS LIMITED	Meet No/Date:7/82-ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00350/AM18/	RLA File :09/24/040/00681/AM17/	Lic.No/Date:0910064951 24.04.2017	Defer Date:27.12.2017
	Decision : Deferred.			

251	Case No.:343/4/82-ALC4/2017	Party Name:HETERO LABS LIMITED	Meet No/Date:7/82-ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00351/AM18/	RLA File :09/24/040/00038/AM18/	Lic.No/Date:0910064952 24.04.2017	Defer Date:27.12.2017
	Decision : Deferred.			

252	Case No.:341/4/82-ALC4/2017	Party Name:HONOUR LAB LIMITED	Meet No/Date:7/82-ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00349/AM18/	RLA File :09/24/040/00035/AM18/	Lic.No/Date:0910064954 24.04.2017	Defer Date:27.12.2017

Decision : Deferred.

253	Case No.: 381/4/82-ALC4/2017	Party Name: KRISHNA ANTIOXIDANTS PVT. LTD.	Meet No/Date: 7/82-ALC4/2017 22.11.2017	Status: Deferred.
	HQ File :01/82/050/00389/AM18/	RLA File :03/94/040/00033/AM18/	Lic.No/Date:0310812680 24.04.2017	Defer Date:10.01.2018
	Decision : Deferred.			

254	Case No.: 352/4/82-ALC4/2017	Party Name: MALWA OXYGEN & INDUSTRIAL GASES PVT.LTD.,	Meet No/Date: 7/82-ALC4/2017 22.11.2017	Status: Deferred.
	HQ File :01/82/050/00360/AM18/	RLA File :56/24/040/00004/AM18/	Lic.No/Date:5610005123 24.04.2017	Defer Date:10.01.2018
	Decision : Deferred.			

255	Case No.: 346/4/82-ALC4/2017	Party Name: SRIAM LABS PRIVATE LIMITED	Meet No/Date: 7/82-ALC4/2017 22.11.2017	Status: Deferred.
	HQ File :01/82/050/00354/AM18/	RLA File :09/24/040/00699/AM17/	Lic.No/Date:0910064937 24.04.2017	Defer Date:27.12.2017
	Decision : Deferred.			

256	Case No.: 279/4/82-ALC4/2017	Party Name: ALEMBIC PHARMACEUTICALS LTD	Meet No/Date: 7/82-ALC4/2017 22.11.2017	Status: Deferred.
	HQ File :01/82/050/00287/AM18/	RLA File :34/24/040/00018/AM18/	Lic.No/Date:3410043123 25.04.2017	Defer Date:27.12.2017
	Decision : Deferred.			

257	Case No.: 397/4/82-ALC4/2017	Party Name: BIOLOGICAL E LTD	Meet No/Date: 7/82-ALC4/2017 22.11.2017	Status: Deferred.
	HQ File :01/82/050/00405/AM18/	RLA File :09/24/040/00208/AM17/	Lic.No/Date:0910064960 25.04.2017	Defer Date:27.12.2017
	Decision : Deferred.			

258	Case No.: 383/4/82-ALC4/2017	Party Name: ELPPE CHEMICALS PRIVATE LIMITED	Meet No/Date: 7/82-ALC4/2017 22.11.2017	Status: Deferred.
	HQ File :01/82/050/00391/AM18/	RLA File :03/94/040/00066/AM18/	Lic.No/Date:0310812763 25.04.2017	Defer Date: 10.01.2018
	Decision : Deferred.			

259	Case No.: 373/4/82-ALC4/2017	Party Name: ENCUBE ETHICALS PVT LTD	Meet No/Date: 7/82-ALC4/2017 22.11.2017	Status: Deferred.
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HQ File :01/82/050/00381/AM18/	RLA File :03/94/040/00025/AM18/	Lic.No/Date:0310812788 25.04.2017	Defer Date:27.12.2017
Decision : Deferred.			

260	Case No.:297/4/82- ALC4/2017	Party Name:MANALI PETROCHEMICALS LIMITED	Meet No/Date:7/82- ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00305/AM18/	RLA File :04/24/040/00187/AM17/	Lic.No/Date:0410163028 25.04.2017	Defer Date:10.01.2018
Decision : Deferred.				

261	Case No.:235/4/82- ALC4/2017	Party Name:SUPREET CHEMICALS PVT.LTD.	Meet No/Date:7/82- ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00243/AM18/	RLA File :52/24/040/00003/AM18/	Lic.No/Date:5210042240 25.04.2017	Defer Date:10.01.2018
Decision : Deferred.				

262	Case No.:372/4/82- ALC4/2017	Party Name:FINE ORGANIC INDUSTRIES,	Meet No/Date:7/82- ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00380/AM18/	RLA File :03/94/040/00065/AM18/	Lic.No/Date:0310812799 26.04.2017	Defer Date:10.01.2018
Decision : Deferred.				

263	Case No.:377/4/82- ALC4/2017	Party Name:GUJARAT ORGANICS LIMITED	Meet No/Date:7/82- ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00385/AM18/	RLA File :03/94/040/00087/AM18/	Lic.No/Date:0310812840 26.04.2017	Defer Date:27.12.2017
Decision : Deferred.				

264	Case No.:240/4/82- ALC4/2017	Party Name:METROPOLITAN EXIMCHEM PRIVATE LTD.	Meet No/Date:7/82- ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00248/AM18/	RLA File :03/95/040/00019/AM18/	Lic.No/Date:0310812806 26.04.2017	Defer Date:10.01.2018
Decision : Deferred.				

265	Case No.:317/4/82-ALC4/2017	Party Name:ORCH LABORATORIES INDIA PVT LTD	Meet No/Date:7/82- ALC4/2017 22.11.2017	Status: Approved
	HQ File :01/82/050/00325/AM18/	RLA File :09/24/040/00556/AM17/	Lic.No/Date:0910064967 26.04.2017	Defer Date:
Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No35011/110/2017-PI(Norms) dated				

November 2017, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.

266	Case No.:250/4/82-ALC4/2017	Party Name:SURVIVAL TECHNOLOGIES PVT.LTD.	Meet No/Date:7/82-ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00258/AM18/	RLA File :03/95/040/00034/AM18/	Lic.No/Date:0310812810 26.04.2017	Defer Date:10.01.2018
	Decision : Deferred.			

267	Case No.:209/4/82-ALC4/2017	Party Name:V.D.H. ORGANICS PVT. LTD	Meet No/Date:7/82-ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00217/AM18/	RLA File :05/24/040/00030/AM18/	Lic.No/Date:0510402353 26.04.2017	Defer Date:10.01.2018
	Decision : Deferred.			

268	Case No.:305/4/82-ALC4/2017	Party Name:CENTAUR PHARMACEUTICALS PVT. LTD.,	Meet No/Date:7/82-ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00313/AM18/	RLA File :03/94/040/01149/AM17/	Lic.No/Date:0310812927 27.04.2017	Defer Date:27.12.2017
	Decision : Deferred.			

269	Case No.:379/4/82-ALC4/2017	Party Name:DELTA FINOCHEM PVT.LTD.	Meet No/Date:7/82-ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00387/AM18/	RLA File :03/94/040/00026/AM18/	Lic.No/Date:0310812911 27.04.2017	Defer Date:27.12.2017
	Decision : Deferred.			

270	Case No.:380/4/82-ALC4/2017	Party Name:DELTA FINOCHEM PVT.LTD.	Meet No/Date:7/82-ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00388/AM18/	RLA File :03/94/040/00030/AM18/	Lic.No/Date:0310812922 27.04.2017	Defer Date:27.12.2017
	Decision : Deferred.			

271	Case No.:332/4/82-ALC4/2017	Party Name:INCHEM LABORATORIES PRIVATE LIMITED	Meet No/Date:7/82-ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00340/AM18/	RLA File :09/24/040/00037/AM18/	Lic.No/Date:0910064973 27.04.2017	Defer Date:27.12.2017
	Decision : Deferred.			

272	Case No.:329/4/82-ALC4/2017	Party Name:ORCH	Meet No/Date:7/82-	Status:
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		LABORATORIES INDIA PVT LTD	ALC4/2017 22.11.2017	Approved
	HQ File :01/82/050/00337/AM18/	RLA File :09/24/040/00033/AM18/	Lic.No/Date:0910064979 27.04.2017	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No35011/110/2017-PI(Norms) dated November 2017, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

273	Case No.:330/4/82-ALC4/2017	Party Name:ORCH LABORATORIES INDIA PVT LTD	Meet No/Date:7/82- ALC4/2017 22.11.2017	Status: Approved
	HQ File :01/82/050/00338/AM18/	RLA File :09/24/040/00013/AM18/	Lic.No/Date:0910064980 27.04.2017	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No35011/110/2017-PI(Norms) dated Oct. 25 th 2017. , uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

274	Case No.:241/4/82-ALC4/2017	Party Name:PRIVI ORGANICS INDIA LIMITED	Meet No/Date:7/82- ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00249/AM18/	RLA File :03/95/040/00035/AM18/	Lic.No/Date:0310812915 27.04.2017	Defer Date:10.01.2018
	Decision : Deferred.			

275	Case No.:238/4/82-ALC4/2017	Party Name:SI GROUP - INDIA PRIVATE LIMITED	Meet No/Date:7/82- ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00246/AM18/	RLA File :03/95/040/00032/AM18/	Lic.No/Date:0310812878 27.04.2017	Defer Date:10.01.2018
	Decision : Deferred.			

276	Case No.:208/4/82-ALC4/2017	Party Name:STERILE INDIA PRIVATE LIMITED	Meet No/Date:7/82- ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00216/AM18/	RLA File :05/24/040/00036/AM18/	Lic.No/Date:0510402378 27.04.2017	Defer Date:27.12.2017
	Decision : Deferred.			

277	Case No.:408/4/82-ALC4/2017	Party Name:CADILA HEALTHCARE LTD	Meet No/Date:7/82- ALC4/2017	Status:Deferred.
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			22.11.2017	
	HQ File :01/82/050/00416/AM18/	RLA File :08/24/040/00016/AM18/	Lic.No/Date:0810140179 28.04.2017	Defer Date:27.12.2017
	Decision : Deferred.			

278	Case No.:205/4/82- ALC4/2017	Party Name:AETHER INDUSTRIES LIMITED	Meet No/Date:7/82- ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00213/AM18/	RLA File :52/24/040/00004/AM18/	Lic.No/Date:5210042246 01.05.2017	Defer Date:27.12.2017
	Decision : Deferred.			

279	Case No.:331/4/82- ALC4/2017	Party Name:AUROBINDO PHARMA LIMITED	Meet No/Date:7/82- ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00339/AM18/	RLA File :09/24/040/00044/AM18/	Lic.No/Date:0910064988 01.05.2017	Defer Date:27.12.2017
	Decision : Deferred.			

280	Case No.:221/4/82- ALC4/2017	Party Name:BAROQUE PHARMACEUTICALS PVT. LTD	Meet No/Date:7/82- ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00229/AM18/	RLA File :08/24/040/00536/AM17/	Lic.No/Date:0810140185 01.05.2017	Defer Date:27.12.2017
	Decision : Deferred.			

281	Case No.:142/4/82- ALC4/2017	Party Name:DEEPAK NOVOCHEM TECHNOLOGIES LTD	Meet No/Date:7/82- ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00150/AM18/	RLA File :31/83/040/00010/AM18/	Lic.No/Date:3110066712 01.05.2017	Defer Date:10.01.2018
	Decision : Deferred.			

282	Case No.:261/4/82- ALC4/2017	Party Name:MANGALAM DRUGS & ORGANICS LIMITED	Meet No/Date:7/82- ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00269/AM18/	RLA File :03/95/040/00073/AM18/	Lic.No/Date:0310812954 01.05.2017	Defer Date:27.12.2017
	Decision : Deferred.			

283	Case No.:141/4/82- ALC4/2017	Party Name:CLEAN SCIENCE AND TECHNOLOGY PVT.LTD.	Meet No/Date:7/82- ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00149/AM18/	RLA File :31/83/040/00012/AM18/	Lic.No/Date:3110066716 02.05.2017	Defer Date:10.01.2018
	Decision : Deferred.			

284	Case No.:374/4/82-ALC4/2017	Party Name:ETERNIS FINE CHEMICALS LIMITED,	Meet No/Date:7/82-ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00382/AM18/	RLA File :03/94/040/00064/AM18/	Lic.No/Date:0310813006 02.05.2017	Defer Date:10.01.2018
	Decision : Deferred.			

285	Case No.:219/4/82-ALC4/2017	Party Name:PI INDUSTRIES LTD	Meet No/Date:7/82-ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00227/AM18/	RLA File :13/24/040/00007/AM18/	Lic.No/Date:1310048617 02.05.2017	Defer Date:10.01.2018
	Decision : Deferred.			

286	Case No.:376/4/82-ALC4/2017	Party Name:AMINES & PLASTICIZERS LIMITED	Meet No/Date:7/82-ALC4/2017 22.11.2017	Status:Approved
	HQ File :01/82/050/00384/AM18/	RLA File :03/94/040/00099/AM18/	Lic.No/Date:0310813032 03.05.2017	Defer Date
	Decision : The Committee decided to ratify norms based on the earlier decision taken by NC in its meeting No.19/82 dated 02.01.2014 , uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

287	Case No.:319/4/82-ALC4/2017	Party Name:HETERO LABS LIMITED	Meet No/Date:7/82-ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00327/AM18/	RLA File :09/24/040/00069/AM18/	Lic.No/Date:0910065001 03.05.2017	Defer Date:27.12.2017
	Decision : Deferred.			

288

Case No.:328/4/82-ALC4/2017	Party Name:HETERO LABS LIMITED	Meet No/Date:7/82-ALC4/2017 22.11.2017	Status: Approved
HQ File :01/82/050/00336/AM18/	RLA File :09/24/040/00070/AM18/	Lic.No/Date:0910065000 03.05.2017	
Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/80/2010-PI(Norms) dated 01.10.2010 as under:			
Export Item	Import Item	Qty. Recommended kg/kg.	
(2R-CIS) -5-(4-AMINO -1,2-DIHYDRO-2-OXO-1-PYRIMIDNYL)-1,3-OXATHIOLANE-2-CARBOXYLIC ACID (2S,5R)-METHYL ESTER.	GLYOXALIC ACID	0.73	
	SODIUM BI SULPHITE	0.637	
	2,5 DIHYDROXY-1,4-DIETHANE	0.344	
	TRIETHYL AMINE	0.034	
	DI METHYL FORMAMIDE	0.23	

HEXA METHYL DI SILIZANE	0.75
METHANE SULPHONIC ACID 0.01	0.01
CYTOSINE	0.455
TOLUENE	1.82
N-HEXANE	3.00
METHYLENE DI CHLORIDE	2.03

RA concerned may take necessary action as per decision of NC.

289	Case No.: 345/4/82- ALC4/2017	Party Name:HETERO LABS LIMITED	Meet No/Date:7/82- ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00353/AM18/	RLA File :09/24/040/00066/AM18/	Lic.No/Date:0910065002 03.05.2017	Defer Date:27.12.2017
	Decision : Deferred.			

290	Case No.: 206/4/82- ALC4/2017	Party Name:MOREPEN LABORATORIES LTD.,	Meet No/Date:7/82- ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00214/AM18/	RLA File :05/24/040/00041/AM18/	Lic.No/Date:0510402443 03.05.2017	Defer Date:27.12.2017
	Decision : Deferred.			

291	Case No.: 223/4/82- ALC4/2017	Party Name:PCL OIL & SOLVENTS LTD.	Meet No/Date:7/82- ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00231/AM18/	RLA File :05/24/040/00025/AM18/	Lic.No/Date:0510402436 03.05.2017	Defer Date:10.01.2018
	Decision : Deferred.			

292	Case No.: 350/4/82-ALC4/2017	Party Name:CADILA HEALTHCARE LTD	Meet No/Date:7/82- ALC4/2017 22.11.2017	Status: Approved
	HQ File :01/82/050/00358/AM18/	RLA File :08/24/040/00017/AM18/	Lic.No/Date:0810140231 04.05.2017	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/40/2017-PI(Norms) dated 08.11.2017 , uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

293	Case No.: 378/4/82-	Party Name:HIKAL	Meet No/Date:7/82-	Status:Deferred.
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	ALC4/2017	LIMITED	ALC4/2017 22.11.2017	
	HQ File :01/82/050/00386/AM18/	RLA File :03/94/040/00078/AM18/	Lic.No/Date:0310813051 04.05.2017	Defer Date:27.12.2017
	Decision : Deferred.			

294	Case No.:212/4/82- ALC4/2017	Party Name:SIMPEX PHARMA PVT.LTD.	Meet No/Date:7/82- ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00220/AM18/	RLA File :05/24/040/00024/AM18/	Lic.No/Date:0510402447 04.05.2017	Defer Date:27.12.2017
	Decision : Deferred.			

295	Case No.:478/4/82- ALC4/2017	Party Name:NATURAL & ESSENTIAL OILS PVT.LTD.,	Meet No/Date:7/82- ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00486/AM18/	RLA File :07/24/040/00012/AM18/	Lic.No/Date:0710111546 05.05.2017	Defer Date:27.12.2017
	Decision : Deferred.			

296	Case No.:4/4/82-ALC4/2017	Party Name:BALAJI AMINES LIMITED	Meet No/Date:7/82- ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00012/AM18/	RLA File :31/83/040/00008/AM18/	Lic.No/Date:3110066725 08.05.2017	Defer Date:10.01.2018
	Decision : Deferred.			

297	Case No.:213/4/82- ALC4/2017	Party Name:JUBILANT LIFE SCIENCES LIMITED	Meet No/Date:7/82- ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00221/AM18/	RLA File :05/23/040/00630/AM17/	Lic.No/Date:0510402482 08.05.2017	Defer Date:10.01.2018
	Decision : Deferred.			

298	Case No.:355/4/82- ALC4/2017	Party Name:SENTISS PHARMA PVT.LTD.	Meet No/Date:7/82- ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00363/AM18/	RLA File :05/24/040/00027/AM18/	Lic.No/Date:0510402500 09.05.2017	Defer Date:27.12.2017
	Decision : Deferred.			

299	Case No.:260/4/82- ALC4/2017	Party Name:YASHO INDUSTRIES PVT.LTD.	Meet No/Date:7/82- ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00268/AM18/	RLA File :03/95/040/00097/AM18/	Lic.No/Date:0310813142 09.05.2017	Defer Date:10.01.2018
	Decision : Deferred.			

300	Case No.: 2/4/82-ALC4/2017	Party Name: ATUL BIOSCIENCE LIMITED	Meet No/Date: 7/82-ALC4/2017 22.11.2017	Status: Approved
	HQ File :01/82/050/00010/AM18/	RLA File :52/24/040/00007/AM18/	Lic.No/Date: 5210042256 11.05.2017	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded O.M. No.35011/468/2014-PI(Norms) dated Feb. 2015 , uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

301	Case No.: 295/4/82-ALC4/2017	Party Name: CADILA HEALTHCARE LTD	Meet No/Date: 7/82-ALC4/2017 22.11.2017	Status: Deferred.
	HQ File :01/82/050/00303/AM18/	RLA File :08/24/040/00039/AM18/	Lic.No/Date: 0810140277 11.05.2017	Defer Date: 27.12.2017
	Decision : Deferred.			

302	Case No.: 3/4/82-ALC4/2017	Party Name: DHANUKA LABORATORIES LTD.	Meet No/Date: 7/82-ALC4/2017 22.11.2017	Status: Deferred.
	HQ File :01/82/050/00011/AM18/	RLA File :05/23/040/00046/AM18/	Lic.No/Date: 0510402516 11.05.2017	Defer Date: 27.12.2017
	Decision : Deferred.			

303	Case No.: 369/4/82-ALC4/2017	Party Name: KAIRAV CHEMOFARBE INDUSTRIES LTD.	Meet No/Date: 7/82-ALC4/2017 22.11.2017	Status: Deferred.
	HQ File :01/82/050/00377/AM18/	RLA File :03/94/040/00098/AM18/	Lic.No/Date: 0310813193 11.05.2017	Defer Date: 10.01.2018
	Decision : Deferred.			

304	Case No.: 370/4/82-ALC4/2017	Party Name: KAIRAV CHEMOFARBE INDUSTRIES LTD.	Meet No/Date: 7/82-ALC4/2017 22.11.2017	Status: Deferred.
	HQ File :01/82/050/00378/AM18/	RLA File :03/94/040/00072/AM18/	Lic.No/Date: 0310813191 11.05.2017	Defer Date: 10.01.2018
	Decision : Deferred.			

305	Case No.: 1/4/82-ALC4/2017	Party Name: LEE PHARMA LIMITED	Meet No/Date: 7/82-ALC4/2017 22.11.2017	Status: Deferred.
	HQ File :01/82/050/00009/AM18/	RLA File :09/24/040/00084/AM18/	Lic.No/Date: 0910065019 11.05.2017	Defer Date: 27.12.2017
	Decision : Deferred.			

306	Case No.:430/4/82-ALC4/2017	Party Name:PRASOL CHEMICALS LIMITED	Meet No/Date:7/82-ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00438/AM18/	RLA File :03/95/040/00063/AM18/	Lic.No/Date:0310813187 11.05.2017	Defer Date:10.01.2018
	Decision : Deferred.			

307	Case No.:411/4/82-ALC4/2017	Party Name:TRANSPEK INDUSTRY LIMITED	Meet No/Date:7/82-ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00419/AM18/	RLA File :34/24/040/00032/AM18/	Lic.No/Date:3410043170 11.05.2017	Defer Date:27.12.2017
	Decision : Deferred.			

308	Case No.:367/4/82-ALC4/2017	Party Name:CLARIANT INDIA LIMITED	Meet No/Date:7/82-ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00375/AM18/	RLA File :03/94/040/00117/AM18/	Lic.No/Date:0310813223 12.05.2017	Defer Date:10.01.2018
	Decision : Deferred.			

309	Case No.:349/4/82-ALC4/2017	Party Name:ENCEE AROMATICS PVT. LIMITED	Meet No/Date:7/82-ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00357/AM18/	RLA File :32/24/040/00001/AM18/	Lic.No/Date:3210078173 12.05.2017	Defer Date:10.01.2018
	Decision : Deferred.			

310	Case No.:426/4/82-ALC4/2017	Party Name:UPL LTD.	Meet No/Date:7/82-ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00434/AM18/	RLA File :03/95/040/00062/AM18/	Lic.No/Date:0310813238 12.05.2017	Defer Date:10.01.2018
	Decision : Deferred.			

311	Case No.:287/4/82-ALC4/2017	Party Name:ARJUN CHEMICALS PVT LTD	Meet No/Date:7/82-ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00295/AM18/	RLA File :04/24/040/00029/AM18/	Lic.No/Date:0410163109 16.05.2017	Defer Date:10.01.2018
	Decision : Deferred.			

312	Case No.:409/4/82-ALC4/2017	Party Name:CHEMCON SPECIALITY CHEMICALS PVT LTD	Meet No/Date:7/82-ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00417/AM18/	RLA File :34/24/040/00017/AM18/	Lic.No/Date:3410043175 16.05.2017	Defer Date:10.01.2018
	Decision : Deferred.			

313	Case No.:403/4/82-ALC4/2017	Party Name:DHANUKA LABORATORIES LTD	Meet No/Date:7/82-ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00411/AM18/	RLA File :05/23/040/00029/AM18/	Lic.No/Date:0510402566 16.05.2017	Defer Date:27.12.2017
	Decision : Deferred.			

314	Case No.:407/4/82-ALC4/2017	Party Name:DHANUKA LABORATORIES LTD	Meet No/Date:7/82-ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00415/AM18/	RLA File :05/23/040/00026/AM18/	Lic.No/Date:0510402586 16.05.2017	Defer Date:27.12.2017
	Decision : Deferred.			

315	Case No.:386/4/82-ALC4/2017	Party Name:INDO AMINES LIMITED	Meet No/Date:7/82-ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00394/AM18/	RLA File :03/94/040/00095/AM18/	Lic.No/Date:0310813306 16.05.2017	Defer Date:10.01.2018
	Decision : Deferred.			

316	Case No.:387/4/82-ALC4/2017	Party Name:INDO AMINES LIMITED	Meet No/Date:7/82-ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00395/AM18/	RLA File :03/94/040/00110/AM18/	Lic.No/Date:0310813301 16.05.2017	Defer Date:10.01.2018
	Decision : Deferred.			

317	Case No.:395/4/82-ALC4/2017	Party Name:JODAS EXPOIM PVT.LTD.,	Meet No/Date:7/82-ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00403/AM18/	RLA File :05/23/040/00051/AM18/	Lic.No/Date:0510402578 16.05.2017	Defer Date:27.12.2017
	Decision : Deferred.			

318	Case No.:414/4/82-ALC4/2017	Party Name:JUBILANT LIFE SCIENCES LIMITED	Meet No/Date:7/82-ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00422/AM18/	RLA File :05/23/040/00636/AM17/	Lic.No/Date:0510402584 16.05.2017	Defer Date:10.01.2018
	Decision : Deferred.			

319	Case No.:415/4/82-ALC4/2017	Party Name:JUBILANT LIFE SCIENCES LIMITED	Meet No/Date:7/82-ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00423/AM18/	RLA File :05/23/040/00613/AM17/	Lic.No/Date:0510402583 16.05.2017	Defer Date:10.01.2018

Decision : Deferred.

320	Case No.: 465/4/82-ALC4/2017	Party Name: STERMONE CHEMICALS PVT LTD	Meet No/Date: 7/82-ALC4/2017 22.11.2017	Status: Deferred.
	HQ File :01/82/050/00473/AM18/	RLA File :34/24/040/00282/AM17/	Lic.No/Date:3410043187 16.05.2017	Defer Date:27.12.2017
	Decision : Deferred.			

321	Case No.: 431/4/82-ALC4/2017	Party Name: UNIVERSAL CHEMICALS AND INDUSTRIES PVT. LIMITED	Meet No/Date: 7/82-ALC4/2017 22.11.2017	Status: Deferred.
	HQ File :01/82/050/00439/AM18/	RLA File :03/95/040/00135/AM18/	Lic.No/Date:0310813297 16.05.2017	Defer Date:10.01.2018
	Decision : Deferred.			

322	Case No.: 385/4/82-ALC4/2017	Party Name: AARTI DRUGS LIMITED	Meet No/Date: 7/82-ALC4/2017 22.11.2017	Status: Deferred.
	HQ File :01/82/050/00393/AM18/	RLA File :03/94/040/00090/AM18/	Lic.No/Date:0310813319 17.05.2017	Defer Date:27.12.2017
	Decision : Deferred.			

323	Case No.: 309/4/82-ALC4/2017	Party Name: CLEAN SCIENCE AND TECHNOLOGY PVT.LTD.	Meet No/Date: 7/82-ALC4/2017 22.11.2017	Status: Deferred.
	HQ File :01/82/050/00317/AM18/	RLA File :31/83/040/00025/AM18/	Lic.No/Date:3110066749 17.05.2017	Defer Date:10.01.2018
	Decision : Deferred.			

324	Case No.: 393/4/82-ALC4/2017	Party Name: CLEAN SCIENCE AND TECHNOLOGY PVT.LTD.	Meet No/Date: 7/82-ALC4/2017 22.11.2017	Status: Deferred.
	HQ File :01/82/050/00401/AM18/	RLA File :31/83/040/00026/AM18/	Lic.No/Date:3110066750 17.05.2017	Defer Date:10.01.2018
	Decision : Deferred.			

325	Case No.: 371/4/82-ALC4/2017	Party Name: GLENMARK PHARMACEUTICALS LTD.,	Meet No/Date: 7/82-ALC4/2017 22.11.2017	Status: Deferred.
	HQ File :01/82/050/00379/AM18/	RLA File :03/94/040/00149/AM18/	Lic.No/Date:0310813336 17.05.2017	Defer Date:27.12.2017
	Decision : Deferred.			

326	Case No.: 412/4/82-ALC4/2017	Party Name: AMI LIFE SCIENCES PRIVATE LIMITED	Meet No/Date: 7/82-ALC4/2017 22.11.2017	Status: Approved
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HQ File :01/82/050/00420/AM18/	RLA File :34/24/040/00047/AM18/	Lic.No/Date:3410043197 18.05.2017	
Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded O.M. No.35011/620/2014-PI(Norms) Date April 2015 , uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

327	Case No.: 351/4/82- ALC4/2017	Party Name:BIO TECH OPHTHALMICS PVT LTD	Meet No/Date:7/82- ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00359/AM18/	RLA File :08/24/040/00021/AM18/	Lic.No/Date:0810140310 18.05.2017	Defer Date:27.12.2017
Decision : Deferred.				

328	Case No.: 410/4/82- ALC4/2017	Party Name:JAINEX SPECIALITY CHEMIC AL	Meet No/Date:7/82- ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00418/AM18/	RLA File :34/24/040/00038/AM18/	Lic.No/Date:34100431 98 18.05.2017	Defer Date:10.01.2018
Decision : Deferred.				

329	Case No.: 368/4/82- ALC4/2017	Party Name:KAIRAV CHEMOFARBE INDUSTRIES LTD.	Meet No/Date:7/82- ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00376/AM18/	RLA File :03/94/040/00115/AM18/	Lic.No/Date:0310813394 18.05.2017	Defer Date:10.01.2018
Decision : Deferred.				

330	Case No.: 457/4/82- ALC4/2017	Party Name:MALWA OXYGEN & INDUSTRIAL GASES PVT.LTD.,	Meet No/Date:7/82- ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00465/AM18/	RLA File :56/24/040/00007/AM18/	Lic.No/Date:5610005139 18.05.2017	Defer Date:10.01.2018
Decision : Deferred.				

331	Case No.: 398/4/82- ALC4/2017	Party Name:PAYAL POLYPLAST PRIVATE LIMITED	Meet No/Date:7/82- ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00406/AM18/	RLA File :05/24/040/00042/AM18/	Lic.No/Date:0510402628 18.05.2017	Defer Date:10.01.2018
Decision : Deferred.				

332	Case No.: 388/4/82- ALC4/2017	Party Name:AIMS IMPEX PVT. LTD.,	Meet No/Date:7/82- ALC4/2017	Status:Deferred.
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			22.11.2017	
	HQ File :01/82/050/00396/AM18/	RLA File :03/94/040/00150/AM18/	Lic.No/Date:0310813436 22.05.2017	Defer Date:27.12.2017
	Decision : Deferred.			

333	Case No.:304/4/82-ALC4/2017	Party Name:CIPLA LIMITED.	Meet No/Date:7/82-ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00312/AM18/	RLA File :03/94/040/00162/AM18/	Lic.No/Date:0310813433 22.05.2017	Defer Date:27.12.2017
	Decision : Deferred.			

334	Case No.:391/4/82-ALC4/2017	Party Name:FINE ORGANIC INDUSTRIES,	Meet No/Date:7/82-ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00399/AM18/	RLA File :03/94/040/00155/AM18/	Lic.No/Date:0310813432 22.05.2017	Defer Date:10.01.2018
	Decision : Deferred.			

335	Case No.:406/4/82-ALC4/2017	Party Name:FRESENIUS KABI ONCOLOGY LIMITED	Meet No/Date:7/82-ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00414/AM18/	RLA File :05/23/040/00065/AM18/	Lic.No/Date:0510402659 22.05.2017	Defer Date:27.12.2017
	Decision : Deferred.			

336	Case No.:5/4/82-ALC4/2017	Party Name:JUBILANT LIFE SCIENCES LIMITED	Meet No/Date:7/82-ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00013/AM18/	RLA File :05/23/040/00004/AM18/	Lic.No/Date:0510402661 22.05.2017	Defer Date:10.01.2018
	Decision : Deferred.			

337	Case No.:356/4/82-ALC4/2017	Party Name:MAHIMA LIFE SCIENCES PVT.LTD.	Meet No/Date:7/82-ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00364/AM18/	RLA File :05/24/040/00045/AM18/	Lic.No/Date:0510402665 22.05.2017	Defer Date:27.12.2017
	Decision : Deferred.			

338	Case No.:353/4/82-ALC4/2017	Party Name:STERILE INDIA PRIVATE LIMITED	Meet No/Date:7/82-ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00361/AM18/	RLA File :05/24/040/00078/AM18/	Lic.No/Date:0510402657 22.05.2017	Defer Date:27.12.2017
	Decision : Deferred.			

339	Case No.: 359/4/82-ALC4/2017	Party Name:TRION CHEMICALS PRIVATE LIMITED	Meet No/Date:7/82- ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00367/AM18/	RLA File :08/24/040/00530/AM17/	Lic.No/Date:0810140332 23.05.2017	Defer Date:27.12.2017
	Decision : Deferred.			

340	Case No.: 354/4/82-ALC4/2017	Party Name:VIRDEV INTERMEDIATES PVT LTD	Meet No/Date:7/82- ALC4/2017 22.11.2017	Status: Approved
	HQ File :01/82/050/00362/AM18/	RLA File :52/24/040/00012/AM18/	Lic.No/Date:5210042277 23.05.2017	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/825/2015-PI(Norms) dated 01.06.2016 , uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

341	Case No.: 302/4/82-ALC4/2017	Party Name:ALKYL AMINES CHEMICALS LTD	Meet No/Date:7/82- ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00310/AM18/	RLA File :03/94/040/01120/AM17/	Lic.No/Date:0310813507 24.05.2017	Defer Date:10.01.2018
	Decision : Deferred.			

342	Case No.: 303/4/82-ALC4/2017	Party Name:AMINES & PLASTICIZERS LIMITED	Meet No/Date:7/82- ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00311/AM18/	RLA File :03/94/040/00145/AM18/	Lic.No/Date:0310813503 24.05.2017	Defer Date:10.01.2018
	Decision : Deferred.			

343	Case No.: 234/4/82-ALC4/2017	Party Name:GOPINATH CHEM-TECH LTD.,	Meet No/Date:7/82- ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00242/AM18/	RLA File :08/24/040/00045/AM18/	Lic.No/Date:0810140344 24.05.2017	Defer Date:10.01.2018
	Decision : Deferred.			

344	Case No.: 291/4/82-ALC4/2017	Party Name:STRIDES SHASUN LIMITED	Meet No/Date:7/82- ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00299/AM18/	RLA File :04/24/040/00036/AM18/	Lic.No/Date:0410163149 25.05.2017	Defer Date:27.12.2017
	Decision : Deferred.			

345	Case No.: 390/4/82-ALC4/2017	Party Name: AARTI INDUSTRIES LIMITED	Meet No/Date: 7/82-ALC4/2017 22.11.2017	Status: Deferred.
	HQ File :01/82/050/00398/AM18/	RLA File :03/94/040/00132/AM18/	Lic.No/Date:0310813643 29.05.2017	Defer Date:27.12.2017
	Decision : Deferred.			

346	Case No.: 308/4/82-ALC4/2017	Party Name: CLEAN SCIENCE AND TECHNOLOGY PVT.LTD.	Meet No/Date: 7/82-ALC4/2017 22.11.2017	Status: Deferred.
	HQ File :01/82/050/00316/AM18/	RLA File :31/83/040/00021/AM18/	Lic.No/Date:3110066767 29.05.2017	Defer Date:10.01.2018
	Decision : Deferred.			

347	Case No.: 435/4/82-ALC4/2017	Party Name: VIVID GLOBAL INDUSTRIES LTD.,	Meet No/Date: 7/82-ALC4/2017 22.11.2017	Status: Deferred.
	HQ File :01/82/050/00443/AM18/	RLA File :03/95/040/00070/AM18/	Lic.No/Date:0310813629 29.05.2017	Defer Date:10.01.2018
	Decision : Deferred.			

348	Case No.: 389/4/82-ALC4/2017	Party Name: ETERNIS FINE CHEMICALS LIMITED,	Meet No/Date: 7/82-ALC4/2017 22.11.2017	Status: Deferred.
	HQ File :01/82/050/00397/AM18/	RLA File :03/94/040/00128/AM18/	Lic.No/Date:0310813672 30.05.2017	Defer Date:10.01.2018
	Decision : Deferred.			

349	Case No.: 404/4/82-ALC4/2017	Party Name: FRESENIUS KABI ONCOLOGY LIMITED	Meet No/Date: 7/82-ALC4/2017 22.11.2017	Status: Deferred.
	HQ File :01/82/050/00412/AM18/	RLA File :05/23/040/00088/AM18/	Lic.No/Date:0510402750 30.05.2017	Defer Date:27.12.2017
	Decision : Deferred.			

350	Case No.: 405/4/82-ALC4/2017	Party Name: FRESENIUS KABI ONCOLOGY LIMITED	Meet No/Date: 7/82-ALC4/2017 22.11.2017	Status: Deferred.
	HQ File :01/82/050/00413/AM18/	RLA File :05/23/040/00086/AM18/	Lic.No/Date:0510402751 30.05.2017	Defer Date:27.12.2017
	Decision : Deferred.			

351	Case No.: 475/4/82-ALC4/2017	Party Name: NATURAL & ESSENTIAL OILS PVT.LTD.,	Meet No/Date: 7/82-ALC4/2017 22.11.2017	Status: Deferred.
	HQ File :01/82/050/00483/AM18/	RLA File :07/24/040/00072/AM18/	Lic.No/Date:0710111685 30.05.2017	Defer Date:10.01.2018

Decision : Deferred.

352	Case No.: 425/4/82-ALC4/2017	Party Name: USV PRIVATE LIMITED (FORMERLY USV LIMITED)	Meet No/Date: 7/82-ALC4/2017 22.11.2017	Status: Deferred.
	HQ File :01/82/050/00433/AM18/	RLA File :03/95/040/00147/AM18/	Lic.No/Date:0310813655 30.05.2017	Defer Date:27.12.2017
Decision : Deferred.				

353	Case No.: 413/4/82-ALC4/2017	Party Name: ALEMBIC PHARMACEUTICALS LTD	Meet No/Date: 7/82-ALC4/2017 22.11.2017	Status: Deferred.
	HQ File :01/82/050/00421/AM18/	RLA File :34/24/040/00051/AM18/	Lic.No/Date:3410043248 31.05.2017	Defer Date:27.12.2017
Decision : Deferred.				

354	Case No.: 357/4/82-ALC4/2017	Party Name: JODAS EXPOIM PVT.LTD.,	Meet No/Date: 7/82-ALC4/2017 22.11.2017	Status: Deferred.
	HQ File :01/82/050/00365/AM18/	RLA File :05/23/040/00060/AM18/	Lic.No/Date:0510402977 31.05.2017	Defer Date:27.12.2017
Decision : Deferred.				

355	Case No.: 396/4/82-ALC4/2017	Party Name: MOREPEN LABORATORIES LTD.,	Meet No/Date: 7/82-ALC4/2017 22.11.2017	Status: Deferred.
	HQ File :01/82/050/00404/AM18/	RLA File :05/24/040/00082/AM18/	Lic.No/Date:0510402974 31.05.2017	Defer Date:27.12.2017
Decision : Deferred.				

356	Case No.: 427/4/82-ALC4/2017	Party Name: YASHO INDUSTRIES PVT.LTD.	Meet No/Date: 7/82-ALC4/2017 22.11.2017	Status: Deferred.
	HQ File :01/82/050/00435/AM18/	RLA File :03/95/040/00169/AM18/	Lic.No/Date:0310813692 31.05.2017	Defer Date:10.01.2018
Decision : Deferred.				

357	Case No.: 438/4/82-ALC4/2017	Party Name: YASHO INDUSTRIES PVT.LTD.	Meet No/Date: 7/82-ALC4/2017 22.11.2017	Status: Deferred.
	HQ File :01/82/050/00446/AM18/	RLA File :03/95/040/00180/AM18/	Lic.No/Date:0310813691 31.05.2017	Defer Date:10.01.2018
Decision : Deferred.				

358	Case No.: 508/4/82-ALC4/2017	Party Name: GLOBE TROTTERS PVT LTD	Meet No/Date: 7/82-ALC4/2017 22.11.2017	Status: Approved
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HQ File :01/82/050/00516/AM18/	RLA File :03/94/040/00124/AM18/	Lic.No/Date:0310813728 01.06.2017	Defer Date:
Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/88/2013-PI(Norms) dated 01.04.2013 , uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

359	Case No.:401/4/82-ALC4/2017	Party Name:PCL OIL & SOLVENTS LTD.	Meet No/Date:7/82-ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00409/AM18/	RLA File :05/24/040/00098/AM18/	Lic.No/Date:0510403003 01.06.2017	Defer Date:10.01.2018
Decision : Deferred.				

360	Case No.:402/4/82-ALC4/2017	Party Name:PCL OIL & SOLVENTS LTD.	Meet No/Date:7/82-ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00410/AM18/	RLA File :05/24/040/00097/AM18/	Lic.No/Date:0510403001 01.06.2017	Defer Date:10.01.2018
Decision : Deferred.				

361	Case No.:440/4/82-ALC4/2017	Party Name:UNIMAX CHEMICALS PVT LTD.	Meet No/Date:7/82-ALC4/2017 22.11.2017	Status:Approved
	HQ File :01/82/050/00448/AM18/	RLA File :03/95/040/00098/AM18/	Lic.No/Date:0310813730 01.06.2017	Defer Date:
Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/315/2014-PI(Norms) dated March 2015 , uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.				

362	Case No.:488/4/82-ALC4/2017	Party Name:V.D.H. ORGANICS PVT. LTD	Meet No/Date:7/82-ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00496/AM18/	RLA File :05/24/040/00109/AM18/	Lic.No/Date:0510403024 05.06.2017	Defer Date:10.01.2018
Decision : Deferred.				

363	Case No.:534/4/82-ALC4/2017	Party Name:DELTA FINOCHEM PVT.LTD.	Meet No/Date:7/82-ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00542/AM18/	RLA File :03/94/040/00171/AM18/	Lic.No/Date:0310813781 06.06.2017	Defer Date:27.12.2017

Decision : Deferred.

364	Case No.: 533/4/82-ALC4/2017	Party Name:CAMPBOR & ALLIED PRODUCTS LIMITED,	Meet No/Date:7/82-ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00541/AM18/	RLA File :03/94/040/00002/AM18/	Lic.No/Date:0310813833 07.06.2017	Defer Date:10.01.2018
	Decision : Deferred.			

365	Case No.: 441/4/82-ALC4/2017	Party Name:LUPIN LIMITED	Meet No/Date:7/82-ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00449/AM18/	RLA File :03/95/040/00196/AM18/	Lic.No/Date:0310813801 07.06.2017	Defer Date:27.12.2017
	Decision : Deferred.			

366

Case No.:434/4/82-ALC4/2017	Party Name:MANGALAM DRUGS & ORGANICS LIMITED	Meet No/Date:7/82-ALC4/2017 22.11.2017	Status: Approved
HQ File :01/82/050/00442/AM18/	RLA File :03/95/040/00166/AM18/	Lic.No/Date:0310813843 07.06.2017	
The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/864/2015-PI(Norms) dated 10.04.2017 as under:			
Export Item		Import Item	Norms Recommended for 1kg Artemether
Artemether-an anti-malarial drug	Artemisinin	1.235	
	Sodium Borohydride	0.188	
	Trimethyl Ortho Acetate	0.50	
RA concerned may take necessary action as per decision of NC.			

367	Case No.: 366/4/82-ALC4/2017	Party Name:STERMONE CHEMICALS PVT LTD	Meet No/Date:7/82-ALC4/2017 22.11.2017	Status:Approved
	HQ File :01/82/050/00374/AM18/	RLA File :34/24/040/00283/AM17/	Lic.No/Date:3410043271 07.06.2017	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/863/2015-PI(Norms) dated 18.05.2016 , uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

368	Case No.: 461/4/82-	Party Name:TIDE	Meet No/Date:7/82-	Status:Deferred.
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	ALC4/2017	INDUSTRIES	ALC4/2017 22.11.2017	
	HQ File :01/82/050/00469/AM18/	RLA File :34/24/040/00064/AM18/	Lic.No/Date:3410043273 07.06.2017	Defer Date:10.01.2018
	Decision : Deferred.			

369	Case No.:433/4/82- ALC4/2017	Party Name:USV PRIVATE LIMITED (FORMERLY USV LIMITED)	Meet No/Date:7/82- ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00441/AM18/	RLA File :03/95/040/00165/AM18/	Lic.No/Date:0310813824 07.06.2017	Defer Date:27.12.2017
	Decision : Deferred.			

370	Case No.:439/4/82- ALC4/2017	Party Name:ZYTEX BIOTECH PVT. LTD.	Meet No/Date:7/82- ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00447/AM18/	RLA File :03/95/040/00188/AM18/	Lic.No/Date:0310813814 07.06.2017	Defer Date:27.12.2017
	Decision : Deferred.			

371	Case No.:464/4/82- ALC4/2017	Party Name:GULBRANDSEN CHEMICALS PVT LTD	Meet No/Date:7/82- ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00472/AM18/	RLA File :34/24/040/00059/AM18/	Lic.No/Date:3410043274 08.06.2017	Defer Date:10.01.2018
	Decision : Deferred.			

372	Case No.:421/4/82-ALC4/2017	Party Name:STRIDES SHASUN LIMITED	Meet No/Date:7/82- ALC4/2017 22.11.2017	Status: Approved
	HQ File :01/82/050/00429/AM18/	RLA File :04/24/040/00050/AM18/	Lic.No/Date:0410163211 08.06.2017	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded O.M. No.35011/155/2016-PI(Norms) dated Sept. 2016 , uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

373	Case No.:423/4/82-ALC4/2017	Party Name:STRIDES SHASUN LIMITED	Meet No/Date:7/82- ALC4/2017 22.11.2017	Status Approved
	HQ File :01/82/050/00431/AM18/	RLA File :04/24/040/00047/AM18/	Lic.No/Date:0410163210 08.06.2017	Defer Date:
	Decision : : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded O.M. No.35011/155/2016-PI(Norms) dated Sept. 2016 , uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

374	Case No.: 424/4/82-ALC4/2017	Party Name: STRIDES SHASUN LIMITED	Meet No/Date: 7/82-ALC4/2017 22.11.2017	Status: Deferred.
	HQ File :01/82/050/00432/AM18/	RLA File :04/24/040/00051/AM18/	Lic.No/Date:0410163209 08.06.2017	Defer Date:27.12.2017
	Decision Deferred.			

375	Case No.: 437/4/82-ALC4/2017	Party Name: YASHO INDUSTRIES PVT.LTD.	Meet No/Date: 7/82-ALC4/2017 22.11.2017	Status: Deferred.
	HQ File :01/82/050/00445/AM18/	RLA File :03/95/040/00210/AM18/	Lic.No/Date:0310813870 08.06.2017	Defer Date:10.01.2018
	Decision : Deferred.			

376	Case No.: 286/4/82-ALC4/2017	Party Name: NEULAND LABORATORIES LTD	Meet No/Date: 7/82-ALC4/2017 22.11.2017	Status: Deferred.
	HQ File :01/82/050/00294/AM18/	RLA File :09/24/040/00139/AM18/	Lic.No/Date:0910065148 09.06.2017	Defer Date:27.12.2017
	Decision : Deferred.			

377	Case No.: 532/4/82-ALC4/2017	Party Name: CAMPBOR & ALLIED PRODUCTS LIMITED,	Meet No/Date: 7/82-ALC4/2017 22.11.2017	Status: Deferred.
	HQ File :01/82/050/00540/AM18/	RLA File :03/94/040/00179/AM18/	Lic.No/Date:0310813905 12.06.2017	Defer Date:27.12.2017
	Decision : Deferred.			

378	Case No.: 535/4/82-ALC4/2017	Party Name: FINE ORGANIC INDUSTRIES PVT. LTD.	Meet No/Date: 7/82-ALC4/2017 22.11.2017	Status: Deferred.
	HQ File :01/82/050/00543/AM18/	RLA File :03/94/040/00199/AM18/	Lic.No/Date:0310813901 12.06.2017	Defer Date:10.01.2018
	Decision : Deferred.			

379	Case No.: 300/4/82-ALC4/2017	Party Name: GLOBAL CALCIUM PRIVATE LIMITED,	Meet No/Date: 7/82-ALC4/2017 22.11.2017	Status: Deferred.
	HQ File :01/82/050/00308/AM18/	RLA File :07/24/040/00076/AM18/	Lic.No/Date:0710111738 12.06.2017	Defer Date:10.01.2018
	Decision : Deferred.			

380	Case No.: 467/4/82-ALC4/2017	Party Name: SUPRIYA LIFESCIENCE LTD	Meet No/Date: 7/82-ALC4/2017 22.11.2017	Status: Deferred.
	HQ File :01/82/050/00475/AM18/	RLA File :03/95/040/00187/AM18/	Lic.No/Date:0310813910 12.06.2017	Defer Date:27.12.2017
	Decision : Deferred.			

381	Case No.: 301/4/82-ALC4/2017	Party Name:U SQUARE LIFESCIENCE PRIVATE LIMITED	Meet No/Date:7/82-ALC4/2017 22.11.2017	Status: Approved
	HQ File :01/82/050/00309/AM18/	RLA File :08/24/040/00048/AM18/	Lic.No/Date:0810140484 12.06.2017	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded O.M. No.35011/151/2016-PI(Norms) dated August 2016 , uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

382	Case No.: 462/4/82-ALC4/2017	Party Name:ASTRAL STERITECH PVT. LTD.	Meet No/Date:7/82-ALC4/2017 22.11.2017	Status: Deferred.
	HQ File :01/82/050/00470/AM18/	RLA File :34/24/040/00062/AM18/	Lic.No/Date:3410043282 13.06.2017	Defer Date:27.12.2017
	Decision : Deferred.			

383	Case No.: 463/4/82-ALC4/2017	Party Name:ASTRAL STERITECH PVT. LTD.	Meet No/Date:7/82-ALC4/2017 22.11.2017	Status: Deferred.
	HQ File :01/82/050/00471/AM18/	RLA File :34/24/040/00061/AM18/	Lic.No/Date:3410043281 13.06.2017	Defer Date:27.12.2017
	Decision : Deferred.			

384	Case No.: 509/4/82-ALC4/2017	Party Name:FDC LTD	Meet No/Date:7/82-ALC4/2017 22.11.2017	Status: Approved
	HQ File :01/82/050/00517/AM18/	RLA File :03/94/040/00205/AM18/	Lic.No/Date:0310813932 13.06.2017	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded O.M. No.35011/704/2015-PI(Norms) dated 29.04.2016 , uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

385	Case No.: 511/4/82-ALC4/2017	Party Name:FINE ORGANIC INDUSTRIES PVT. LTD.	Meet No/Date:7/82-ALC4/2017 22.11.2017	Status: Deferred.
	HQ File :01/82/050/00519/AM18/	RLA File :03/94/040/00204/AM18/	Lic.No/Date:0310813931 13.06.2017	Defer Date:10.01.2018
	Decision : Deferred.			

386	Case No.: 450/4/82-ALC4/2017	Party Name:PCL OIL & SOLVENTS LTD.	Meet No/Date:7/82-ALC4/2017 22.11.2017	Status: Deferred
	HQ File :01/82/050/00458/AM18/	RLA File :05/24/040/00121/AM18/	Lic.No/Date:0510403104 13.06.2017	Defer Date: 10.01.2018

Decision : Deferred				
387	Case No.:466/4/82-ALC4/2017	Party Name:CAMPHOR & ALLIED PRODUCTS LIMITED,	Meet No/Date:7/82-ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00474/AM18/	RLA File :03/94/040/00181/AM18/	Lic.No/Date:0310813982 14.06.2017	Defer Date:10.01.2018
	Decision : Deferred.			
388	Case No.:525/4/82-ALC4/2017	Party Name:CIPLA LIMITED.	Meet No/Date:7/82-ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00533/AM18/	RLA File :03/94/040/00211/AM18/	Lic.No/Date:0310813980 14.06.2017	Defer Date:27.12.2017
	Decision : Deferred.			
389	Case No.:455/4/82-ALC4/2017	Party Name:NECTAR LIFESCIENCES LIMITED	Meet No/Date:7/82-ALC4/2017 22.11.2017	Status:Approved
	HQ File :01/82/050/00463/AM18/	RLA File :22/24/040/00017/AM18/	Lic.No/Date:2210015725 14.06.2017	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded O.M. No.35011/198/2014-PI(Norms) dated Oct.2014 , uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			
390	Case No.:428/4/82-ALC4/2017	Party Name:OM INTERCONTINENTAL	Meet No/Date:7/82-ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00436/AM18/	RLA File :03/95/040/00149/AM18/	Lic.No/Date:0310813971 14.06.2017	Defer Date:10.01.2018
	Decision : Deferred.			
391	Case No.:420/4/82-ALC4/2017	Party Name:RELIANCE INDUSTRIES LTD.	Meet No/Date:7/82-ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00428/AM18/	RLA File :03/95/040/00106/AM18/	Lic.No/Date:0310813970 14.06.2017	Defer Date:10.01.2018
	Decision : Deferred.			
392	Case No.:521/4/82-ALC4/2017	Party Name:J.B. CHEMICALS & PHARMACEUTICALS LIMITED	Meet No/Date:7/82-ALC4/2017 22.11.2017	Status:Deferred.

HQ File :01/82/050/00529/AM18/	RLA File :03/94/040/00219/AM18/	Lic.No/Date:0310814019 15.06.2017	Defer Date:27.12.2017
Decision : Deferred.			

393	Case No.:456/4/82- ALC4/2017	Party Name:SHAMSHREE LIFESCIENCES LTD.,	Meet No/Date:7/82- ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00464/AM18/	RLA File :22/24/040/00018/AM18/	Lic.No/Date:2210015728 15.06.2017	Defer Date:27.12.2017
Decision : Deferred.				

394	Case No.:459/4/82- ALC4/2017	Party Name:CADILA HEALTHCARE LTD	Meet No/Date:7/82- ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00467/AM18/	RLA File :08/24/040/00069/AM18/	Lic.No/Date:0810140508 16.06.2017	Defer Date:27.12.2017
Decision : Deferred.				

395	Case No.:562/4/82- ALC4/2017	Party Name:CHIRAG ENTERPRISE	Meet No/Date:7/82- ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00570/AM18/	RLA File :24/24/040/00009/AM18/	Lic.No/Date:2410042231 16.06.2017	Defer Date:10.01.2018
Decision : Deferred.				

396	Case No.:524/4/82- ALC4/2017	Party Name:GODREJ INDUSTRIES LTD.,	Meet No/Date:7/82- ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00532/AM18/	RLA File :03/94/040/00222/AM18/	Lic.No/Date:0310814086 19.06.2017	Defer Date:10.01.2018
Decision : Deferred.				

397	Case No.:522/4/82- ALC4/2017	Party Name:KEVA FRAGRANCES PRIVATE LIMITED	Meet No/Date:7/82- ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00530/AM18/	RLA File :03/94/040/00226/AM18/	Lic.No/Date:0310814083 19.06.2017	Defer Date:27.12.2017
Decision : Deferred.				

398	Case No.:422/4/82- ALC4/2017	Party Name:MALLADI DRUGS & PHARMACEUTICALS LIMITED	Meet No/Date:7/82- ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00430/AM18/	RLA File :04/24/040/00057/AM18/	Lic.No/Date:0410163241 19.06.2017	Defer Date:27.12.2017
Decision : Deferred.				

399	Case No.:447/4/82-ALC4/2017	Party Name:ASIATIC DRUGS &PHARMACEUTICALS PVT. LTD.	Meet No/Date:7/82-ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00455/AM18/	RLA File :05/23/040/00028/AM18/	Lic.No/Date:0510403173 20.06.2017	Defer Date:27.12.2017
	Decision : Deferred.			

400	Case No.:486/4/82-ALC4/2017	Party Name:NAARI PHARMA PRIVATE LIMITED	Meet No/Date:7/82-ALC4/2017 22.11.2017	Status:Approved
	HQ File :01/82/050/00494/AM18/	RLA File :05/24/040/00141/AM18/	Lic.No/Date:0510403179 20.06.2017	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded O.M. No.35011/614/2015-PI(Norms) dated 19.02.2017 , uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

401	Case No.:452/4/82-ALC4/2017	Party Name:RELIANCE INDUSTRIES LTD.	Meet No/Date:7/82-ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00460/AM18/	RLA File :03/95/040/00215/AM18/	Lic.No/Date:0310814112 20.06.2017	Defer Date:10.01.2018
	Decision : Deferred.			

402	Case No.:453/4/82-ALC4/2017	Party Name:RELIANCE INDUSTRIES LTD.	Meet No/Date:7/82-ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00461/AM18/	RLA File :03/95/040/00201/AM18/	Lic.No/Date:0310814111 20.06.2017	Defer Date:10.01.2018
	Decision : Deferred.			

403	Case No.:458/4/82-ALC4/2017	Party Name:CADILA HEALTHCARE LTD	Meet No/Date:7/82-ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00466/AM18/	RLA File :08/24/040/00080/AM18/	Lic.No/Date:0810140524 21.06.2017	Defer Date:27.12.2017
	Decision : Deferred.			

404	Case No.:507/4/82-ALC4/2017	Party Name:CAMPBOR & ALLIED PRODUCTS LIMITED,	Meet No/Date:7/82-ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00515/AM18/	RLA File :03/94/040/00230/AM18/	Lic.No/Date:0310814175 21.06.2017	Defer Date:27.12.2017
	Decision : Deferred.			

405	Case No.:523/4/82-ALC4/2017	Party Name:CORAL LABORATORIES LTD.,	Meet No/Date:7/82-ALC4/2017	Status:Deferred.
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			22.11.2017	
	HQ File :01/82/050/00531/AM18/	RLA File :03/94/040/00203/AM18/	Lic.No/Date:0310814172 21.06.2017	Defer Date:27.12.2017
	Decision : Deferred.			

406	Case No.:451/4/82-ALC4/2017	Party Name:PCL OIL & SOLVENTS LTD.	Meet No/Date:7/82-ALC4/2017 22.11.2017	Status: Deferred
	HQ File :01/82/050/00459/AM18/	RLA File :05/24/040/00134/AM18/	Lic.No/Date:0510403184 21.06.2017	Defer Date: 10.01.2018
	Decision : Deferred			

407	Case No.:503/4/82-ALC4/2017	Party Name:TIDE INDUSTRIES	Meet No/Date:7/82-ALC4/2017 22.11.2017	Status: Deferred.
	HQ File :01/82/050/00511/AM18/	RLA File :34/24/040/00075/AM18/	Lic.No/Date:3410043299 21.06.2017	Defer Date:10.01.2018
	Decision : Deferred.			

408	Case No.:504/4/82-ALC4/2017	Party Name:TIDE INDUSTRIES	Meet No/Date:7/82-ALC4/2017 22.11.2017	Status: Deferred.
	HQ File :01/82/050/00512/AM18/	RLA File :34/24/040/00076/AM18/	Lic.No/Date:3410043298 21.06.2017	Defer Date:10.01.2018
	Decision : Deferred.			

409	Case No.:494/4/82-ALC4/2017	Party Name:CADILA HEALTHCARE LTD	Meet No/Date:7/82-ALC4/2017 22.11.2017	Status: Approved
	HQ File :01/82/050/00502/AM18/	RLA File :08/24/040/00079/AM18/	Lic.No/Date:0810140544 22.06.2017	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded O.M. No.35011/233/2016-PI(Norms) dated 03.07.2013 , uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

410	Case No.:495/4/82-ALC4/2017	Party Name:CADILA HEALTHCARE LTD	Meet No/Date:7/82-ALC4/2017 22.11.2017	Status: Deferred.
	HQ File :01/82/050/00503/AM18/	RLA File :08/24/040/00084/AM18/	Lic.No/Date:0810140541 22.06.2017	Defer Date:27.12.2017
	Decision : Deferred.			

411	Case No.:528/4/82-	Party Name:J.B.	Meet No/Date:7/82-	Status: Deferred.
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	ALC4/2017	CHEMICALS & PHARMACEUTICALS LIMITED	ALC4/2017 22.11.2017	
	HQ File :01/82/050/00536/AM18/	RLA File :03/94/040/00246/AM18/	Lic.No/Date:0310814210 22.06.2017	Defer Date:27.12.2017
	Decision : Deferred.			

412	Case No.:310/4/82-ALC4/2017	Party Name:JUBILANT GENERICS LTD	Meet No/Date:7/82-ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00318/AM18/	RLA File :05/23/040/00049/AM18/	Lic.No/Date:0510403208 22.06.2017	Defer Date:27.12.2017
	Decision : Deferred.			

413	Case No.:559/4/82-ALC4/2017	Party Name:S M B CORPORATION OF INDIA	Meet No/Date:7/82-ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00567/AM18/	RLA File :03/95/040/00253/AM18/	Lic.No/Date:0310814212 22.06.2017	Defer Date:27.12.2017
	Decision : Deferred.			

414	Case No.:558/4/82-ALC4/2017	Party Name:TITAN LABORATORIES PVT. LTD.	Meet No/Date:7/82-ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00566/AM18/	RLA File :03/95/040/00260/AM18/	Lic.No/Date:0310814205 22.06.2017	Defer Date:27.12.2017
	Decision : Deferred.			

415	Case No.:561/4/82-ALC4/2017	Party Name:YASHO INDUSTRIES PVT.LTD.	Meet No/Date:7/82-ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00569/AM18/	RLA File :03/95/040/00266/AM18/	Lic.No/Date:0310814211 22.06.2017	Defer Date:10.01.2018
	Decision : Deferred.			

416	Case No.:527/4/82-ALC4/2017	Party Name:J.B. CHEMICALS & PHARMACEUTICALS LIMITED	Meet No/Date:7/82-ALC4/2017 22.11.2017	Status: Approved
	HQ File :01/82/050/00535/AM18/	RLA File :03/94/040/00244/AM18/	Lic.No/Date:0310814244 23.06.2017	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded O.M. No.35011/379/2016-PI(Norms) dated 06.09.2017 , uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

417	Case No.:513/4/82-ALC4/2017	Party Name:BELCHEM INDS. INDIA PVT. LTD.	Meet No/Date:7/82-ALC4/2017 22.11.2017	Status:Deferred.
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HQ File :01/82/050/00521/AM18/	RLA File :03/94/040/00254/AM18/	Lic.No/Date:0310814264 27.06.2017	Defer Date:10.01.2018
Decision : Deferred.			

418	Case No.:526/4/82-ALC4/2017	Party Name:IPCA LABORATORIES LIMITED	Meet No/Date:7/82- ALC4/2017 22.11.2017	Status: Approved
	HQ File :01/82/050/00534/AM18/	RLA File :03/94/040/00252/AM18/	Lic.No/Date:0310814250 27.06.2017	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded O.M. No.35011/145/2014-PI(Norms) dated Oct. 2014 , uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

419	Case No.:362/4/82-ALC4/2017	Party Name:SENTISS PHARMA PVT.LTD.	Meet No/Date:7/82- ALC4/2017 22.11.2017	Status: Approved
	HQ File :01/82/050/00370/AM18/	RLA File :05/24/040/00136/AM18/	Lic.No/Date:0510403227 27.06.2017	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded O.M. No.35011/278/2016-PI(Norms) dated 15.09.2017 , uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

420	Case No.:487/4/82-ALC4/2017	Party Name:SENTISS PHARMA PVT.LTD.	Meet No/Date:7/82- ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00495/AM18/	RLA File :05/24/040/00137/AM18/	Lic.No/Date:0510403228 27.06.2017	Defer Date:27.12.2017
	Decision : Deferred.			

421	Case No.:454/4/82-ALC4/2017	Party Name:CLEAN SCIENCE AND TECHNOLOGY PVT.LTD.	Meet No/Date:7/82- ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00462/AM18/	RLA File :31/83/040/00043/AM18/	Lic.No/Date:3110066801 28.06.2017	Defer Date:10.01.2018
	Decision : Deferred.			

422	Case No.:547/4/82-ALC4/2017	Party Name:VITHAL CASTOR POLYOLS PRIVATE LIMITED	Meet No/Date:7/82- ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00555/AM18/	RLA File :03/95/040/00170/AM18/	Lic.No/Date:0310814300 28.06.2017	Defer Date:10.01.2018
	Decision : Deferred.			

423	Case No.:529/4/82-ALC4/2017	Party Name:DANOPHARM CHEMICALS PRIVATE LTD.	Meet No/Date:7/82- ALC4/2017	Status: Approved
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			22.11.2017	
	HQ File :01/82/050/00537/AM18/	RLA File :03/94/040/01156/AM17/	Lic.No/Date:0310814369 30.06.2017	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded O.M. No.35011/196/2014-PI(Norms) dated Oct.2014 , uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			
424	Case No.: 502/4/82-ALC4/2017	Party Name:FRESENIUS KABI ONCOLOGY LIMITED	Meet No/Date:7/82-ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00510/AM18/	RLA File :05/23/040/00136/AM18/	Lic.No/Date:0510403293 30.06.2017	Defer Date:27.12.2017
	Decision : Deferred.			
425	Case No.: 479/4/82-ALC4/2017	Party Name:JUBILANT LIFE SCIENCES LIMITED	Meet No/Date:7/82-ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00487/AM18/	RLA File :05/23/040/00101/AM18/	Lic.No/Date:0510403306 03.07.2017	Defer Date:10.01.2018
	Decision : Deferred.			
426	Case No.: 493/4/82-ALC4/2017	Party Name:MAMTA POLYCOATS	Meet No/Date:7/82-ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00501/AM18/	RLA File :34/24/040/00067/AM18/	Lic.No/Date:3410043322 04.07.2017	Defer Date:10.01.2018
	Decision : Deferred.			
427	Case No.: 548/4/82-ALC4/2017	Party Name:METROPOLITAN EXIMCHEM PRIVATE LTD.	Meet No/Date:7/82-ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00556/AM18/	RLA File :03/95/040/00216/AM18/	Lic.No/Date:0310814420 04.07.2017	Defer Date:10.01.2018
	Decision : Deferred.			
428	Case No.: 538/4/82-ALC4/2017	Party Name:REANNON PHARMACEUTICALS	Meet No/Date:7/82-ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00546/AM18/	RLA File :03/95/040/00288/AM18/	Lic.No/Date:0310814437 04.07.2017	Defer Date:27.12.2017
	Decision : Deferred.			
429	Case No.: 484/4/82-ALC4/2017	Party Name:ALEMBIC PHARMACEUTICALS LTD	Meet No/Date:7/82-ALC4/2017 22.11.2017	Status:Deferred.

HQ File :01/82/050/00492/AM18/	RLA File :34/24/040/00092/AM18/	Lic.No/Date:3410043328 05.07.2017	Defer Date:27.12.2017
Decision : Deferred.			

430	Case No.:460/4/82- ALC4/2017	Party Name:HERBOCHEM INDUSTRIES	Meet No/Date:7/82- ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00468/AM18/	RLA File :06/24/040/00013/AM18/	Lic.No/Date:0610038656 05.07.2017	Defer Date:27.12.2017
	Decision : Deferred.			

431	Case No.:480/4/82- ALC4/2017	Party Name:JUBILANT LIFE SCIENCES LIMITED	Meet No/Date:7/82- ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00488/AM18/	RLA File :05/23/040/00078/AM18/	Lic.No/Date:0510403332 05.07.2017	Defer Date:10.01.2018
	Decision : Deferred.			

432	Case No.:499/4/82- ALC4/2017	Party Name:TIDE INDUSTRIES	Meet No/Date:7/82- ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00507/AM18/	RLA File :34/24/040/00089/AM18/	Lic.No/Date:3410043330 05.07.2017	Defer Date:10.01.2018
	Decision : Deferred.			

433	Case No.:481/4/82- ALC4/2017	Party Name:DALAS BIOTECH LTD.	Meet No/Date:7/82- ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00489/AM18/	RLA File :05/23/040/00040/AM18/	Lic.No/Date:0510403357 07.07.2017	Defer Date:27.12.2017
	Decision : Deferred.			

434	Case No.:544/4/82- ALC4/2017	Party Name:MATRIX FINE SCIENCES PVT.LTD.,	Meet No/Date:7/82- ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00552/AM18/	RLA File :03/95/040/00267/AM18/	Lic.No/Date:0310814547 11.07.2017	Defer Date:10.01.2018
	Decision : Deferred.			

435	Case No.:541/4/82- ALC4/2017	Party Name:SUNSHIELD CHEMICALS LTD.	Meet No/Date:7/82- ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00549/AM18/	RLA File :03/95/040/00298/AM18/	Lic.No/Date:0310814546 11.07.2017	Defer Date:10.01.2018
	Decision : Deferred.			

436	Case No.:516/4/82-	Party Name:WANBURY	Meet No/Date:7/82-	Status:Deferred.
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	ALC4/2017	LIMITED	ALC4/2017 22.11.2017	
	HQ File :01/82/050/00524/AM18/	RLA File :03/95/040/00306/AM18/	Lic.No/Date:0310814571 12.07.2017	Defer Date:27.12.2017
	Decision : Deferred.			

437	Case No.:515/4/82- ALC4/2017	Party Name:YASHO INDUSTRIES PVT.LTD.	Meet No/Date:7/82- ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00523/AM18/	RLA File :03/95/040/00316/AM18/	Lic.No/Date:0310814578 12.07.2017	Defer Date:10.01.2018
	Decision : Deferred.			

438	Case No.:546/4/82- ALC4/2017	Party Name:YASHO INDUSTRIES PVT.LTD.	Meet No/Date:7/82- ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00554/AM18/	RLA File :03/95/040/00315/AM18/	Lic.No/Date:0310814576 12.07.2017	Defer Date:10.01.2018
	Decision : Deferred.			

439	Case No.:489/4/82- ALC4/2017	Party Name:RELIANCE INDUSTRIES LTD.	Meet No/Date:7/82- ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00497/AM18/	RLA File :03/95/040/00049/AM18/	Lic.No/Date:0310814608 13.07.2017	Defer Date:10.01.2018
	Decision : Deferred.			

440	Case No.:490/4/82- ALC4/2017	Party Name:RELIANCE INDUSTRIES LTD.	Meet No/Date:7/82- ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00498/AM18/	RLA File :03/95/040/00012/AM18/	Lic.No/Date:0310814610 13.07.2017	Defer Date:10.01.2018
	Decision : Deferred.			

441	Case No.:542/4/82- ALC4/2017	Party Name:RELIANCE INDUSTRIES LTD.	Meet No/Date:7/82- ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00550/AM18/	RLA File :03/95/040/00021/AM18/	Lic.No/Date:0310814604 13.07.2017	Defer Date:10.01.2018
	Decision : Deferred.			

442	Case No.:543/4/82- ALC4/2017	Party Name:YASHO INDUSTRIES PVT.LTD.	Meet No/Date:7/82- ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00551/AM18/	RLA File :03/95/040/00320/AM18/	Lic.No/Date:0310814603 13.07.2017	Defer Date:10.01.2018
	Decision : Deferred.			

443	Case No.:545/4/82-ALC4/2017	Party Name:YASHO INDUSTRIES PVT.LTD.	Meet No/Date:7/82-ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00553/AM18/	RLA File :03/95/040/00321/AM18/	Lic.No/Date:0310814602 13.07.2017	Defer Date:10.01.2018
	Decision : Deferred.			

444	Case No.:514/4/82-ALC4/2017	Party Name:PIDILITE INDUSTRIES LIMITED	Meet No/Date:7/82-ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00522/AM18/	RLA File :03/95/040/00958/AM17/	Lic.No/Date:0310814640 17.07.2017	Defer Date:10.01.2018
	Decision : Deferred.			

445	Case No.:469/4/82-ALC4/2017	Party Name:ENCEE AROMATICS PVT. LIMITED	Meet No/Date:7/82-ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00477/AM18/	RLA File :32/24/040/00011/AM18/	Lic.No/Date:3210078220 18.07.2017	Defer Date:10.01.2018
	Decision : Deferred.			

446	Case No.:470/4/82-ALC4/2017	Party Name:RONAK CHEMICALS	Meet No/Date:7/82-ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00478/AM18/	RLA File :34/24/040/00080/AM18/	Lic.No/Date:3410043342 18.07.2017	Defer Date:27.12.2017
	Decision : Deferred.			

447	Case No.:506/4/82-ALC4/2017	Party Name:JUBILANT LIFE SCIENCES LIMITED	Meet No/Date:7/82-ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00514/AM18/	RLA File :05/23/040/00077/AM18/	Lic.No/Date:0510403444 19.07.2017	Defer Date:10.01.2018
	Decision : Deferred.			

448	Case No.:540/4/82-ALC4/2017	Party Name:NEOGEN CHEMICALS LIMITED	Meet No/Date:7/82-ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00548/AM18/	RLA File :03/95/040/00870/AM17/	Lic.No/Date:0310814697 19.07.2017	Defer Date:10.01.2018
	Decision : Deferred.			

449	Case No.:471/4/82-ALC4/2017	Party Name:PI INDUSTRIES LTD	Meet No/Date:7/82-ALC4/2017 22.11.2017	Status: Deferred
	HQ File :01/82/050/00479/AM18/	RLA File :13/24/040/00020/AM18/	Lic.No/Date:1310048681 20.07.2017	Defer Date:10.01.2018

Decision :				
450	Case No.:552/4/82-ALC4/2017	Party Name:NEOGEN CHEMICALS LIMITED	Meet No/Date:7/82-ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00560/AM18/	RLA File :03/95/040/00851/AM17/	Lic.No/Date:0310814738 21.07.2017	Defer Date:10.01.2018
	Decision : Deferred.			
451	Case No.:553/4/82-ALC4/2017	Party Name:NEOGEN CHEMICALS LIMITED	Meet No/Date:7/82-ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00561/AM18/	RLA File :03/95/040/00485/AM17/	Lic.No/Date:0310814740 21.07.2017	Defer Date:10.01.2018
	Decision : Deferred.			
452	Case No.:554/4/82-ALC4/2017	Party Name:NEOGEN CHEMICALS LIMITED	Meet No/Date:7/82-ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00562/AM18/	RLA File :03/95/040/00563/AM17/	Lic.No/Date:0310814746 21.07.2017	Defer Date:10.01.2018
	Decision : Deferred.			
453	Case No.:555/4/82-ALC4/2017	Party Name:NEOGEN CHEMICALS LIMITED	Meet No/Date:7/82-ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00563/AM18/	RLA File :03/95/040/00652/AM17/	Lic.No/Date:0310814741 21.07.2017	Defer Date:10.01.2018
	Decision : Deferred.			
454	Case No.:551/4/82-ALC4/2017	Party Name:SPAK SURFACTANTS PVT.LTD.	Meet No/Date:7/82-ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00559/AM18/	RLA File :03/95/040/00224/AM18/	Lic.No/Date:0310814753 21.07.2017	Defer Date:27.12.2017
	Decision : Deferred.			
455	Case No.:483/4/82-ALC4/2017	Party Name:CURETECH SKINCARE	Meet No/Date:7/82-ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00491/AM18/	RLA File :22/24/040/00004/AM18/	Lic.No/Date:2210015742 24.07.2017	Defer Date:27.12.2017
	Decision : Deferred.			
456	Case No.:500/4/82-ALC4/2017	Party Name:RECKITT BENCKISER HEALTHCARE INDIA PRIVATE LIMITED	Meet No/Date:7/82-ALC4/2017 22.11.2017	Status:Deferred.

HQ File :01/82/050/00508/AM18/	RLA File :05/24/040/00148/AM18/	Lic.No/Date:0510403484 24.07.2017	Defer Date:27.12.2017
Decision : Deferred.			

457	Case No.:557/4/82-ALC4/2017	Party Name:RHODIA SPECIALTY CHEMICALS INDIA PVT. LTD.	Meet No/Date:7/82- ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00565/AM18/	RLA File :03/95/040/00336/AM18/	Lic.No/Date:0310814790 24.07.2017	Defer Date:10.01.2018
Decision : Deferred.				

458	Case No.:556/4/82-ALC4/2017	Party Name:ZIM LABORATORIES LTD.	Meet No/Date:7/82- ALC4/2017 22.11.2017	Status Approved
	HQ File :01/82/050/00564/AM18/	RLA File :03/95/040/00342/AM18/	Lic.No/Date:0310814785 24.07.2017	Defer Date:
Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded O.M. No.35011/404/2016-PI(Norms) dated 26.09.2017 , uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.				

459	Case No.:473/4/82-ALC4/2017	Party Name:CADILA HEALTHCARE LTD	Meet No/Date:7/82- ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00481/AM18/	RLA File :08/24/040/00101/AM18/	Lic.No/Date:0810140709 25.07.2017	Defer Date:27.12.2017
Decision : Deferred.				

460	Case No.:474/4/82-ALC4/2017	Party Name:CADILA HEALTHCARE LTD	Meet No/Date:7/82- ALC4/2017 22.11.2017	Status: Approved
	HQ File :01/82/050/00482/AM18/	RLA File :08/24/040/00113/AM18/	Lic.No/Date:0810140710 25.07.2017	Defer Date:
Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded O.M. No.35011/414/2016-PI(Norms) dated 08.09.2017 , uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.				

461	Case No.:560/4/82-ALC4/2017	Party Name:NEOGEN CHEMICALS LIMITED	Meet No/Date:7/82- ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00568/AM18/	RLA File :03/95/040/00650/AM17/	Lic.No/Date:0310814812 25.07.2017	Defer Date:10.01.2018
Decision : Deferred.				

462	Case No.:549/4/82-	Party Name:ROYAL	Meet No/Date:7/82-	Status:Deferred.
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	ALC4/2017	PHARMA	ALC4/2017 22.11.2017	
	HQ File :01/82/050/00557/AM18/	RLA File :03/95/040/00345/AM18/	Lic.No/Date:0310814834 25.07.2017	Defer Date:27.12.2017
	Decision : Deferred.			

463	Case No.:468/4/82- ALC4/2017	Party Name:SENTISS PHARMA PVT.LTD.	Meet No/Date:7/82- ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00476/AM18/	RLA File :05/24/040/00179/AM18/	Lic.No/Date:0510403493 25.07.2017	Defer Date:27.12.2017
	Decision : Deferred.			

464	Case No.:518/4/82- ALC4/2017	Party Name:UPL LTD.	Meet No/Date:7/82- ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00526/AM18/	RLA File :03/95/040/00291/AM18/	Lic.No/Date:0310814811 25.07.2017	Defer Date:10.01.2018
	Decision : Deferred.			

465	Case No.:497/4/82- ALC4/2017	Party Name:AMI ORGANICS PVT LTD.	Meet No/Date:7/82- ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00505/AM18/	RLA File :52/24/040/00020/AM18/	Lic.No/Date:5210042320 26.07.2017	Defer Date:10.01.2018
	Decision : Deferred.			

466	Case No.:472/4/82- ALC4/2017	Party Name:CADILA HEALTHCARE LTD	Meet No/Date:7/82- ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00480/AM18/	RLA File :08/24/040/00112/AM18/	Lic.No/Date:0810140717 26.07.2017	Defer Date:27.12.2017
	Decision : Deferred.			

467	Case No.:482/4/82- ALC4/2017	Party Name:JODAS EXPOIM PVT.LTD.,	Meet No/Date:7/82- ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00490/AM18/	RLA File :05/23/040/00170/AM18/	Lic.No/Date:0510403522 27.07.2017	Defer Date:27.12.2017
	Decision : Deferred.			

468	Case No.:492/4/82- ALC4/2017	Party Name:JODAS EXPOIM PVT.LTD.,	Meet No/Date:7/82- ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00500/AM18/	RLA File :05/23/040/00169/AM18/	Lic.No/Date:0510403520 27.07.2017	Defer Date:10.01.2018
	Decision : Deferred.			

469	Case No.: 517/4/82-ALC4/2017	Party Name:METROPOLITAN EXIMCHEM PRIVATE LTD.	Meet No/Date:7/82-ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00525/AM18/	RLA File :03/95/040/00337/AM18/	Lic.No/Date:0310814874 27.07.2017	Defer Date:10.01.2018
	Decision : Deferred.			

470	Case No.: 530/4/82-ALC4/2017	Party Name:MALLADI DRUGS & PHARMACEUTICALS LIMITED	Meet No/Date:7/82-ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00538/AM18/	RLA File :04/24/040/00079/AM18/	Lic.No/Date:0410163381 28.07.2017	Defer Date:27.12.2017
	Decision : Deferred.			

471	Case No.: 496/4/82-ALC4/2017	Party Name:VERTELLUS SPECIALTY MATERIALS (INDIA) PVT.LTD.	Meet No/Date:7/82-ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00504/AM18/	RLA File :52/24/040/00018/AM18/	Lic.No/Date:5210042325 28.07.2017	Defer Date:10.01.2018
	Decision : Deferred.			

472	Case No.: 498/4/82-ALC4/2017	Party Name:VERTELLUS SPECIALTY MATERIALS (INDIA) PVT.LTD.	Meet No/Date:7/82-ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00506/AM18/	RLA File :52/24/040/00023/AM18/	Lic.No/Date:5210042326 28.07.2017	Defer Date:10.01.2018
	Decision :			

473	Case No.: 519/4/82-ALC4/2017	Party Name:LAKELAND CHEMICALS (INDIA) LTD.	Meet No/Date:7/82-ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00527/AM18/	RLA File :03/95/040/00018/AM17/	Lic.No/Date:0310814939 31.07.2017	Defer Date:10.01.2018
	Decision :v			

474	Case No.: 550/4/82-ALC4/2017	Party Name:LAKELAND CHEMICALS (INDIA) LTD.	Meet No/Date:7/82-ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00558/AM18/	RLA File :03/95/040/00695/AM16/	Lic.No/Date:0310814937 31.07.2017	Defer Date:10.01.2018
	Decision : Deferred.			

475	Case No.: 520/4/82-ALC4/2017	Party Name:SUNSHIELD CHEMICALS LTD.	Meet No/Date:7/82-ALC4/2017 22.11.2017	Status:Deferred.
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HQ File :01/82/050/00528/AM18/	RLA File :03/95/040/00355/AM18/	Lic.No/Date:0310814918 31.07.2017	Defer Date:10.01.2018
Decision : Deferred.			

476	Case No.:537/4/82- ALC4/2017	Party Name:USV PRIVATE LIMITED (FORMERLY USV LIMITED)	Meet No/Date:7/82- ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00545/AM18/	RLA File :03/95/040/00358/AM18/	Lic.No/Date:0310814934 31.07.2017	Defer Date:27.12.2017
Decision : Deferred.				

477	Case No.:539/4/82- ALC4/2017	Party Name:YASHO INDUSTRIES PVT.LTD.	Meet No/Date:7/82- ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00547/AM18/	RLA File :03/95/040/00359/AM18/	Lic.No/Date:0310814922 31.07.2017	Defer Date:10.01.2018
Decision : Deferred.				

478	Case No.:531/4/82- ALC4/2017	Party Name:MALLADI DRUGS & PHARMACEUTICALS LIMITED	Meet No/Date:7/82- ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00539/AM18/	RLA File :04/24/040/00091/AM18/	Lic.No/Date:0410163391 01.08.2017	Defer Date:27.12.2017
Decision : Deferred.				

479	Case No.:536/4/82- ALC4/2017	Party Name:SIDDHARTH CARBOCHEM PRODUCTS LTD.	Meet No/Date:7/82- ALC4/2017 22.11.2017	Status:Deferred.
	HQ File :01/82/050/00544/AM18/	RLA File :03/95/040/00362/AM18/	Lic.No/Date:0310814958 01.08.2017	Defer Date:10.01.2018
Decision : Deferred.				

**Minutes of Manual cases considered in NC3 Meeting No. 07/82/2017
Held on 22.11.2017**

Case No. B- 01 M.No.07/AM-18 Date 22.11.2017	M/s. RA Chem Pharma File No. 01/82/050/00651/AM 15 Adv.Auth. No. 0910055973 dated. 09.05.2013 Adv.Auth. No. 0910057516 dated. 10.09.2013 Adv.Auth. No. 0910059417 dated. 25.02.2014
Decision: The Committee considered this case for re-fixation of norms as per agenda. The Committee decided to send copy of representation of the firm to DoP for their comments.	

Case No. B- 02 M.No.07/AM-18 Date 22.11.2017	M/s KLJ Plasticizers Ltd File No. 01/82/050/00772/ AM 11 RLA No.05/23/040/00078/ AM11 Adv.Auth. No. 0510267557 dated. 06.07.2010
Decision: The Committee considered this case for correction in the description of import item from Ephthalic Anhydride to Phthalic Anhydride as per agenda. The Committee based on the recommendation of DIPP No.7/309/2017-TSW dt. 19.07.2017, uploaded at the end of these minutes decided to correct the description of import item. RA concerned may take further necessary action as per decision of NC.	

Case No. B- 03 M.No.07/AM-18 Date 22.11.2017	M/s. Mangalam Drugs & Organics Ltd File No. 01/82/050/00743/AM 17 RLA No.03/95/040/00419/AM 15 Adv.Auth. No. 0310788371 dated. 26.08.2014
Decision: The Committee considered this case for revision of norms as per agenda. The Committee based on the recommendation of Department of Pharmaceuticals O.M.No.35011/864/2015-PI(Norms) dated 10.04.2017 decided to maintain status quo. RA concerned may take further necessary action as per the decision of NC.	

Case No. B- 04 M.No.07/AM-18 Date 22.11.2017	M/s. Pharmazel (India) Pvt. Ltd File No. 01/82/162/117/AM 18
Decision: The Committee deliberated on the request of the firm forwarded by SEZ Pondicherry vide their letter number 8/403/2003/SEZ/341 dated 26.08.2016 for fixation of Norms for the export product "Cholic Acid from imported Bile Paste" to close the job work file. The Committee decided to allow/ratify the norms in respect of the above mentioned export product based on the earlier decision of Norms Committee taken in its meeting No.01/AM15 dated 21.04.2014 case No.B-3(Part-II) uploaded at the end of these minutes. RA concerned may take further necessary action as per the decision of NC.	

F. No.35011/221/2016-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Room No.310, B-Wing,
Janpath Bhawan, New Delhi,
Dated: September 26, 2017

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2015-20
Case of **M/s Optimus Drugs Pvt. Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/232/AM-18/DES-3/141 dated the 14/06/2017 vide which application from M/s Optimus Drugs Pvt. Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Daclatasvir Dihydrochloride**. This department has examined the matter and DGFT is advised to call following details from the firm viz:-

- 1) The import item no.1 i.e. 4,4-bis (chloromethyl) biphenyl does not match with the process detail /chemistry furnished by the firm.
- 2) Revised process or description of import item may be given.
- 3) Past production vis-à-vis actual consumption of all imported inputs duly certified by Central Excise Authorities may be given.
- 4) % age of yield at each step of reaction on molar basis with chemical formula & M.W. of each chemical involved in reaction.

(Parveen Kumar)
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F. No.35011/227/2017-(PI-Norms)

Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Room no.310, B-wing, 3rd floor,
Janpath Bhawan, New Delhi,
Dated: November , 2017

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2015-20 case of **M/s Hetero Labs Ltd.**

The undersigned is directed to refer to DGFT U.O. No. 01/82/050/01305/AM-17/DES-3/1127 dated the 21/3/2017 vide which application from M/s Hetero Labs Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **3-[3-(4-Fluorophenyl)-1-(1-Methylethyl)-1H-Indol-2-YL]-(E)-2-Propenal**. This department has examined the matter and DGFT is requested to call following information from the firm.

- How much*
1. What is recovery of monomethylaniline. *and its saleable value*
 2. Justification of low yield claimed by firm.
 3. Authentic literature in support of yield claimed by firm.
- 2.) This issues with the approval of competent authority.

(Parveen Kumar)
Under Secretary to the Government of India
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Department of Commerce,
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F. No.35011/196/2017-(PI-Norms)

Government of India
Ministry of Chemicals & Fertilizers
Department of Pharmaceuticals

Room no.310, B-wing, 3rd floor,
Janpath Bhawan, New Delhi,
Dated: November , 2017

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2015-20
case of **M/s Mylan Laboratories Ltd.**

The undersigned is directed to refer to DGFT U.O. No. 01/82/050/01307/AM-17/DES-3/1136 dated the 21/3/2017 vide which application from M/s Mylan Laboratories Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Dipyridamole**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2015-20:-

S. No.	Import item	Norms recommended for 1kg export
1	2,6-Dichloro-4,8-Dipiperidino-Pyrimido-(4,5-d) Pyrimidine	0.935kg
2	Diethanolamine	0.669kg
3	Toluene	3.2kg

2.) This issues with the approval of competent authority.

(Parveen Kumar)
Under Secretary to the Government of India
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F. No.35011/105/2017-(PI-Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Room no.310, B-wing,
Janpath Bhawan, New Delhi,
Dated: October 23, 2017

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2015-20 case of **M/s Suven Life Sciences Ltd.**

The undersigned is directed to refer to DGFT U.O. No. 01/82/050/01029/AM-17/DES-3/946 dated the 10/2/2017 vide which application from M/s Suven Life Sciences Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Benzhydryl Thioacetamide**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2015-20:-

S. No.	Import item	Norms recommended for 1kg export
1	Hydro Bromic Acid	1.052kg
2	Thio Urea	0.421kg
3	Benzhydrol	0.842kg
4	2-chloroacetamide	0.456kg

2.) This issues with the approval of competent authority.

(Parveen Kumar)
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F. No.35011/85/2011-PI (Norms)
 Government of India
 Ministry of Chemical & Fertilizers
 Department of Pharmaceuticals

Udyog Bhawan,
 New Delhi, the 8th December, 2011

Office Memorandum

Sub: Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14 Case of M/s
 SUVEN LIFE SCIENCES LTD.

The undersigned is directed to refer to DGFT u.o.No. 01/82/50/01716/AM11/DES-3/103 dated the 02/05/11 vide which an application from M/s SUVEN LIFE SCIENCES LTD was sent to this Department for fixation of norms under para: 4.7 for the export of **D-PENICILLAMINE**. This department has examined the matter and the following comments are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S. No.	Import Item	Qty. Recommended kg/kg.
1.	ISO BUTYRALDEHYDE	4.532
2.	SODIUM CYANIDE	1.29
3.	PHYNYL HYDRAZINE	2.20
4.	D-TARTARIC ACID	1.828

This issues with the approval of Deputy Director General.

(V.K.Tyagi)
 Dupty Industrial Adviser

Directorate General of Foreign Trade,
 Department of Commerce,
 (Shri Shyam Lal, FTDO), Udyog Bhawan, New Delhi.

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F. No.35011/737/2017-(PI-Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Room no.310, B-wing, 3rd floor,
Janpath Bhawan, New Delhi,
Dated: November , 2017

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2015-20 Case of **M/s Orch Laboratories India Pvt. Ltd.**

The undersigned is directed to refer to DGFT U.O. No. 01/82/050/00326/AM-18/DES-3/171 dated the 21/9/2017 vide which application from M/s Orch Laboratories India Pvt. Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **L-Methyl Glyoxylate Hydrate (MGH)**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2015-20:-

S. No.	Import item	Norms Recommended for 1kg Export
1	Glyoxylic acid 50%	0.752kg
2	L (-) menthol (Fresh/Recovery)	0.80kg
3	Cyclohexane	1.41kg

2.) This issues with the approval of competent authority.

(Parveen Kumar)
Under Secretary to the Government of India
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Directorate General of Foreign Trade,
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Shastri Bhawan, New Delh
Dated: April 10, 2016

Office Memorandum

Sub: - Fixation of norms under para 4.7- Application of M/s Mangalam Drugs & Organics Ltd., Vapi for export of **Artemether-an anti-malarial drug**.

The undersigned is directed to refer to DGFT U.O. No. 01/82/50/01646/AM16/DES-3/1762 date 02.03.2016 and subsequent letter from M/s Mangalam Drugs & Organics Ltd, for fixation of norm against export of **Artemether-an anti-malarial drug**. It may be recalled that following norms were earlier recommended against some of these applications.

S.No.	Import Item	Norms applied kg/kg	Norms Recommended for 1kg Artemether
1	Artemisinin	1.35	1.235
2	Sodium Borohydride	0.22	0.188
3	Trimethyl Ortho Acetate	1.75	0.50

2) The applicant has represented against reduced quantity of Trimethyl Ortho Acetate (TMOA) and have requested to increase it to 1.75 kg/kg as against 0.50 kg allowed against 1 kg of Artemether.

3) **Technical examination:** (i) The manufacture of Artemether (M.W 298) from Artemisinin (M.W 282) is essentially a two stage process. In the first stage Artemisinin is reduced to get Dihydro Artemisinin (M.W 284). **90.3% yield** is claimed by the applicant in this stage. During second stage TMOA is used to convert Dihydro Artemisinin into Artemether crude with 84.4 % reported yield. The crude end product is subjected to purification and 91.4 % yield is reported by the applicant. Considering the percentage yields obtained at each stage by the company only 0.52 kg TMOA is the calculated requirement for 1 kg Artemether. Furthermore, in all other applications from other companies not more than 0.50 kg TMOA has been allowed.

4) The norms allowed for the export product were also based upon roughly same levels of yield obtained in manufacture of Artemisinin. The DoP has considered 90% optimum yield in first stage 85% yield in second stage and 95% yield in the purification stage.

5) In view of the above, there is no justification for upward revision of TMOA consumption norm allowed against this application

6) This issues with the approval of competent authority

(Barnali Khastgi)
Under Secretary to the Government of India
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F. No.35011/236/2017-(PI-Norms)

Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

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Room no.310, B-wing, 3rd floor,
Janpath Bhawan, New Delhi,
Dated: November , 2017

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2015-20 case of **M/s Unimax Laboratories Pvt. Ltd.**

The undersigned is directed to refer to DGFT U.O. No. 01/82/050/00103/AM-17/DES-3/167 dated the 21/9/2017 vide which application from M/s Unimax Laboratories Pvt. Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Clobetasol 17 Propionate/Clobetasol Propionate**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2015-20:-

S. No.	Import item	Norms recommended for 1kg export
1	Betamethasone	1.00kg

2.) This issues with the approval of competent authority.

(Parveen Kumar)
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Directorate General of Foreign Trade,
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F. No.35011/151/2012-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

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Udyog Bhawan,
New Delhi, the July, 2012.

Office Memorandum

Sub: Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14 Case of M/s IPCA Labs Ltd.

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/1101/AM12/DES-3/1711 dated the 24/01/12 vide which an application from M/s IPCA Labs Ltd was sent to this Department for fixation of norms under para: 4.7 for the export of **Paroxetine Hcl Hemihydrate**. This department has examined the matter and the following comments are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S. No.	Import Item	Qty. Recommended kg/kg.
1.	(-) Trans-4R-(4-Fluorophenyl)-3S-Hydroxymethyl-N-Methyl Piperidine	0.9511
2.	Sesamol	0.55
3.	Dimethyl Sulfoxide	2.9293

2. This issues with the approval of Economic Advisor.

(N.N.Ahuja)
Section Officer
PI-Norms

Directorate General of Foreign Trade,
Department of Commerce,
(Mrs. Lalita Maini, FTDO), Udyog Bhawan, New Delhi.

F. No.35011/414/2016-(PI-Norms)

Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Room no.310, B-wing, 3rd floor,
Janpath Bhawan, New Delhi,
Dated: November , 2017

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2015-20 case of **M/s Cadila Healthcare Ltd.**

The undersigned is directed to refer to DGFT U.O. No. 01/82/050/00041/AM-18/DES-3/243 dated the 25/9/2017 vide which application from M/s Cadila Healthcare Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Memantine Hcl Tablet 10mg & 20mg**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2015-20:-

S. No.	Import item	Norms recommended	
		10mg	20mg
1	Memantine Hcl	10.2mg per tablet	20.4mg per tablet

2.) This issues with the approval of competent authority.

(Parveen Kumar)
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Directorate General of Foreign Trade,
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Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14 Case of
M/s Alkaloids Corporation Ltd.

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/302/AM-16/DES-3/544 dated the 09/07/15 vide which application from M/s. Alkaloids Corporation Ltd was sent to this Department for fixation of norms under para: 4.7 for the export of **Noscapine BP/Noscapine Hydrochloride BP**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S. No.	Import Item	Qty. Recommended kg/kg.
1.	Noscapine Crude Content 95 %	1.158

(Raj Kumar)
Under Secretary to the Government of India
Phone:23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

F. No.35011/436/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan,
New Delhi, the October, 2015

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14 Case of
M/s Alkaloids Corporation Ltd.

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/343/AM-16/DES-3/609 dated the 15/07/15 vide which application from M/s. Alkaloids Corporation Ltd was sent to this

(81)
(86)

F. No.35011/36/2017-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Room No. 302, 3rd Floor,
Janpath Bhawan New Delhi,
Dated: October 17, 2017

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14
Case of **M/s Alembic Pharmaceuticals Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/050/00866/AM-17/DES-3/793 dated the 28/12/2016 vide which application from **M/s Alembic Pharmaceuticals Ltd.** was sent to this Department for fixation of norms under para: 4.7 for the export of **Clarithromycin enteric coated granules 30% and 42%**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14: -

Product to be Exported		Raw materials to be imported		
Description	Qty.	S. No.	Description	Quantity for 1000 kg
Clarithromycin enteric coated granules 30%	1000 kg	1.	Clarithromycin	273.00 kg
		2.	Acetone	698.00 kg
Clarithromycin enteric coated granules 42%	1000 kg	1.	Clarithromycin	403.00 kg
		2.	Acetone	1031.50 kg

2. This issues with the approval of competent authority.

(Parveen Kumar)
Under Secretary to the Government of India
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Directorate General of Foreign Trade,
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F. No.35011/217/2017-(PI-Norms)

Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Room no.310, B-wing, 3rd floor,
Janpath Bhawan, New Delhi,
Dated: November , 2017

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2015-20 case of **M/s Divi's Laboratories Ltd.**

The undersigned is directed to refer to DGFT U.O. No. 01/82/050/01223/AM-17/DES-3/1144 dated the 23/3/2017 vide which application from M/s Divi's Laboratories Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Free Amine Pivalate Ester**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2015-20:-

S. No.	Import item	Norms recommended for 1kg export
1	CBZ Aminonitrile	1.49kg
2	Hydroxyl amine free base – 50%	0.60kg
3	Petroleum ether 90 – 100 (Heptanes)	2.30kg
4	Iso propyl alcohol	3.06kg
5	Methanol	6.928kg
6	Methyl tertiary butyl ether	3.08kg
7	N-methyl-2-pyrrolidinone	1.51kg
8	Glycolic acid (70% wet)	0.533kg
9	Palladium metal	0.0011kg
10	Methyl iodide	0.43kg
11	Hydrobromic acid	0.98kg
12	Fumaric acid	1.264kg
13	Caustic potash flakes	2.4kg

2.) This issues with the approval of competent authority.

(Parveen Kumar)
Under Secretary to the Government of India
Phone: 23352298
Email: parveen.19@gov.in

Directorate General of Foreign Trade,
Department of Commerce,
Shri S.K. Panigrahi, Economic Officer, DES-III
Phone No: 23061562, (269),
Udyog Bhawan, New Delhi-110011

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F. No.35011/264/2012-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan,
New Delhi, the July, 2012.

Office Memorandum

Sub: Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.1) 2009-14 Case of M/s Satya Deeptha Pharma Ltd.

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/1450/AM12/DES-3/41 dated the 09/04/12 vide which an application from M/s Satya Deeptha Pharma Ltd was sent to this Department for fixation of norms under para: 4.7 for the export of **(1S,4R)-4-(2-Amino-6-Chloro-5-Formamido-4-Pyrimidinyl) Amino-2-Cyclopentene-1-Methanol (AFC)**. This department has examined the matter and the following comments are furnished under para 4.7 of Hand Book of Procedures (Vol.1) 2009-14:-

S. No.	Import Item	Qty. Recommended kg/kg.
1.	(+)-2-Azabicyclo(2.2.1) Hept-Ene-3-One (Vancelactam) 100%	1.832
2.	N-(2-Amino-4,6-Dichloro-5-Pyrimidinyl)Formamide	0.764
3.	Pyridine	2.872
4.	Sodium Borohydride (SBH)	0.226
5.	Methanol	6.058
6.	D-Tartaric Acid	1.06
7.	Iso Propyl Alcohol	3.530
8.	Dichloro Methane	2.817

2. This issues with the approval of Economic Advisor.

(N.N.Ahuja)
Section Officer
PI-Norms

Directorate General of Foreign Trade,
Department of Commerce,
(Mrs. Lalita Maini, FTDO), Udyog Bhawan, New Delhi.

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F. No.35011/559/2014-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan,
New Delhi, the April, 2015

Office Memorandum

Sub: Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14 Case of M/s. Suven Life Sciences Ltd.

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/652/AM15/DES-3/771 dated the 21/10/14 vide which an application from M/s. Suven Life Sciences Ltd was sent to this Department for fixation of norms under para: 4.7 for the export of **Doxofylline**. This department has examined the matter and the following comments are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S. No.	Import Item	Qty. Recommended kg/kg.
1.	Theophylline	0.80 kg/kg
2.	Chloroacetal Dehyde Dimethyl Acetal	0.80''
3.	Potassium Carbonate	0.61''
4.	Methanol	0.63''
5.	Dimethyl Formamide	0.40''

2. This issues with the approval of Director (PI).

(Barnali Khastgir)
Under Secretary to the Government of India
Phone- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

F. No.35011/36/2017-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

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Room No. 302, 3rd Floor,
Janpath Bhawan New Delhi,
Dated: October 17, 2017

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14
Case of **M/s Alembic Pharmaceuticals Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/050/00826/AM-17/DES-3/801 dated the 26/12/2016 vide which application from **M/s Alembic Pharmaceuticals Ltd.** was sent to this Department for fixation of norms under para: 4.7 for the export of **Clarithromycin enteric coated granules 30% and 42%**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14: -

Product to be Exported		Raw materials to be imported		
Description	Qty.	S. No.	Description	Quantity for 1000 kg
Clarithromycin enteric coated granules 30%	1000 kg	1.	Clarithromycin	273.00 kg
		2.	Acetone	698.00 kg
Clarithromycin enteric coated granules 42%	1000 kg	1.	Clarithromycin	403.00 kg
		2.	Acetone	1031.50 kg

2. This issues with the approval of competent authority.

(Parveen Kumar)
Under Secretary to the Government of India
Phone: 23352298
Email: parveen.19@gov.in

Directorate General of Foreign Trade,
Department of Commerce,
(Shri S.K. Panigrahi, Economic Officer, DES-III
Phone No: 23061562, (269),
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F. No.35011/138/2017-(PI-Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Room no.310, B-wing, 3rd floor,
Janpath Bhawan, New Delhi,
Dated: October 31, 2017

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2015-20
case of **M/s Amanta Healthcare Ltd.**

The undersigned is directed to refer to DGFT U.O. No. 01/82/050/01068 & 00946/AM-17/DES-3/843 dated the 2/3/2017 & 5/1/2017 vide which application from M/s Amanta Healthcare Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Sodium Hyaluronate eye drops 0.2%**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2015-20:-

S. No.	Import Item	Norms recommended for 1000 injections
1.	Sodium hyaluronate	20.4gms/1000 injections

2.) This issues with the approval of competent authority.

(Parveen Kumar)
Under Secretary to the Government of India
Phone: 23352298
Email: parveen.19@gov.in

Directorate General of Foreign Trade,
Department of Commerce,
Shri S.K. Panigrahi, Economic Officer, DES-III
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~~04/82/2012~~
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206	Case No.:33/28/82-ALC4/2012	Party Name:DHARUHERA PHARMACEUTICALS PVT LTD	Meet No/Date:1/82-ALC4/2013 04.04.2013	Status:Case Deferred
	HQ File :01/82/050/01000/AM13/	RLA File :05/23/040/00264/AM13/	Lic.No/Date:0510338287 05.11.2012	Defer Date:02.05.2013
Decision : It was decided to defer the case for 2.5.2013 for comments of Department of Pharmaceuticals.				

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Case No.:41/28/82-ALC4/2012	Party Name:PREGNA INTERNATIONAL LTD.	Meet No/Date:1/82-ALC4/2013 04.04.2013	Status:Case Approved	
HQ File :01/82/050/01008/AM13/	RLA File :03/95/040/00444/AM13/	Lic.No/Date:0310714240 05.11.2012	Defer Date:	
Decision : In the light of written comments received from Department of Chemicals and Petrochemicals vide their OM No. 46011/22/2008-PC II dated 8.2.2013, it was decided to ratify norms under para 4.7 of HBP v 1 as per details given below or as applied by the firm, whichever is less:				
Export product	Exp. Qty.	Sl.No.	Import items	Qty. allowed
Intra Uterine Contraceptive Device CU 380 AG	1 No.	1.	Copper Wire with Silver core	0.000455 kg
		2.	HDPE Granules	0.000130 kg
		3.	Pouches (Plastic)	Net +10%
		4.	Compound of LDPE Resin and Barium Sulphate	0.000560 kg
		5.	PVC Granules	0.000736 kg
		6.	HDPE Granules (or Nylon Resin) Medical Grade	0.000059 kg
		7.	Polypropylene Granules	0.002092 kg
Intra Uterine Contraceptive Device – Copper T 380 A	1 No.	1	Copper Wire of high conductivity 99.99% Pure Copper	0.000204 kg
		2.	HDPE Granules	0.001202 kg
		3.	Pouches (Plastic)	Net+10%
		4.	Copper Tube or high conductivity 99.99% pure copper	0.000169 kg
		5.	Polypropylene Granules	0.0015543 kg
		6	Compound of LDPE Resin & Barium Sulphate	0.000415 kg
		7.	PVC Granules	0.000658 kg
		8.	HDPE Granules (or Nylon Resin) Medical Grade	0.000177 kg

RA may take appropriate action as per the decision of Norms Committee.

208	Case No.:7/28/82-ALC4/2012	Party Name:MELZER CHEMICALS PVT. LTD	Meet No/Date:1/82-ALC4/2013 04.04.2013	Status:Case Deferred
	HQ File :01/82/050/00974/AM13/	RLA File :31/83/040/00134/AM13/	Lic.No/Date:3110056196 05.11.2012	Defer Date:02.05.2013

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F. No.35011/101/2012-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan,
New Delhi, the July, 2012.

Office Memorandum

Sub: Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009- 14 Case
of M/s Alembic Ltd.

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/1017/AM12/DES-3/1599 dated the 12/01/12 vide which an application from M/s Alembic Ltd was sent to this Department for fixation of norms under para: 4.7 for the export of **Azithromycin Step 3**. This department has examined the matter and the following comments are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

Export Product--- Azithromycin Step 3
(Aza- Erythromycin)—1kg A

S. No.	Import Item	Qty. Recommended kg/kg.
1.	Erythromycin	1.86 1.68
2.	Hydroxylamine HCL	0.97 .84
3.	Methanol	1.09 ✓
4.	Methylene Sulfonyl Chloride	0.69 .66
5.	Acetone	1.27 ✓
6.	Ethyl Alcohol	3.00Ltr 2.61 Ltr.
7.	5% Platinum and Carbon	1.00gm

7. Platinum metal

0.05gm

2. This issues with the approval of Economic Advisor.

(N.N.Ahuja)
Section Officer
PI-Norms

Directorate General of Foreign Trade,
Department of Commerce,
(Mrs. Lalita Maini, FTDO), Udyog Bhawan, New Delhi.

F. No.35011/75/2012-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers

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F. No.35011/86/2013-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan,
New Delhi, the 29th April, 2013

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14 Case of M/s. Torrent Pharmaceuticals Ltd.

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/831/AM13/DES-3/930 dated the 15/11/12 vide which an application from M/s. Torrent Pharmaceuticals Ltd was sent to this Department for fixation of norms under para: 4.7 for the export of **Amlodipine and Valsartan Tablets**. This department has examined the matter and the following comments are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S. No.	<u>Export Product</u>	<u>Import recommended for 1No. Tablet</u>
1.	Valsartan 40 mg Tablets	Valsartan-----40.8 mg
2.	Valsartan 80 mg Tablets	Valsartan-----81.6 mg
3.	Valsartan 160 mg Tablets	Valsartan-----163.2 mg
4.	Valsartan 320 mg Tablets	Valsartan-----326.4 mg
5.	Amlodipine 5 mg + Valsartan 160 mg Tablet	Valsartan-----163.2 mg
6.	Amlodipine 5 mg + Valsartan 320 mg Tablet	Valsartan-----326.4 mg
7.	Amlodipine 10 mg + Valsartan 160 mg Tablet	Valsartan-----163.2 mg
8.	Amlodipine 10 mg + Valsartan 320 mg Tablet	Valsartan-----326.4 mg

2. This issues with the approval of Director (Cost).

(Raj Kumar)
Under Secretary, to the Government of India
PI-Norms

Directorate General of Foreign Trade,
Department of Commerce,
(Mrs. Lalita Maini, FTDO), Udyog Bhawan, New Delhi.

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F. No.35011/318/2013-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan,
New Delhi, the 11th September, 2013

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14 Case of M/s. Ranbaxy Labs Ltd.

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/1331/AM13/DES-3/1320 dated the 18/03/13 vide which representation from M/s. Ranbaxy Labs Ltd was sent to this Department for fixation of norms under para: 4.7 for the export of **Irbesartan Tablets/Capsule 75mg, 150mg and 300mg**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

[A] Norms recommended for Irbesartan

S. No.	Import Item	Qty. Recommended kg/kg.
1.	2-cyano-4-bromomethyl biphenyl	1.04
2.	Acetone	0.303
3.	Diazaspiro hydrochloride (2-butyl-1,3-diazaspiro(4.4)non-1-en-4-one hydrochloride)	0.88
4.	Ethyl acetate	2.275
5.	Methylene chloride	1.376
6.	Methanol	1.057
7.	Methyl-t-butyl-ether	0.74
8.	Toluene	2.789
9.	Tri-n-butyltin chloride	0.691

[B] Norms recommended for Tablets/Capsules

		Norms for 1 No. Tablets		
S.No.	Import Item	75 mg	150 mg	300 mg
1.	Irbesartan	75.0 mg	150.0 mg	300.0 mg

2. This issues with the approval of Director (Cost).

(Raj Kumar)
Under Secretary to the Government of India
PI-Norms

Directorate General of Foreign Trade,
Department of Commerce,
(Mrs. Lalita Maini, FTDO), Udyog Bhawan, New Delhi.

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F. No.35011/550/2013-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan,
New Delhi, the 21st November, 2013

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14 Case of M/s Granules India Ltd.

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/1224/AM13/DES-3/291 dated the 26/07/13 vide which representation from M/s. Granules India Ltd was sent to this Department for fixation of norms under para: 4.7 for the export of **Compresso CIP 65**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S. No.	Import Item	Qty. Recommended kg/kg.
1.	Ciprofloxacin Hcl	0.757
2.	Maize Starch	0.159
3.	Sodium Starch Glycollate	0.040
4.	Povidone K-30	0.005
5.	Pregalatinised Starch	0.025
6.	Magnesium Stearate	0.009
7.	Silica Colloidal Anhydrous	0.005

This issues with the approval of Director (Cost).

(Raj Kumar)
Under Secretary to the Government of India
PI-Norms

Directorate General of Foreign Trade,
Department of Commerce,
(Shri R.C. Meena, Dy. DGFT), Udyog Bhawan, New Delhi.

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F. No.35011/789/2015-PI (Norms)

Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Janpath Bhawan, New Delhi,
Dated: September 25, 2017

Office Memorandum

Sub: - Fixation of norms - Application of **M/s Jodas Expoin Pvt. Ltd., New Delhi.**

The undersigned is directed to refer to DGFT U.O. No. 01/82/050/129/AM-17/DES-3/150 dated 19/06/2017 forwarding an application of M/s Jodas Expoin Pvt. Ltd. for fixation of norms against export of **lopromide Injections in various strengths**. This department has examined the matter and the following norms are furnished: -

Product to be Exported			Raw materials to be Imported	
S.No	Description & Pack Size	Quantity	Description	Quantity in gm/100 vials
1.	lopromide Injection 240 mg Iodine/ ml in 50 ml vials	100 vials	lopromide	2,618.40 gm
2.	lopromide Injection 300 mg Iodine/ ml in 50 ml vials	100 vials	lopromide	3,272.80 gm
3.	lopromide Injection 300 mg Iodine/ ml in 100 ml vials	100 vials	lopromide	6,545.70 gm
4.	lopromide Injection 370 mg Iodine/ ml in 30 ml ml vials	100 vials	lopromide	2,421.90 gm
5.	lopromide Injection 370 mg Iodine/ ml in 50 ml vials	100 vials	lopromide	4,036.50 gm
6.	lopromide Injection 370 mg Iodine/ ml in 100 ml vials	100 vials	lopromide	8,073.00 gm
7.	lopromide Injection 370 mg Iodine/ ml in 200 ml vials	100 vials	lopromide	16,146.00 gm
8.	lopromide injection 370 mg Iodine/ ml in 500ml vials	100 vials	lopromide	40365.15gm

2.) This issues with the approval of competent authority.

(Parveen Kumar)
Under Secretary to the Government of India
E-mail: parveen.19@gov.in
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Directorate General of Foreign Trade,
Department of Commerce,
(Shri S.K. Panigrahi),
Udyog Bhawan, New Delhi.
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F. No.35011/204/2017-(PI-Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Room no.310, B-wing, 3rd floor,
Janpath Bhawan, New Delhi,
Dated: November , 2017

20/11/17
26/11/17
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Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2015-20 case of **M/s Granules India Ltd.**

The undersigned is directed to refer to DGFT U.O. No. 01/82/050/01290/AM-17/DES-3/1158 dated the 23/3/17 vide which application from M/s Granules India Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Compresso GEM 70 (Gemfibrozil Granules DC 70%)**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2015-20:-

S. No.	Import item	Norms Recommended for 1kg Export
1	Gemfibrozil	0.707kg
2	Pregelatinised starch	0.083kg
3	Maize starch	0.1485kg
4	Sodium starch glycollate	0.030kg
5	Povidone	0.027kg
6	Sodium lauryl sulphate	0.0015kg
7	Stearic acid	0.010kg

2.) This issues with the approval of competent authority.

(Parveen Kumar)
Under Secretary to the Government of India
Phone: 23352298
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Directorate General of Foreign Trade,
Department of Commerce,
Shri S.K. Panigrahi, Economic Officer, DES-III
Phone No: 23061562, (269),
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Case No.:80/33/82-ALC4/2012	Party Name:SARNA CHEMICALS PVT.LTD.	Meet No/Date:2/82- ALC4/2013 18.04.2013	Status:Case Approved
HQ File :01/82/050/01227/AM13/	RLA File :52/24/040/00041/AM13/	Lic.No/Date:5210039377 22.01.2013	Defer Date:

269 **Decision :** In the light of written comments received from Department of Chemicals and Petrochemicals vide their U.O No. 14010/48/2008-Ch. II dated 11.4.2013, it was decided to ratify norms under Para 4.7 of HBP v1 as per details given below or as applied by the firm, whichever is less:

Export product	Exp. Qty.	Sl.No.	Import items	Qty. allowed
2-(2-Amino Ethoxy)-2-Chloro Diethyl Sulfone/Ethermaine	1 kg	1.	2-Amino Ethoxy Ethanol	0.874 kg
		2.	2-Mercapto Ethanol	0.800 kg
		3.	Caustic Soda (100%)	0.850 kg

RA may take appropriate action as per the decision of Norms Committee.

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F. No.35011/825/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: 1 June, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14
Case of **M/s Ami Life Sciences Pvt. Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/0002/AM-17/DES-3/94 dated the 11/5/16 vide which application from M/s Ami Life Sciences Pvt. Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Diacerein**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import item	Norms Recommended for 1kg Export
1	Aloe emodin 95%	1.05kg

2. This issues with the approval of competent authority.

(Rajkumar)
Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

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F. No.35011/122/2014-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan,
New Delhi, the October, 2014

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14 Case of M/s Honest Bio-Vet Pvt Ltd.

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/993/AM-14/DES-3/1155 dated the 16/01/14 vide which application from M/s. Honest Bio-Vet Pvt Ltd was sent to this Department for fixation of norms under para: 4.7 for the export of **Menadione Dimethyl Pyrimidinol Bisulphite (Feed Supplement)**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S. No.	Import Item	Qty. Recommended kg/kg.
1.	Menadione Sodium Bisulphite (feed grade 94%)	0.918
2.	Acetyl Acetone	0.40
3.	N- Butanol	0.40

This issues with the approval of Director (Cost).

(Barnali Khastgir)
Under Secretary to the Government of India

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

F. No.35011/72/2014-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan,
New Delhi, the 21st April, 2014

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14 Case of M/s Brundavan Labs Pvt Ltd.

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/891/AM-14/DES-3/1076 dated the 31/12/13 vide which application from M/s. Brundavan Labs Pvt Ltd was sent to this Department for fixation of norms under para: 4.7 for the export of **4-Hydroxy Carbazole**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S. No.	Import Item	Qty. Recommended kg/kg.
1.	1,3-Cyclohexane dione	1.766
2.	Phenyl Hydrazine Hydrochloride	2.50
3.	Hydrochloric Acid	Not an importable item.
4.	Methanol	1.00
5.	Potash Hydroxide Flakes	1.76
6.	Raney Nickel	0.100
7.	Toluene	0.435lit/kg

This issues with the approval of Director (Cost).

(Barnali Khastgir)
Under Secretary to the Government of India
PI-Norms

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

F. No.35011/110/2017-PI (Norms)

Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Room no.310, B-wing, 3rd floor,
Janpath Bhawan, New Delhi,
Dated: November , 2017

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2015-20 case of **M/s Orch Laboratories India Pvt. Ltd.**

The undersigned is directed to refer to DGFT U.O. No. 01/82/050/00233 & 00325 & 337/AM-18/DES-3/ dated the 14/6/2017 & 21/9/2017 vide which application from M/s Orch Laboratories India Pvt. Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **4-Amino-2-Oxo Pyrimidinyl Oxathiolane-2-Carboxylic Acid-Iso Propyl Methyl Cyclo Hexyl Ester (Cyclohexyl Ester)**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2015-20:-

S. No.	Import item	Norms Recommended For 1kg Export
1	Glyoxylic Acid 50%	0.743kg
2	L (-) Menthol	0.751kg
3	Cyclohexane	0.790kg
4	2,5-Dihydroxy 1,4-Dithiane	0.327kg
5	Cytosine	0.428kg
6	Hexamethyl Disilazane	0.698kg
7	Methylene dichloride	4.50kg

2.) This issues with the approval of competent authority.

(Parveen Kumar)
Under Secretary to the Government of India
Phone: 23352298
Email: parveen.19@gov.in

Directorate General of Foreign Trade,
Department of Commerce,
Shri S.K. Panigrahi, Economic Officer, DES-III
Phone No: 23061562, (269),
Udyog Bhawan, New Delhi-110011
Email: sk.panigrahi@nic.in

F. No.35011/110/2017-PI (Norms)

Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Room no.310, B-wing, 3rd floor,
Janpath Bhawan, New Delhi,
Dated: November , 2017

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2015-20 case of **M/s Orch Laboratories India Pvt. Ltd.**

The undersigned is directed to refer to DGFT U.O. No. 01/82/050/00233 & 00325 & 337/AM-18/DES-3/ dated the 14/6/2017 & 21/9/2017 vide which application from M/s Orch Laboratories India Pvt. Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **4-Amino-2-Oxo Pyrimidinyl Oxathiolane-2-Carboxylic Acid-Iso Propyl Methyl Cyclo Hexyl Ester (Cyclohexyl Ester)**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2015-20:-

S. No.	Import item	Norms Recommended For 1kg Export
1	Glyoxylic Acid 50%	0.743kg
2	L (-) Menthol	0.751kg
3	Cyclohexane	0.790kg
4	2,5-Dihydroxy 1,4-Dithiane	0.327kg
5	Cytosine	0.428kg
6	Hexamethyl Disilazane	0.698kg
7	Methylene dichloride	1.56kg

2.) This issues with the approval of competent authority.

(Parveen Kumar)
Under Secretary to the Government of India
Phone: 23352298
Email: parveen.19@gov.in

Directorate General of Foreign Trade,
Department of Commerce,
Shri S.K. Panigrahi, Economic Officer, DES-III
Phone No: 23061562, (269),
Udyog Bhawan, New Delhi-110011
Email: sk.panigrahi@nic.in

F. No.35011/110/2017-(PI-Norms)

Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Room no.310, B-wing,
Janpath Bhawan, New Delhi,
Dated: October 25, 2017

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2015-20 case of **M/s Orch Laboratories India Pvt. Ltd.**

The undersigned is directed to refer to DGFT U.O. No. 01/82/050/01157/AM-17/DES-3/944 dated the 10/2/2017 vide which application from M/s Orch Laboratories Pvt. Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **4-(Sulphamoyl Phenyl) Hydrazine Hcl**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2015-20:-

S. No.	Import item	Norms recommended for 1kg export
1	Sulfanilamide	0.96kg
2	methanol	0.48kg

2.) This issues with the approval of competent authority.

(Parveen Kumar)
Under Secretary to the Government of India
Phone: 23352298
Email: parveen.19@gov.in

Directorate General of Foreign Trade,
Department of Commerce,
Shri S.K. Panigrahi, Economic Officer, DES-III
Phone No: 23061562, (269),
Udyog Bhawan, New Delhi
Email: sk.panigrahi@nic.in

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Case No.:14/14/82-ALC4/2013	Party Name:AMINES & PLASTICIZERS LIMITED	Meet No/Date:19/82-ALC4/2013 02.01.2014	Status:Case Approved
HQ File :01/82/050/00599/AM14/	RLA File :03/94/040/00364/AM14/	Lic.No/Date:0310745766 19.08.2013	Defer Date:

94 **Decision :** In the light of written comments received from Department of Chemicals and Petrochemicals vide their U.O No. 14010/61/2013-Ch II dated 09.01.2014, it was decided to ratify norms under Para 4.7 of HBP v1 as per details given below or as applied by the firm, whichever is less:

Export product	Exp. Qty.	Sl.No.	Import items	Qty. allowed
AMINOSOL CST 115	1 kg	1.	PIPERAZINE (N,N-DIETHYLENEDIAMINE) 68%	0.227 kg

RA may take appropriate action as per the decision of Norms Committee.

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F. No.35011/80/2010-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan,
New Delhi, the 1st October, 2010.

Office Memorandum

Sub: Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.1) 2009-14 Case of M/S ~~API THECARY PHARMA PVT, LTD.~~ *Hetero labs*

Hetero Lab
The undersigned is directed to refer to DGFT u.o.No. 01/82/50/298/AM11/DES-3/280, dated the 4/6/10 vide which an application from M/S ~~API THECARY PHARMA PVT, LTD~~ was sent to this Department for fixation of norms under para: 4.7 for the export of (2R-CIS)-5-(4-AMINO -1,2-DIHYDRO-2-OXO-1-PYRIMIDINYL)-1,3-OXATHIOLANE-2-CARBOXYLIC ACID (2S,5R)-METHYL ESTER. This department has examined the matter and the following comments under para 4.7 of Hand Book of Procedures (Vol.1) 2009-14:-

S.No.	Import Item	Qty. Recommended kg/kg.
1.	GLYOXALIC ACID (50%)	0.90 0.73
2.	SULPHURIC ACID	Not an importable item
3.	FORMALDEHYDE	0.546
4.	SODIUM BI SULPHITE	0.658 0.637
5.	SODIUM CARBONATE	0.125
6.	CYCLO HEXANE	0.86
7.	2,5 DIHYDROXY-1,4-DIETHANE	0.365 0.344
8.	ACETIC ACID	0.100
9.	TRIETHYL AMINE	0.67 0.034
10.	DI METHYL FORMAMIDE	0.23 ✓
11.	HEXA METHYL DI SILIZANE	0.75 ✓

12.	THIONYL CHLORIDE	0.59
13.	METHANE SULPHONIC ACID	0.01 ✓
14.	CYTOSINE	0.455 ✓
15.	HYFLOW	Not a raw material
16.	TOLUENE	1.82 ✓
17.	N-HEXANE	3.00 ✓
18.	ETHYL ACETATE	1.22
19	METHYLENE DI CHLORIDE	2.03 ✓

This issues with the approval of Deputy Director General.

N.N.Ahuja
Section Officer
(PI-NORMS)

Directorate General of Foreign Trade,
Department of Commerce,
(Shri Shyam Lal, FTDO), Udyog Bhawan, New Delhi.

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F. No.35011/40/2017-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Room No. 302, 3rd Floor,
Janpath Bhawan New Delhi,
Dated: November 8, 2017

Office Memorandum

Sub: - Fixation of norms under para 4.7- Application of M/s Cadila Healthcare Ltd.

The undersigned is directed to refer to DGFT U.O. No. 01/82/50/00939/AM-17/DES-3 /805 dated the 28/12/2016 vide which an application from M/s. Cadila Healthcare Ltd. was sent to this Department for fixation of norms against export of **Pravastatin Sodium 10mg, 20mg, 40mg and 80mg Tablets**. This department has examined the matter and the following norms are furnished based upon the DML and composition details provided with the application.

S. No.	Import item	Norms Recommended for Export of 1No. Tablet			
		10mg	20mg	40mg	80mg
1	Pravastatin sodium <i>VSP</i>	10.20 mg	20.40 mg	40.80 mg	81.60 mg
2	Microcrystalline Cellulose	32.25 mg	64.50 mg	129.00 mg	258.00 mg
3	Lactose Anhydrous	31.24 mg	102.48 mg	204.97 mg	409.94 mg
4	60 CC White HDPE Bottle	✓	✓	✓	X
5	100 CC White HDPE Bottle	✓	X	X	X
6	150 CC White HDPE Bottle	X	✓	X	✓
7	400 CC White HDPE Bottle	X	X	✓	X
8	750 CC White HDPE Bottle	X	X	X	✓
9	33 MM-400 Caps Liner	✓	✓	✓	X
10	38 MM-400 Caps Liner	X	X	X	✓
11	CAP 38 MM PP with PULP Liner	✓	✓	X	X
12	NCRC WH CAP 53 MM PULP Liner	X	X	✓	✓
13	Packing insert Pravastatin Sodium Tablet	✓	✓	✓	✓

✓ = required and X = not required

2. The inputs from s. no. 4 to 13 are packing materials and may be permitted as per DGFT's Packing Policy, where ever required as per the above table.

3 This issues with the approval of competent authority.

((Parveen Kumar)
Under Secretary to the Government of India
Phone: 23352298
Email: parveen.19@gov.in

Directorate General of Foreign Trade,
Department of Commerce,
(Shri Panigrahi, Dy DGFT),
Room No. 414, Udyog Bhawan, New Delhi

-301-
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F. No.35011/468/2014-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan,
New Delhi, the February, 2015

Office Memorandum

Sub: Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14 Case of M/s. Atul Biosciences Ltd.

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/574,575,573/AM15/DES-3/519,513,514 dated the 02/09/14 vide which an application from M/s. Atul Biosciences Ltd was sent to this Department for fixation of norms under para: 4.7 for the export of **N-Benzylloxycarbonyl-L-Valine (CBZ-L-VALINE)**. This department has examined the matter and the following comments are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S. No.	Import Item	Qty. Recommended kg/kg.
1.	L-Valine	0.510
2.	Heptane	0.44

2. This issues with the approval of Director (PI).

(Barnali Khastgir)
Under Secretary to the Government of India
Phone- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

~~10-12-14/2~~ 330
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F. No.35011/620/2014-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan,
New Delhi, the April, 2015

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14
Case of M/s ~~Enaltec Labs Pvt Ltd.~~

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/1159/AM-15/DES-3/932 dated the 01/01/15 vide which application from M/s. Enaltec Labs Pvt Ltd was sent to this Department for fixation of norms under para: 4.7 for the export of **Febuxostat**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S. No.	Import Item	Qty. Recommended kg/kg.
1.	2-[3-Cyano-4-(2-Methylpropoxy) Phenyl]-4-Methyl-5-Thiazolecarboxylic Acid Ethyl Ester	1.512 1.4

2. This issues with the approval of Director (PI).

(Barnali Khastgir)
Under Secretary to the Government of India
Phone- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

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F. No.35011/825/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: 1 June, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14 Case of
M/s ~~Ami Life Sciences Pvt. Ltd.~~

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/0002/AM-17/DES-3/94 dated the 11/5/16 vide which application from M/s Ami Life Sciences Pvt. Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Diacerein**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import item	Norms Recommended for 1kg Export
1	Aloe emodin 95%	1.05kg

2. This issues with the approval of competent authority.

(Rajkumar)
Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

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F. No.35011/88/2013-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan,
New Delhi, the 1st April, 2013

Office Memorandum

Subject:- Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14 Case of M/s ~~Aurobindo Pharma Ltd.~~

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/821/AM13/DES-3/937 dated the 15/11/12 vide which an application from M/s. Aurobindo Pharma Ltd was sent to this Department for fixation of norms under para: 4.7 for the export of **Cefotaxime Sodium Sterile**. This department has examined the matter and the following comments are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S. No.	Import Item	Qty. Recommended kg/kg.
1.	Cefotaxime Acid	0.989
2.	Triethylamine	0.178
3.	Ethyl Acetate	1.872
4.	Methanol	1.840
5.	Methyl Isobutyl Ketone	0.168
6.	Activated Carbon	0.031
7.	2-Ethyl Hexanoic Acid	0.409
8.	Al. Canisters	Relevant, As per packing policy.

2. This issues with the approval of Director (Cost).

(N.N.Ahuja)
Section Officer
PI-Norms

Directorate General of Foreign Trade,
Department of Commerce,
(Mrs. Lalita Maini, FTDO), Udyog Bhawan, New Delhi.

F. No.35011/315/2014-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

~~360~~
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Udyog Bhawan,
New Delhi, the March, 2015

Office Memorandum

Sub: Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14 Case of M/s. Unimax Chemicals Pvt Ltd.

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/165/AM15/DES-3/ dated the 08/09/14 vide which an application from M/s. Unimax Chemicals Pvt Ltd was sent to this Department for fixation of norms under para: 4.7 for the export of **Azithromycin Dihydrate**. This department has examined the matter and the following comments are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

Export Product

Azithromycin Dihydrate USP-~~36~~-----1kg

Import Recommended

Azithromycin Dihydrate IP-----1.061kg/kg 1.044 kg/kg

2. This issues with the approval of Director (PI).

(Barnali Khastgir)
Under Secretary to the Government of India
Phone- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

F. No.35011/864/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Shastri Bhawan, New Delhi,
Dated: April 10, 2017

Office Memorandum

Sub: - Fixation of norms under para 4.7- Application of M/s Mangalam Drugs & Organics Ltd., Vapi for export of **Artemether-an anti-malarial drug**.

The undersigned is directed to refer to DGFT U.O. No. 01/82/50/01646/AM16/DES-3/1762 dated 02.03.2016 and subsequent letter from M/s Mangalam Drugs & Organics Ltd, for fixation of norms against export of **Artemether-an anti-malarial drug**. It may be recalled that following norms were earlier recommended against some of these applications.

S.No.	Import Item	Norms applied kg/kg	Norms Recommended for 1kg Artemether ✓
1	Artemisinin	1.35	1.235
2	Sodium Borohydride	0.22	0.188
3	Trimethyl Ortho Acetate	1.75	0.50

2) The applicant has represented against reduced quantity of Trimethyl Ortho Acetate (TMOA) and have requested to increase it to 1.75 kg/kg as against 0.50 kg allowed against 1 kg of Artemether.

3) **Technical examination:** (i) The manufacture of Artemether (M.W 298) from Artemisinin (M.W 282) is essentially a two stage process. In the first stage Artemisinin is reduced to get Dihydro Artemisinin (M.W 284). **90.3% yield** is claimed by the applicant in this stage. During second stage TMOA is used to convert Dihydro Artemisinin into Artemether crude with 84.4 % reported yield. The crude end product is subjected to purification and 91.4 % yield is reported by the applicant. Considering the percentage yields obtained at each stage by the company only 0.52 kg TMOA is the calculated requirement for 1 kg Artemether. Furthermore, in all other applications from other companies not more than 0.50 kg TMOA has been allowed.

4) The norms allowed for the export product were also based upon roughly same levels of yields obtained in manufacture of Artemisinin. The DoP has considered 90% optimum yield in first stage, 85% yield in second stage and 95% yield in the purification stage.

5) In view of the above, there is no justification for upward revision of TMOA consumption norms allowed against this application

6) This issues with the approval of competent authority

(Barnali Khastgir)

Under Secretary to the Government of India
Phone: 23323292/Email: barn.khast@nic.in

Directorate General of Foreign Trade,
Department of Commerce,
(Shri Nirmal Kumar, Dy DGFT),
Udyog Bhawan, New Delhi
Email: nirmal.kumar65@nic.in

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F. No.35011/863/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: 18 May, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14 Case of
M/s Anuh Pharma Ltd.

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/1596/AM-16/DES-3/1765 dated the 2/3/16 vide which application from M/s Anuh Pharma Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Mometasone Furoate BP/EP/USP/IP**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import item	Norms Recommended for 1kg Export
1	16-Alpha methyl Epoxide/8DM	1.00kg

2. This issues with the approval of competent authority.

(Rajkumar)
Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

F. No.35011/155/2016-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

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Udyog Bhawan, New Delhi,
Dated: September, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14 Case of
M/s Strides Shasun Ltd.

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/185/AM-17/DES-3/183 dated the 4/7/16 vide which application from M/s Strides Shasun Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Metoprolol Tartrate Tablets USP 25mg.** This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import item	Norms Recommended
1	Metoprolol tartrate	25.50mg
2	Magnesium stearate	1.49mg
3	Microcrystalline cellulose (avicel 102)	75.21mg
4	Croscarmellose sodium	11.92mg
5	Lactose anhydrous	33.62mg
6	Closure 38mm CRC	Relevant, as per packing policy

2. This issues with the approval of competent authority.

(Rajkumar)
Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi.

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F. No.35011/151/2016-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: August, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14 Case of
M/s U Square Life Sciences (P) Ltd.

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/190/AM-17/DES-3/185 dated the 4/7/16 vide which application from M/s U Square Life Sciences (P) Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Clindamycin injection 600mg/4ml**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import item	Norms Recommended
1	Clindamycin phosphate usp	784.22mg/vial

2. This issues with the approval of competent authority.

(Rajkumar)
Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi.

385
384

F. No.35011/704/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: 29, April 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14 Case of
M/s FDC Ltd.

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/1001/AM-16/DES-3/1129 dated the 26/11/15 vide which application from M/s FDC Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Chloramphenicol Eye Drops 0.5% W/V of 10ml**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import Item	Norms Recommended
1	Chloramphenicol (Micronized)	0.0525gm/10ml pack

2. This issues with the approval of competent authority.

(Rajkumar)
Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

F. No.35011/198/2014-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan,
New Delhi, the October, 2014

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14 Case of M/s Nectar Life Sciences Ltd.

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/1179/AM-14/DES-3/1391 dated the 24/03/14 vide which application from M/s. Nectar Life Sciences Ltd was sent to this Department for fixation of norms under para: 4.7 for the export of **Cefixime Trihydrate**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S. No.	Import Item	Qty. Recommended kg/kg.
1.	GCLE	1.507
2.	Sodium bromide	0.3628
3.	Tri Phenyl Phosphine	0.820
4.	DMF	1.869
5.	Methylene Chloride	1.546
6.	Formaldehyde	1.118
7.	Methanol	5.117
8.	Phenol	0.3808
9.	Butyl Acetate	0.302
10.	Eno Carbon	0.100
11.	Acetone	0.793
12.	MICA Ester	0.820
13.	Triethylamine (TEA)	0.2717

This issues with the approval of Director (Cost).

(Barnali Khastgir)
Under Secretary to the Government of India

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

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400

F. No.35011/614/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: 19 February, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14 Case of M/s ~~Indo Phyto Chemicals Pvt. Ltd.~~

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/1180/AM-16/DES-3/1501 dated the 12/1/16 vide which application from M/s. ~~Indo Phyto Chemicals Pvt. Ltd.~~ was sent to this Department for fixation of norms under para: 4.7 for the export of Allylestrenol Bulk Drug. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S. No.	Import Item	Norms Recommended for 1kg Export
1.	Lactone(D)	1.95kg
2.	Chloroket,(2-(3-Chloropropyl)-2,5,5-Trimethyl-1,3-Dioxane	1.81kg
3.	Tetrahydrofuran	5.80kg

2. This issues with the approval of competent authority.

(Rajkumar)
Under Secretary to the Government of India

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

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F. No.35011/233/2013-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan,
New Delhi, the 03th July, 2013

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14
Case of ~~M/s Emcure Pharma Ltd.~~

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/1054/AM13/DES-3/1221 dated the 26/02/13 vide which an application from ~~M/s. Emcure Pharma Ltd~~ was sent to this Department for fixation of norms under para: 4.7 for the export of **Colistimethate for Injection USP 150 mg/ ^{vial}** This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S. No.	Import Item	Qty. Recommended.
1.	Colistimethate Sodium USP/EP	403.85 mg/vial
2.	Vial	Relevant, As per packing policy.
3.	Stopper	
4.	Aluminium Seal	

2. This issues with the approval of Director (Cost).

(Raj Kumar)
Under Secretary to the Government of India
PI-Norms

Directorate General of Foreign Trade,
Department of Commerce,
(Mrs. Lalita Maini, FTDO),
Udyog Bhawan, New Delhi.

F. No.35011/379/2016-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Room No. 302, 3rd Floor,
Janpath Bhawan New Delhi,
Dated: September 6, 2017

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14 Case of **M/s J.B. Chemicals & Pharmaceuticals Ltd.**

The undersigned is directed to refer to DGFT U.O. No. 01/82/050/00660/AM-17/DES-III/552 dated the 03/10/2016 vide which application from **M/s J.B. Chemicals & Pharmaceuticals Ltd.** was sent to this Department for fixation of norms for the export of **various medicated throat lozenges containing Benzocaine as one of the API**. This department has examined the matter and the following norms are furnished against the export item:

Product to be Exported		Raw materials to be imported	
Description	Quantity	Description	Quantity in gm
Benzocaine and Cetylpyridinium Chloride Anesthetic Throat Lozenges Flavours Black Current, Honey Lemon & Other Flavours (Each lozenge contains Benzocaine 12 mg)	1000 lozenges	Benzocaine	12.240 gm
Benzocaine and Cetylpyridinium Chloride Anesthetic Throat Lozenges Flavours lime and lemon and Other Flavours (Each lozenge contains Benzocaine 10 mg)	1000 lozenges	Benzocaine	10.20 gm
Benzocaine, Cetylpyridinium Chloride and Dextromethorphan Hydrobromide Anesthetic Throat Lozenges (Each lozenge contains Benzocaine 1.25 mg)	1000 lozenges	Benzocaine	1.275 gm

2. This issues with the approval of competent authority.

(Parveen Kumar)
Under Secretary to the Government of India
Phone: 23352298
Email: parveen.19@gov.in

Directorate General of Foreign Trade,
Department of Commerce,
(Shri S.K. Panigrahi, Economic Officer, DES-III)
Phone No: 23061562, (269), Udyog Bhawan, New Delhi
Email: sk.panigrahi@nic.in

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F. No.35011/145/2014-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan,
New Delhi, the October, 2014

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14 Case of M/s IPCA Labs Ltd.

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/1198/AM-14/DES-3/1329 dated the 19/03/14 vide which application from M/s. IPCA Labs Ltd was sent to this Department for fixation of norms under para: 4.7 for the export of **Paroxetine Hydrochloride Hemihydrate**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S. No.	Import Item	Qty. Recommended kg/kg.
1.	(-) Trans-4R-(4-Fluorophenyl)-3S-hydroxymethyl-N-Methyl Piperidine	0.810
2.	Sesamol	0.55
3.	Dimethyl Sulfoxide	2.9293

This issues with the approval of Director (Cost).

(Barnali Khastgir)
Under Secretary to the Government of India

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

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F. No.35011/278/2016-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Janpath Bhawan, New Delhi,
Dated: September 15, 2017

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2015-20 Case of
M/s Sentiss Pharma (P) Ltd.

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/430/AM-17/DES-3/425 dated the 19/08/2016 vide which application from M/s Sentiss Pharma (P) Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Kombinil-Duo Eye/Ear Drops 5ml vial**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2015-20:-

S.No.	Import item	Norms Recommended
1	Dexamethasone (Micronized USP)	5.1mg/5ml pack

2.) This issues with the approval of competent authority.

(Parveen Kumar)
Under Secretary to the Government of India
Phone: 23352298
Email: parveen.19@gov.in

Directorate General of Foreign Trade,
Department of Commerce,
(Shri S.K. Panigrahi, Economic Officer, DES-III
Phone No: 23061562, (269),
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Email: sk.panigrahi@nic.in

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F. No.35011/196/2014-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan,
New Delhi, the October, 2014

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14 Case of M/s Danopharm Chemicals Pvt Ltd.

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/1066/AM-14/DES-3/1389 dated the 24/03/14 vide which application from M/s. Danopharm Chemicals Pvt Ltd was sent to this Department for fixation of norms under para: 4.7 for the export of **1-(4 Methyl Phenyl)-4,4,4 Trifluorobutane-1,3-Dione**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S. No.	Import Item	Qty. Recommended kg/kg.
1.	4 methyl acetophenone	0.67
2.	Trifluoro acetic acid	0.67
3.	Iso propyl alcohol	0.523
4.	Toluene	0.46
5.	Sodium methoxide powder	0.346

This issues with the approval of Director (Cost).

(Barnali Khastgir)
Under Secretary to the Government of India

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

F. No.35011/404/2016-PI (Norms)

Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

~~457~~

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Room No. 310, 3rd Floor, B-Wing,
Janpath Bhawan New Delhi,
Dated: September 26, 2017

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2015-20 Case of
M/s Zim Laboratories Ltd.

The undersigned is directed to refer to DGFT U.O. No. 01/82/050/00061/AM-18/DES-III/131 dated the 14/06/2017 vide which application from M/s Zim Labs Ltd. was sent to this Department for fixation of norms for the export of **Nicardipine Hydrochloride Sr Pellets 50 mg**. This department has examined the matter and the following norms are furnished against the export item:

Product to be Exported		Raw materials to be imported	
Description	Quantity	Description	Quantity
Nicardipine Hydrochloride SR Pellets 50 mg (230 mg SR Pellets contain 50 mg Nicardipine Hydrochloride)	1 kg	Nicardipine Hydrochloride (JP)	0.2196 kg

2.) This issues with the approval of competent authority.

(Parveen Kumar)
Under Secretary to the Government of India
Phone: 23352298
Email: parveen.19@gov.in

Directorate General of Foreign Trade,
Department of Commerce,
(Shri S.K. Panigrahi, Economic Officer, DES-III)
Phone No: 23061562, (269),
Udyog Bhawan, New Delhi
Email: sk.panigrahi@nic.in

F.No.35011/414/2016-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Shastri Bhawan, New Delhi,
Dated: September 8, 2017

Office Memorandum

Sub: Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14,
Application of **M/s Cadila Healthcare Ltd.**

The undersigned is directed to refer to DGFT U.O. No. 01/82/50/719/AM-17/DES-3/623 dated the 23/11/2016 vide which an application from M/s Cadila Healthcare Ltd. was forwarded to this Department for fixation of norms for the export of **Mebeverine Hcl 200mg Tablets**. This department has examined the matter and the following norms are recommended against this application:-

S. No.	Import Product	Norms Recommended
1	Mebeverine Hcl BP	204mg per tablet

2.) This issues with the approval of competent authority.

(Parveen Kumar)
Under Secretary to the Government of India
E-mail: parveen.19@gov.in
Ph:-23352298

Directorate General of Foreign Trade,
Department of Commerce,
(Shri S.K. Panigrahi),
Udyog Bhawan, New Delhi.
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Ph: 23061562, Extn.269

B-02

F. No. 7/309/2017-TSW
Ministry of Commerce & Industry
DEPARTMENT OF INDUSTRIAL POLICY & PROMOTION
(TSW- SECTION)

Subject : Correction in Advance authorization No.0510267557 dated 06-07-2010 for the export of Di- Propyl Heptyl Phthalate - M/s K.L. J Plasticizers Ltd.

Ref : DGFT UO. No.01/82/050/772/AM-11/DES-III/45 dated 8.6.2017

The norms for export of Di- Propyl Heptyl Phthalate was fixed by Department of C&PC as under :-

Export product	Export Quantity	Sl. No.	Import items	Qty. allowed
Di- Propyl Heptyl Phthalate	1 kg.	1	Propyl Heptanol	0.746 kg.
		2	Ephathalic Anhydride	0.350 kg

The firm has requested for correction of second import item from **Ephathalic Anhydride to Phthalic Anhydride.**

It has been observed that in the past norms for the same export product was fixed in meeting no. 46 dated 15.2.2011 allowing Phthalic Anhydride. In addition to this, as per ITC (HS) code no.29173500 the item is Phthalic Anhydride not Ephathalic Anhydride. It appears to be a typographical error in the above norms and correct nomenclature is Phthalic Anhydride. The same may be corrected.


(Nand Lal)
Consultant
19-07-2017

DES-III Shri J. K. Panigrahi
Economic Officer

pt. phthalic anhydride
here

S
20/7/17

sh. G.S

Subject: FW: correction in decision of norms committee

To: jvpatil@nic.in

Date: 07/20/16 11:30 AM

From: SHANTILAL <shantilal@kljindia.com>

KPL-CORRECTION AGNST. ADV. AUTH. NO. 0510294243.pd... (284kB)

(11)

Kind Attn.: Sh J V Patil (Addl. DGFT)

Respected Sir,

Awaiting your kind cooperation in matter mentioned in below mail and explained in attached letter.

Warm Regards

Shanti Lal Dugar

late
20/7/16

Don.

Ph.: +91-11-41427428 # 113, H/P: +91-9958589994, Fax: +91-11-25459709, URL: www.kljindia.com
KLJ Group of Industries, KLJ House, 63 Rama Marg, Najafgarh Road, New Delhi - 110015, India

From: SHANTILAL [mailto:shantilal@kljindia.com]

Sent: Monday, July 11, 2016 3:47 PM

To: 'jvpatil@nic.in'

Subject: correction in decision of norms committee

Importance: High

MD
24/7
DES-III

Kind Attn.: Sh J V Patil (Addl. DGFT)

Respected Sir,

Regards to above, please find attached herewith our request letter for correction in norms committee decision where a small spelling mistake has put our redemption application on hold. While writing name of one of raw material namely "PHTHALIC ANHYDRIDE" the committee had by over sight wrote "EPHTHALIC ANHYDRIDE"

We request your goodself to kindly look in to the matter and ask the concerned department to make the necessary correction, so that our redemption application can be accepted and approved by the CLA.

Warm Regards

Shanti Lal Dugar

Ph.: +91-11-41427428 # 113, H/P: +91-9958589994, Fax: +91-11-25459709, URL: www.kljindia.com
KLJ Group of Industries, KLJ House, 63 Rama Marg, Najafgarh Road, New Delhi - 110015, India

late
20/7/16

B03

F. No.35011/864/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Shastri Bhawan, New Delhi,
Dated: April 10, 2017

Office Memorandum

Sub: - Fixation of norms under para 4.7- Application of M/s Mangalam Drugs & Organics Ltd., Vapi for export of **Artemether-an anti-malarial drug**.

The undersigned is directed to refer to DGFT U.O. No. 01/82/50/01646/AM16/DES-3/1762 dated 02.03.2016 and subsequent letter from M/s Mangalam Drugs & Organics Ltd, for fixation of norms against export of **Artemether-an anti-malarial drug**. It may be recalled that following norms were earlier recommended against some of these applications.

S.No.	Import Item	Norms applied kg/kg	Norms Recommended for 1kg Artemether
1	Artemisinin	1.35	1.235
2	Sodium Borohydride	0.22	0.188
3	Trimethyl Ortho Acetate	1.75	0.50

2) The applicant has represented against reduced quantity of Trimethyl Ortho Acetate (TMOA) and have requested to increase it to 1.75 kg/kg as against 0.50 kg allowed against 1 kg of Artemether.

3) **Technical examination:** (i) The manufacture of Artemether (M.W 298) from Artemisinin (M.W 282) is essentially a two stage process. In the first stage Artemisinin is reduced to get Dihydro Artemisinin (M.W 284). **90.3% yield** is claimed by the applicant in this stage. During second stage TMOA is used to convert Dihydro Artemisinin into Artemether crude with 84.4 % reported yield. The crude end product is subjected to purification and 91.4 % yield is reported by the applicant. Considering the percentage yields obtained at each stage by the company only 0.52 kg TMOA is the calculated requirement for 1 kg Artemether. Furthermore, in all other applications from other companies not more than 0.50 kg TMOA has been allowed.

4) The norms allowed for the export product were also based upon roughly same levels of yields obtained in manufacture of Artemisinin. The DoP has considered 90% optimum yield in first stage, 85% yield in second stage and 95% yield in the purification stage.

5) In view of the above, there is no justification for upward revision of TMOA consumption norms allowed against this application

6) This issues with the approval of competent authority

(Barnali Khastgir)
Under Secretary to the Government of India
Phone: 23323292/Email: barn.khast@nic.in

Directorate General of Foreign Trade,
Department of Commerce,
(Shri Nirmal Kumar, Dy DGFT),
Udyog Bhawan, New Delhi
Email: nirmal.kumar65@nic.in

07/82
B-04
~~Amma 3~~

Case No. B-3 (Part-II)	M/s VIMAL DRUGS PRIVATE LIMITED
Meeting No. 1/AM15 dated – 21.04.2014	01/83/050/00351/AM13/DES-III
RA File No. 09/24/040/00049/AM13	Adv. Lic. No. 0910052504 dated 08.05.2012

Decision: In the light of written comments received from Department of Pharmaceuticals vide their OM No. 35011/622/2012-PI(Norms) dated 21.04.2014, it was decided to revise the norms under Para 4.7 of HBP v1 as per details given below or as applied by the firm, whichever is less:

Export Product	Export Quantity	S. No.	Import Item	Qty. Allowed kg/kg
Cholic Acid	1 kg	1	Ox-Bile Paste (Solid content 75%±10%) Cholic acid content 31% ± 1% by HPLC	4.18

RA concerned may take further necessary action as per above decision of NC.

